

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Monday Dated : 11/12/2017

Court No :2

HON'BLE MR. JUSTICE GOPAL KRISHAN VYAS
HON'BLE DR. JUSTICE VIRENDRA KUMAR MATHUR

10.30 AM - 1.00 PM
2.00 PM - 4.30 PM

DB Criminal Appeals, DB Habeas Corpus Writs, DB Criminal Residue Matters. DB Parole Writs.

S.No. Case Type /No Title of The Case Name of Advocate

FOR ORDERS - DEFFECT CASES

1	S.A.W. 458/2017	MANOHAR DEVI STATE OF RAJASTHAN & ORS.	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P MS RATHORE-P	RAJESH PANWAR AAG-R ANIRUDH PUROHIT-R JAGDISH VYAS-R MANOJ BHANDARI-R POONAM CHAND PUROHIT-R
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1806 EX-3

FOR ORDERS

2	CRL.A. 747/2016	HARPAL SINGH @ PAL SINGH STATE	BS RATHORE-P AVINASH BHATI-P NIRANJAN SINGH-P TS RATHORE-P	PP-R JITENDRA OJHA-R
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4600

3	Hab.Corporus 62/2017	SMT.LAHARI STATE OF RAJASTHAN & ORS.	VR CHOUDHARY-P RAJESH K BHARDWAJ-P	SK VYAS-R
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0304 -HAB.COR.

With

4	C.W. 8567/2017	MISS NARAYANI (MINOR) STATE OF RAJASTHAN & ORS.	VR CHOUDHARY-P NIMESH SUTHAR-P	SK VYAS-R RS CHUNDAWAT-R
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4300 (STAY)

5	Hab.Corporus 167/2017	SUKHDEO STATE & ORS	SD PUROHIT-P RAVI PUROHIT-P RS MALI-P	SK VYAS-R
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0304 -HAB.COR.

6	C.W. 2883/2009	RAJWINDER SINGH UNION OF INDIA & ORS	HSS KHARLIA-P RAMANDEEP S SIDHU-P RDSS KHARLIA-P SS DHILLON-P	ANIRUDH PUROHIT-R AK RAJVANSHY-R LOKESH MATHUR-R RAVI BHANSALI-R
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0502 (STAY) (EXP - 12)

7	C.W. 8142/2012	KHYALI LAL SUWALKA STATE (REVENUE) & ORS	NUPUR BHATI-P DHIRENDRA SINGH-P SAJJAN SINGH-P	ANIRUDH PUROHIT-R AK RAJVANSHY-R DINESH OJHA-R DP DHAKA-R FALGUN BUCH-R PR SINGH,AAG-R SANJAY RAJ PALIWAL DYGC-R SANJEET PUROHIT-R VIKAS BALIA-R VIPUL SINGHVI-R
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0400 -PIL [PIL MATTER]

EX-12

FOR FRESH ADMISSION WITHOUT STAY

8	Hab.Corporus 174/2017	RAKESH KUMAR STATE OF RAJASTHAN & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	SK VYAS-R
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0304 -HAB.COR.

Daily Causelist
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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITHOUT STAY				
9	C.W. 15764/2017 4400 -PAROLE	SHIV LAL @ SHIVLA @ SHIVA STATE & ORS	BY POST-P	
10	C.W. 15771/2017 4400 -PAROLE	NANDA STATE & ORS	BY POST-P	
11	C.W. 15772/2017 4400 -PAROLE	THAKUR SINGH STATE & ORS	BY POST-P	
12	C.W. 15773/2017 4400 -PAROLE	MOHAN STATE & ORS	BY POST-P	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
13	Hab.Corpus 110/2017 0304 -HAB.COR.	JAGDISH PRASAD STATE OF RAJASTHAN & ORS.	BS TANWAR-P HIRENDRA RINWA-P	SK VYAS-R
14	Hab.Corpus 146/2017 0304 -HAB.COR.	SMT. JAMNI DEWASI STATE OF RAJASTHAN & ORS.	VR CHOUDHARY-P RK BHARDWAJ-P	JPS CHOUDHARY-R SK VYAS AAG-R
15	C.W. 14651/2017 4400 -PAROLE	SMT. JETHI DEVI STATE OF RAJASTHAN & ORS.	ANITA GEHLOT-P	SK VYAS GA-R
16	S.A.W. 432/2017 5200 (STAY) EX-3	PURNIMA PARASHAR STATE OF RAJASTHAN & ORS.	DHANESH SARASWAT-P ANKUR MATHUR-P VIPUL DHARNIA-P	MANISH PATEL-R
ADMISSION WITH NOTICE SERVED - REPLY FILED				
17	Hab.Corpus 29/2017 0304 -HAB.COR.	PRAKASH KUMAR STATE OF RAJASTHAN & ORS.	MUKESH RAJPUROHIT-P	SK VYAS-R
FINAL DISPOSAL AT ADMISSION STAGE				
18	C.W. 4951/2013 1314 EX-12	M/S. SHREE SHYAM TRADING COM., BKN. STATE & ORS.	LALIT PAREEK-P SHARAD KOTHARI-P VARUN SHINGHVI-P	ANIRUDH PUROHIT-R ANIL BHANSALI-R FALGUN BUCH-R
With				
19	C.W. 9511/2009 1314	M/S. OM PRAKASH KALYA STATE OF RAJ. & ORS.	BC MEHTA-P LALIT PAREEK-P	ANIRUDH PUROHIT-R SUNIL BENIWAL-R
20	S.A.W. 2/2016 1804 (STAY) EX-4	NARSINGH DAS,S LRS & ORS. STATE & ANR	SAJJAN SINGH-P	PR SINGH AAG-R
FINAL DISPOSAL AT ORDERS STAGE				
21	CRL.A. 610/2007 4600	RAM KUMAR STATE	SG OJHA-P HEMANT JAIN-P NA RAJPUROHIT-P PAWAN OJHA-P	PP-R
With				
22	CRL.A. 548/2007 4600	OM PRAKASH STATE	SUNIL MEHTA-P DR VAISHNAV-P NISHANT BORA-P SD VYAS-P SK MAHESHWARI-P SS TANWAR-P	PP-R

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FINAL DISPOSAL AT ORDERS STAGE			
With			
23	CRL.A. 556/2007	ASHOK @ GOLU STATE	DL RAWLA-P BK VYAS-P SN BISHNOI-P
	4600		
With			
24	CRL.A. 634/2007	MAZI KHAN STATE	NIRANJAN SINGH-P SHREEKANT VERMA-P
	4600 (HEARING)		
FOR HEARING			
25	CRL.A. 377/2007	BHANWAR SINGH & ORS. STATE	NISHANT BORA-P DHIRENDRASINGH-P
	4600 For : 2005 Years, 5 Months & 24 Days. EX 7		PP-R HS BALOT-R
FOR HEARING			
26	CRL.A. 786/2008	RESHAM SINGH STATE	HSS KHARLIA-P RDSS KHARLIYA-P SS DHILLON-P
	4600 For : 2007 Years, 6 Months & 13 Days. FINAL ARGUMENT		PP-R
27	CRL.A. 17/2009	MANISH @ MIKKY STATE	NISHANT BORA-P VR BAJWA-P
	4600 For : 2007 Years, 4 Months & 25 Days.		PP-R DP SARASWAT-R RAJENDRA SARASWAT-R
FOR HEARING			
28	CRL.A. 134/2011	MUNNA SINGH & ANR. STATE	BHANWAR LAL BISHNOI-P DHIRENDRA SINGH-P
	4600 For : 2008 Years, 8 Months & 14 Days.		PP-R
With			
29	CRL.A. 828/2014	RAVINDRA STATE	NISHANT BORA-P ABHILASHA BORA-P DEEPAK JETHWANI-P SUSHMA DHARA-P
	4600		PP-R
FOR HEARING			
30	CRL.A. 141/1988	SURENDRA SINGH & ORS. STATE	DOONGAR SINGH-P
	4600 (HEARING)		PP-R
31	CRL.A. 436/1989	STATE BHALLU RAM & ORS.	PP-P
	0106		JS CHOUDHARY-R DOONGAR SINGH-R PRADEEP CHOUDHARY-R
32	CRL.A. 455/1989	BHER SINGH & ORS. STATE	SURESH KUMBHAT-P
	4600 (HEARING)		PP-R
33	CRL.A. 176/1991	ADRAM & ORS STATE OF RAJASTHAN	PRADEEP CHOUDHARY-P
	4600 EX 13		PP-R PN MOHNANI-R
34	CRL.A. 209/1991	BHIMSEN STATE OF RAJASTHAN	DOONGAR SINGH-P
	4600 (HEARING) FINAL HEARING		PP-R

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FOR HEARING			
35	CRL.A. 378/1991 0106	STATE SHANKER LAL & ORS	PP-P SURESH KUMBHAT-P SURENDRA SURANA-R
36	CRL.A. 384/1991 0106 (WITH CRLA - 17/92)	STATE OF RAJASTHAN ABDUL JABBAR	PP-P TP VYAS-P NEEL KAMAL BOHRA-R ABDUL LATIF-R
With			
37	CRL.R. 17/1992 0205	SALEEM ABDUL JABAR	TP VYAS-P BS CHOUHAN-P NEEL KAMAL BOHARA-R
38	CRL.A. 54/1992 4600 (HEARING)	MOHAMMAD RAFIQ & ANR STATE OF RAJASTHAN	DOONGAR SINGH-P PP-R
39	CRL.A. 202/1992 0106	STATE OF RAJASTHAN IQBAL & ANR	PP-P SUNIL MEHTA-R SD PUROHIT-R
40	CRL.A. 55/1993 4600	BHEEM SINGH & ANR STATE OF RAJASTHAN	VINEET JAIN-P PP-R
With			
41	CRL.A. 369/1993 0106	STATE OF RAJASTHAN RAN SINGH & ORS	PP-P G VAISHNAV-R ANIL UPADHAYAY-R
42	CRL.A. 115/1993 4600	BALURAM & ORS STATE OF RAJASTHAN	PRADEEP SHAH-P SHAMBHOO RATHORE-P PP-R DEEPAK MENARIA-R
43	CRL.A. 147/1993 4600	SMT.CHUNNI STATE OF RAJASTHAN	PRADEEP SHAH-P SHAMBHOO RATHORE-P PP-R
With			
44	CRL.A. 153/1993	SMT CHUNI STATE	PRADEEP SHAH-P PP-R
45	CRL.A. 193/1993 4600	STATE SHAITAN SINGH & ORS.	PP-P HS BALOT-P DOONGER SINGH-R
With			
46	CRL.A. 80/1992	SHAITAN SINGH & ORS STATE	DOONGAR SINGH-P PP-R
47	CRL.A. 204/1993 0103	MOOL DAN & ORS STATE OF RAJASTHAN	HS BALOT-P BS RATHORE-P BHAWANI SINGH-P PN MOHANANI-P PRADEEP SHAH-P SURENDRA SURANA-P PP-R
With			
48	CRL.A. 281/1994 4600 (IN CRLA - 204/93)	STATE OF RAJASTHAN MOOL DAN & ORS	PP-P BS RATHORE-R
49	CRL.A. 237/1993 4600	RATAN SINGH & ORS STATE OF RAJASTHAN	DOONGAR SINGH-P PP-R
50	CRL.A. 461/1993 4600	KISHAN SINGH STATE OF RAJASTHAN	SANJAY MATHUR-P PP-R

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FOR HEARING			
51	CRL.A. 606/1994 4600	KHINYA RAM & ANR STATE OF RAJASTHAN	DUNGAR SINGH-P PRADEEP CHOUDHARY-P
52	CRL.A. 199/2005 4600	SHIV NARAYAN @ SHEO NARAYAN & ANR STATE	PRADEEP SHAH-P HEERA SINGH-P RS GILL-P SANDEEP SHAH-P
With			
53	CRL.A. 932/2003 4600	MAHAVEER PRASAD & ANR. STATE	PRADEEP SHAH-P HEERA SINGH-P KR BHATI-P SANDEEP SHAH-P
FOR HEARING			
54	CRL.A. 232/2014 4600 For : 2011 Years, 6 Months & 10 Days.	KALU NATH STATE	TARUN DHAKA-P RK CHARAN-P
55	CRL.A. 195/2013 4600 For : 2011 Years, 5 Months & 22 Days.	BHANWAR LAL STATE	DR.G.S.RATHORE-P
56	CRL.A. 563/2014 4600 For : 2009 Years, 12 Months & 17 Days.	NAYYUM KHAN & ANR. STATE	DHIRENDRA SINGH-P NK GURJAR-P
57	CRL.A. 71/2012 4600	SHRAWAN SINGH & ANR. STATE	PRADEEP SHAH-P MRS P SHAH-P SANDEEP SHAH-P
With			
58	CRL.A. 72/2012 (BAIL)	KARTAR SINGH & ANR. STATE	PRADEEP SHAH-P
59	CRL.A. 832/2012 4600 EX-13	DARA SINGH & ORS. STATE	PANKAJ GUPTA-P NIRANJAN SINGH-P SHAMBHOO SINGH-P SHREEKANT VERMA-P
60	S.A.W. 830/2016 1806 EX-3	LRS OF PYARA SINGH & ANR UNION OF INDIA & ORS	BS SANDHU-P DS GHARSANA-P HS SANDHU-P KS GUDA-P

HON'BLE MR. JUSTICE GOPAL KRISHAN VYAS
(In Chamber)
HON'BLE DR. JUSTICE VIRENDRA KUMAR MATHUR
(In Chamber)

DB Special Appeals Writs related to Service Matters, DB Contempt Matters, DB Tax Matters, DB Civil Special Appeals, DB Civil Writs including VIRES Matters and Judicial Officers Matters, DB Family Court & Matrimonial Matters. DB Civil Residue Matters. Admission & Orders cases of DB Special Appeals Writs related to Service Matters, DB PIL Matters and DB CAT Matters.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
1	S.A.W. 726/2017	GOPI CHAND DJ,BIKANER CUM ELECTION TRIBUNAL, & ORS	SD VYAS-P ANIL VYAS-P NS RATHORE-P SANJAY VYAS-P
	2203 (STAY)		
FOR FRESH ADMISSION WITHOUT STAY			
2	C.W. 15350/2017	HARISH KUMAR VISHNAV UNION OF INDIA & ORS.	RAJVENDRA SARASWAT-P
	0400 -PIL		
FOR ORDERS - DEFFECT CASES			
3	I.T.APPEAL 72/2017	PR. COMMISSIONER OF INCOME TAX CENTRAL M/S MIRAJ PRODUCTS (P) LTD.	KK BISSA-P GS CHOUHAN-P HG CHANDA-P
	1303		
4	I.T.APPEAL 81/2017	PR. COMMISSIONER OF INCOME TAX, UDAIPUR M/S SECURE METERS LTD.	KK BISSA-P
	1303		
5	I.T.APPEAL 82/2017	PR. COMMISSIONER OF INCOME TAX, UDAIPUR M/S P.I. INDUSTRIES LTD.	KK BISSA-P GS CHOUHAN-P HG CHANDA-P
	1303		
6	I.T.APPEAL 84/2017	PR. COMMISSIONER OF INCOME TAX, JODHPUR GAJ SINGH	KK BISSA-P GS CHOUHAN-P HG CHANDA-P
	1303		
7	I.T.APPEAL 85/2017	PR. COMMISSIONER OF INCOME TAX, JODHPUR M/S RAJASTHAN GUM PVT. LTD.	KK BISSA-P GS CHOUHAN-P HG CHANDA-P
	1303		
8	I.T.APPEAL 86/2017	PR. COMMISSIONER OF INCOME TAX, JODHPUR M/S RAJASTHAN GUM PVT. LTD.	KK BISSA-P GS CHOUHAN-P HG CHANDA-P
	1303		
9	I.T.APPEAL 87/2017	PR. COMMISSIONER OF INCOME TAX, JODHPUR GAJ SINGH	KK BISSA-P GS CHOUHAN-P HG CHANDA-P
	1303		
10	I.T.APPEAL 88/2017	PR. COMMISSIONER OF INCOME TAX, JODHPUR GAJ SINGH	KK BISSA-P GS CHOUHAN-P HG CHANDA-P
	1303		
11	I.T.APPEAL 89/2017	PR. COMMISSIONER OF INCOME TAX, JODHPUR DALPAT SINGH	KK BISSA-P GS CHOUHAN-P HG CHANDA-P
	1303		

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FOR ORDERS - DEFFECT CASES				
12	I.T.APPEAL 118/2017	PR. COMMISSIONER OF INCOME TAX, UDAIPUR M/S ASHOK KUMAR DEVENDRA MEEL & PARTY	KK BISSA-P	
	1303			
13	I.T.APPEAL 119/2017	PR. COMMISSIONER OF INCOME TAX, UDAIPUR M/S ASHOK CHOUHAN & PARTY	KK BISSA-P	
	1303			
14	I.T.APPEAL 120/2017	PR. COMMISSIONER OF INCOME TAX CENTRAL MINAKSHI MODI	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
	1303			
15	I.T.APPEAL 121/2017	PR. COMMISSIONER OF INCOME TAX CENTRAL ADARSH CO-OPERATIVE BANK LTD.	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
	1303			
16	I.T.APPEAL 122/2017	PR. COMMISSIONER OF INCOME TAX CENTRAL ADARSH CO-OPERATIVE BANK LTD.	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
	1303			
17	C.EXCISE APP 182/2017	M/S SHREE RAJASTHAN SYNTEX LIMITED THE COMM. CUSTOM & CENTRAL EXCISE & ORS.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P	
	1304			
FOR ORDERS				
18	WRIT CONT. 1217/2017	YOUNG BLOOD YUVA SAMITI RAVI KUMAR SURPUR & ORS.	ANITA GEHLOT-P SHEETAL SHARMA-P	RAJESH PANWAR AAG-R SONAKSHI LOHIYA-R
	2401			
19	C.W. 5291/2012	JAWAN SINGH & ANR. STATE & ORS.	CS KOTWANI-P RAVINDRA SINGH-P RICHIN SUVANA-P SURENDRA SINGH-P	DR SACHIN ACHARYA-R RAJESH PANWAR AAG-R RAJESH SHAH-R SG OJHA-R
	0400 -PIL [PIL MATTER]			
20	C.W. 9311/2012	DR. AMINU DEEN SECRETARY, INDIA COUN. OF AGRI. RES.&ANR	KULDEEP MATHUR-P DS SODHA-P	ASHOK CHHANGANI-R
	0504			
21	C.W. 15390/2016	HEMANT SINGH MOJAWAT UNION OF INDIA & ORS	HEMANT JAIN-P KSHITIZ ARHA-P MAHIPAL SINGH-P	KL TAHKUR AAG-R RISHABH TAYAL-R SANDEEP SINGH-R SHARAD KOTHARI-R SS SHEKHAWAT-R
	0400 -PIL(STAY) [PIL MATTER]			
22	C.W. 6049/2017	AMAN KUMAR MAKKAD & ORS. STATE OF RAJASTHAN & ORS.	RC JOSHI-P NISHANKA MADHAN-P NR CHOUDHARY-P	RAJESH PANWAR AAG-R
	0400 -PIL [PIL MATTER]			
23	C.W. 10710/2017	CHETANYA KUMAR & ANR. STATE OF RAJASTHAN & ORS.	SANJAY MATHUR-P MANOJ -P	VINIT SANADHYA-R SANDEEP SHAH-R SK VYAS,GA-R
	0400 -PIL EX-2			

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FOR ORDERS			
24	S.A.C. 25/1997 4500	SMT. SHANTI DEVI & ORS KANTI LAL	ARPIT BHOOOT-P CS KOTWANI-P DC KHATRI-P GOPAL ACHARYA-P
25	S.A.W. 112/2016 0507 (STAY)	SWAMI KESWANAND R.A.U. BKN. DR. T.S. RAJPUROHIT & ORS.	RDSS KHARLIA-P BHAWANI SINGH-P HARVEER SIDHU-P SS DHILLON-P
26	S.A.W. 543/2017 1600 (STAY) EX-2	URBAN IMPROVEMENT TRUST,UDAIPUR & ANR. SMT.ROOPI BAI & ORS.	PR MEHTA-P RAJESH DADHICH-P
27	S.A.W. 805/2017 0515 (STAY)	MANJU CHAODHARY STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P
28	S.A.W. 841/2017 0900 (STAY)	AMBUJA CEMENTS LIMITED STATE OF RAJASTHAN & ORS.	DD THANVI-P AMIT VYAS-P ARVIND SHRIMALI-P
FOR ORDERS ON INTERIM APPLICATIONS			
29	C.EXCISE APP 17/2016 1304 (STAY)	UNION OF INDIA M/S PRINCE EXPORTS & ANR.	VIPUL SINGHVI-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
30	C.W. 8269/2017 0400 -PIL [PIL MATTER]	INDRAJEET SINGH & ORS STATE & ORS	BY POST-P PR SINGH AAG-R DINESH OJHA-R RAJVENDRA SARASWAT-R
31	S.A.W. 710/2015 1502 EX 2	MAHAVEER PARSHAD VAISHNAV J.K. CEMENT WORKS & ORS	BL TIWARI-P CP TRIVEDI-P
32	With 32 S.A.W. 709/2015 1502	MAHAVEER PRASAD VAISHNAV J.K. CEMENT WORKS & ANR	BL TIWARI-P AKSHAY TIWARI-P
33	S.A.W. 883/2015 4500 (STAY)	SMT. UJI DEVI STATE OF RAJ. & ORS	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P MS RATHORE-P
ADMISSION WITH NOTICE SERVED - REPLY FILED			
34	C.W. 527/2016 0505 (STAY)	BHERU SINGH & ORS STATE & ORS	RS SALUJA-P SS NIRBAN -P PRADHUMAN SINGH-R RAJESH PANWAR AAG-R SK PRAJAPAT-R SURESH KASHYAP-R
FINAL DISPOSAL AT ADMISSION STAGE			
35	C.W. 1944/2014 0507	VISHNU GUPT ARYA RAJ. HIGH COURT JODHPUR & ORS	PRAMENDRA BOHRA-P MANOJ BHANDARI-P RAJESH PUNIA-R GR PUNIA-R RAJESH PANWAR AAG-R

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36	S.A.C. 6/2017 4500 (STAY) [A/W CFA 856/11, 259/09]	SUDHIR CHAND SATYANARAYAN & ORS.	SANJEET PUROHIT-P GOPAL ACHARYA-R KAPIL PUROHIT-R
37	S.A.W. 24/2015 0509 (STAY)	JODHPUR VIDYUT VITRAN NIGAM LTD., & ORS LRS OF DINESH KUMAR SRIVASTAV & ANR	MANOJ BHANDARI-P PRADEEP SHAH-R
FINAL DISPOSAL AT ORDER STAGE			
38	C.W. 6131/2017 2101 (STAY)	M/S.KHALSA TRAVELS STATE OF RAJASTHAN & ORS.	THANA RAM CHOUDHARY-P PR SINGH AAG-R DINESH OJHA-R VIPUL SINGHVI-R
FOR HEARING			
39	C.W. 7382/2009 0515 EX 13	TEJA RAM & ORS STATE OF RAJ. & ORS.	MS SINGHVI-P AKHILESH RAJPUROHIT-P DIPESH BENIWAL-P HEMANT DUTT-P HIMMAT ARORA-P MANISH PATEL-P VINEET DAVE-P JP JOSHI-R AAG-R RAJESH PANWAR AAG-R
40	C.W. 9420/2014 0513	SURESH KUMAR & ORS STATE & ORS.	HARISH PUROHIT-P SURESH CHARAN-R KUSUM RAO-R
41	S.A.C. 8/2016 4500	AJAY SPINNERS LTD. & ANR B.I.F.R. & ORS	KULDEEP MATHUR-P DS SODHA -P MR PAREEK-P VIKAS BALIA-R DINESH LAL-R RDSS KHARLIA-R SANJAY KAPOOR-R SURESH KUMBHAT-R TS RATHORE-R
With	42	S.A.C. 7/2016 4500	M/S MOTIA SPINNERS PVT. LTD., & ANR B.I.F.R. & ORS KULDEEP MATHUR-P DS SODHA -P VIKAS BALIA-R DR RDSS KHARLIA-R SANJAY KAPOOR-R SURESH KUMBHAT-R US GEHLOT-R
43	S.A.W. 1127/2013 0513	THE CHAIRMAN CUM MAN. DIR. SFCI & ORS. SANTOSH KUMAR BHATI & ANR.	MANISH SHISHODIA-P NITIN TRIVEDI-R
With	44	S.A.W. 1123/2013 0513 (STAY)	THE CHAIRMAN CUM MAN. DIR. SFCI & ORS. MUKESH KUMAR TOMAR & ANR. MANISH SHISHODIA-P
45	S.A.W. 1806/2014 1600 EX-2	STATE OF RAJ. & ORS. SMT. PUSHPA MALPANI	DRON KAUSHIK-P DINESH CHOUDHARY-P VD DADHICH-P TARUN JOSHI-R GJ GUPTA-R HEMANT JAIN-R KHET SINGH-R SIDDHARTH JOSHI-R

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FOR HEARING			
With 46	S.A.W. 1223/2014	STATE OF RAJ. & ORS. VIDHYA SAGAR	DRON KAUSHIK-P DINESH CHOUDHARY-P VD DADHICH-P
	1600		HEMANT JAIN-R
With 47	S.A.W. 1225/2014	STATE OF RAJ. & ORS. DARSHAN LAL	PETI. SELF (OP BUNKAR) -P
	1600		
With 48	S.A.W. 1227/2014	STATE OF RAJ. & ORS. M.P. GUPTA	DRON KAUSHIK-P VD DADHICH-P
	1600		
With 49	S.A.W. 1228/2014	STATE OF RAJ. & ORS. SHEOPAT RAM	PETI. SELF (OP BUNKAR) -P DRON KAUSHIK-P
	1600 (STAY)		TARUN JOSHI-R
With 50	S.A.W. 1229/2014	STATE OF RAJ. & ORS. SMT.RAJ RANI & ANR.	PETI. SELF (OP BUNKAR) -P DRON KAUSHIK-P VD DACHICH-P
	1600 (STAY)		
With 51	S.A.W. 1268/2014	STATE OF RAJ. & ORS. BRIJ LAL	DRON KAUSHIK-P
	1600		G J GUPTA-R
With 52	S.A.W. 1287/2014	STATE OF RAJ. & ORS. AJAY KUMAR & ORS	DRON KAUSHIK-P
	1600		
With 53	S.A.W. 1315/2014	STATE OF RAJ. & ORS. SMT.KAMALA DEVI & ORS.	PETI. SELF (OP BUNKAR) -P
	1600		TARUN JOSHI-R
With 54	S.A.W. 1316/2014	STATE OF RAJ. & ORS. KRISHAN KUMAR & ORS.	PETI. SELF (OP BUNKAR) -P DRON KAUSHIK-P
	1600		G J GUPTA-R
With 55	S.A.W. 1317/2014	STATE OF RAJ. & ORS. SMT.SULOCHANA & ORS.	DRON KAUSHIK-P
	1600		
With 56	S.A.W. 1318/2014	STATE OF RAJ. & ORS. GOPAL KRISHAN & ANR.	PETI. SELF (OP BUNKAR) -P VD DADHICH-P
	1600		G J GUPTA-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
57	S.A.W. 1319/2014	STATE OF RAJ. & ORS. DWARKA PRASAD	PETI. SELF (OP BUNKAR) -P DRON KAUSHIK-P VD DACHICH-P
	1600 (STAY)		
With			
58	S.A.W. 1352/2014	STATE OF RAJ. & ORS. DINESH KUMAR & ANR.	PETI. SELF-P G J GUPTA-R
	1600		
With			
59	S.A.W. 1357/2014	STATE OF RAJ. & ORS. SUBHASH JAIN & ORS.	PETI. SELF-P TARUN JOSHI-R
	1600		
With			
60	S.A.W. 1358/2014	STATE OF RAJ. & ORS. VIDHYA SAGAR & ORS.	PETI. SELF-P
	1600		
With			
61	S.A.W. 1359/2014	STATE OF RAJ. & ORS. VIDHYA SAGAR & ANR.	PETI. SELF-P
	1600		
With			
62	S.A.W. 1360/2014	STATE OF RAJ. & ORS. VINOD KUMAR & ORS.	PETI. SELF-P
	1600		
With			
63	S.A.W. 1361/2014	STATE OF RAJ. & ORS. MOHAN MEMORIAL HOSPITAL PVT LTD.	PETI. SELF-P
	1600		
With			
64	S.A.W. 1362/2014	STATE OF RAJ. & ORS. LAL CHAND & ORS.	PETI. SELF-P DRON KAUSHIK-P KL THAKUR AAG-P DEELIP MULCHANDANI-R
	1600 (STAY)		
With			
65	S.A.W. 1378/2014	STATE OF RAJ. & ORS. HARAK CHAND,SINCE DEC.& ORS.	DRON KAUSHIK-P VD DADHICH-P TARUN JOSHI-R
	1600		
With			
66	S.A.W. 1407/2014	STATE OF RAJ. & ORS. SMT.PUSHPA DEVI	DRON KAUSHIK-P VD DADHICH-P G J GUPTA-R
	1600		
67	C.M.A. 464/2013	BASANT KUMAR SMT.HEMLATA	HARISH PUROHIT-P ANJANA JAWA-P GOPAL BOSE-P RAJENDRA JAKHAR-P ASHOK CHHANGANI-R
	1001		

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
68	C.M.A. 586/2014	ARVIND JAIN SMT. RAJUL JAIN	NR GOSWAMI-P KAMLA GOSWAMI-P SUNITA BHATI-P	LD KHATRI-R DHANESH SARASWAT-R LD KHATRI-R
	1001			
With				
69	C.M.A. 585/2014	ARVIND JAIN SMT. RAJUL JAIN	NR GOSWAMI-P KAMLA GOSWAMI-P	
	1002			
With				
70	C.M.A. 587/2014	ARVIND JAIN SMT. RAJUL JAIN & ANR.	NR GOSWAMI-P KAMLA GOSWAMI-P	LD KHATRI-R HAMENDRA SINGH-R VINAY SHRIVASTAVA-R
	1003 (STAY)			
71	C.M.A. 1256/2014	SUNIL HARIOM	NARENDRA THANVI-P KISHAN BANSAL-P MANOJ CHOTIA-P SANDEEP THANVI-P	PANKAJ SHARMA-R
	1004			
72	C.M.A. 1257/2014	SMT. POOJA @ SAJNA DURGA PRASAD	KN SHARMA-P ASHWANI SHARMA-P GOVIND SHARMA-P SUSHIL PUJARI-P	SUNIL BENIWAL-R
	1001			
73	C.M.A. 472/2015	RAVI PRAKASH SMT. SANGEETA	OP JOSHI-P MADHU JAIN-P VINAY JAIN-P	VIKAS HEDAU-R RAMESHWAR HEDAU-R
	1001			
74	C.M.A. 1157/2015	SMT. DURGA BABU LAL	JVS DEORA-P	MANISH PITALIYA-R
	1002			
With				
75	C.M.A. 1155/2015	SMT. DURGA BABU LAL	JVS DEORA-P	MANISH PITALIYA-R
	1002			
76	C.M.A. 1755/2015	SHIVANSHU SMT. REENU ATRE	JDS BHATI-P	JVS DEORA-R
	1001			
77	C.M.A. 1557/2016	SHAIENDRA JAIN SMT. HANSA JAIN	ANURAG SHUKLA-P	NIHAR JAIN-R NIKHIL DUNGAWAT-R
	1001			
78	I.T.APPEAL 171/2013	C.I.T. II JODHPUR LAL CHAND CHOUDHARY	KK BISSA-P DEEPAK KANOJIYA-P HARGOVIND CHANDA-P RAMESH KUMAR PRAJAPATI-P	VINEET DAVE-R
	1303			
With				
79	I.T.APPEAL 204/2014	C.I.T.,II, JODHPUR LAL CHAND CHOUDHARY	JOGENDER SINGH(ACIT)-P SUNIL BHANDARI-P	VINEET DAVE-R
	1303			

Daily Causelist
Monday Dated : 11/12/2017
HON'BLE MR. JUSTICE SANGEET LODHA
(In Chamber)
HON'BLE MR. JUSTICE VINIT KUMAR MATHUR
(In Chamber)

SB Civil Writs (Miscellaneous) pertaining to Academic Matters, Rent Tribunal, Tax Matters (Class code 1301 to 1314), Transport Matters(Class Code 2101 to 2103), Mining Minerals, Mining Lease Matters, Land Revenue and Tenancy Matters {Class Code 1801 to 1806}, Colonisation Matters{Class Code 5500} & S.B. Civil Writs relating to Prevention of Corruption Act except matters in which prosecution sanction has been challenged. SB Civil Contempt Matters.

NOTE: 1.LEARNED COUNSEL SEEKING PERMISSION FOR LISTING FRESH CASES ARE DIRECTED TO FURNISH INWARD NUMBER ON PERMISSION SLIP FROM STAMP REPORTER SECTION.

S.No.	Case Type /No	Title of The Case	Name of Advocate
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FOR ORDERS - FINAL DISPOSAL

1	C.W. 7310/2015 0701 (STAY) EX 3,6,,9 S.NO. 1	ONKAR LAL @ AMBA LAL RENT TRIBUNAL JODHPUR & ORS	OP MEHTA-P PRADEEP GEHLOT-P VD GAUR-P	CS BISSA-CAVEATOR-R RAVI BHANSALI-R
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FOR ORDERS

2	WRIT CONT. 550/2009 2401 EX 2	SURENDRA SINGH NARENDRA SINGH PUROHIT & ANR	SUNIL BENIWAL-P PK POONIA-P SANKER RAJPUROHIT-P	SANDEEP BHANDAWAT-R OP BOOB-R SANDEEP BHANDAWAT-R
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3	C.C.P. 6/2015 2401	CHNADRA PRAKASH JAGDISH CHANDRA	TRIBHUWAN GUPTA-P	SURESH SHRIMALI-R
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4	C.C.P. 19/2015 2401	INDER KUMAR BABU LAL & ORS.	RK BOHRA-P	KISHAN BANSAL-R
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5	WRIT CONT. 584/2015 2401	ABDUL VASEEH SIDDIQUI NARESH KUMAR THAKARAL & ANR	TC SHARMA-P AA SHARMA-P	TARUN JOSHI-R KHET SINGH-R TARUN JOSHI-R
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6	WRIT CONT. 165/2016 2401	HEERA LAL SUA LAL	SL JAIN-P ABHINAV JAIN-P	BL BHATI,GC-R
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7	WRIT CONT. 239/2016 2401	UMMED RAJ JAIN & ANR MAHENDRA SURANA & ANR	TARUN JOSHI-P HARENDRA BENIWAL-P KHET SINGH-P SIDDHARTH JOSHI-P	MUKTESH MAHESHWARI-R
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8	WRIT CONT. 908/2016 2401	SMT. MALTI GAUR & ORS. JAGDISH CHANDRA PUROHIT & ORS.	RANJEET JOSHI-P ABHIJEET JOSHI-P SMITA JOSHI-P VISHWAJEET JOSHI-P	PR SINGH-R DINESH OJHA-R
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9	WRIT CONT. 990/2016 2401	ARUN KUMAR JAIN RAJHANS UPADHYAY & ORS	MANOJ BHANDARI-P	SHRIDHAR PUROHIT-R SS LADRECHA AAG-R
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10	WRIT CONT. 18/2017 2401	SUNDER LAL RANGA RAJHANS UPADHAYA & ORS	BHEEMKANT VYAS-P	MANOJ BHANDARI-R SS LADRECHA,AAG-R SUNIEL PUROHIT-R VIKAS CHOUDHARY-R
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With

11	WRIT CONT. 71/2017 2401	DR. DHARAMVEER SINGH RAJHANS UPADHAYA & ORS	BHEEMKANT VYAS-P PREETY KESWANI-P	SS LADRECHA AAG-R MANOJ BHANDARI-R
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Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
12	WRIT CONT. 51/2017	M/S BRIJLAL & SONS ANIL SINGHAL & ORS	GAJENDRA SINGH RATHORE-P OM MEHTA-P VD GAUR-P
	2401		
With			
13	WRIT CONT. 510/2016	RAMESHCHAND ANIL SINGHAL & ORS	GAJENDRA SINGH RATHORE-P ABHIMANYU SINGH RATHORE-P ABHISHEK PAREEK-P
	2401		KAMAL DAVE-R GS RATHORE-R O P MEHTA-R
14	C.C.P. 62/2017	LRS OF RASUL KHAN LRS. OF AJIJ KHAN	RAJESH SHAH-P
	2401		
15	WRIT CONT. 320/2017	AAKASH DEEP STATE & ANR	JS BHALERIA-P VS BHAWALA-P
	2401		
16	WRIT CONT. 376/2017	BHAJAN LAL MEENA ANAND KUMAR & ORS.	SUMER SINGH JODHA-P MAHIPAL GARASNI-P SRAVAN SAINI-P SURESH GAUR-P
	2401		
17	WRIT CONT. 632/2017	PRAMOD BHANDARI & ORS. ARPANA ARORA & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P
	2401		KL THAKUR AAG 1-R
18	WRIT CONT. 642/2017	DR. PAWAN KUMAR SHARMA NARESH PAL GANGWAR & ORS.	SAJJAN SINGH RATHORE-P PAWAN SINGH-P RS SHEKHAWAT-P VIKRAM SINGH BHATI-P
	2401		
19	WRIT CONT. 854/2017	HULAS CHAND PRAVEEN KUMAR	MS PUROHIT-P BS BHALASRIA-P MAMTA JOSHI-P
	2401		RAJEEV PUROHIT-R
20	WRIT CONT. 973/2017	ASHOK GURJAR SUBHASH KWATRA & ORS.	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH-P VINAY ARORA-P
	2401		RAMESHWAR CHOUHAN-R RAMESHWAR CHOUHAN-R
21	WRIT CONT. 1444/2017	JAGDISH PRASAD VYAS KULDEEP RANKA & ANR.	NAVEEN MOHAN VYAS-P NM VYAS-P PM VYAS-P RK CHAUHAN-P
	2401		
FOR FRESH ADMISSION WITH STAY			
22	C.W. 1444/2016	CHEN DAS STATE & ORS	ARJUN PUROHIT-P ANJALI GOPA-P
	1804 (STAY)		
23	C.W. 10522/2017	LAXMI DEVI STATE & ORS	VIKAS BIJARNIA-P SUDESH BIJARNIA-P
	5500 (STAY)		

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
24	C.W. 10523/2017	RAJU RAM S LRS STATE & ORS	VIKAS BIJARNIA-P DINESH JYANI-P SUDESH BIJARNIA-P SURENDRA BANA-P	
	5500 (STAY)			
25	C.W. 10525/2017	PARVATI STATE & ORS	VIKAS BIJARNIA-P DINESH JYANI-P SUDESH BIJARNIA-P SURENDRA BANA-P	
	5500 (STAY)			
26	C.W. 11656/2017	RAM LAL STATE OF RAJASTHAN & ORS.	KAPIL PUROHIT-P ANIRUDH SINGH-P ASHISH SOMONI-P HIMANSHU PUROHIT-P	
	0900 (STAY)			
27	C.W. 12626/2017	LRS OF BHURA RAM & ORS. LRS OF CHAMPA LAL & ORS.	BL BISHNOI-P DEEPAK BISHNOI-P	
	1804 (STAY)			
28	C.W. 12710/2017	FATEH GRANITES LTD. STATE OF RAJASTHAN & ORS.	SANJEEV JOHARI-P GAURAV SHISHODIA-P LALIT PARIHAR-P	ANIL BHANDARI-R
	1314 (STAY)			
29	C.W. 13515/2017	M/S. HINDUSTAN PETROLEUM COR.LTD. & ORS. THE RENT TRIBUNAL, BHILWARA & ANR.	MANOJ BHANDARI-P	
	0703 (STAY)			
30	C.W. 14351/2017	SHARVAN SINGH MALA RAM RAJPUROHIT	SN SINGH RAJPUROHIT-P DHARMA RAM PRAJAPAT-P MAHIPAL RAJPUROHIT-P SHOBHA RAJPUROHIT-P	
	0703 (STAY)			
31	C.W. 15877/2017	JAIVARDHAN SINGH STATE OF RAJASTHAN & ORS.	GS BHATI-P	
	1804 (STAY)			
32	C.W. 16000/2017	KAILASH STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P DS SODHA-P VINOD CHOUDHARY-P	
	1806 (STAY)			
33	C.W. 16016/2017	YUVRAJ AGARWAL THE UNION OF INDIA & ORS.	KULDEEP PUROHIT-P	
	2612 (STAY)			
34	C.W. 16031/2017	GURUBACHAN SINGH BHURILAL SHARMA	SURESH JOSHI-P HARISH TRIPATHI-P	
	0702 (STAY)			
35	C.W. 16045/2017	RAMTULLA KHAN & ORS. STATE OF RAJASTHAN & ORS.	AJEET DAIYA-P PRS UDAWAT-P	
	5500 (STAY)			
FOR ADMISSION - FRESH WITHOUT STAY				
36	C.W. 15508/2017	M.C. SHRI SUMER SIKSHAN SANSTHAN, JODHPUR STATE OF RAJASTHAN & ORS.	DEEPAK BORA-P	
	2611			
FOR ORDERS				
37	C.W. 5371/2003	JAI CHAND BOARD OF REVENUE & ORS	SL JAIN-P HK JAIN-P RATISH BHATNAGAR-P	SANDEEP SARUPARIA-R VIJAY RAJPUROHIT-R
	1804 (STAY)			

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
38	C.W. 11515/2012 1806 (STAY)	M/S. ACHRYA SCR. PRINT & ROLL PRIN. INDU STATE OF RAJ. & ORS.	SANJAY NAHAR-P RAJESH PUNIA-P MISS PINTU PAREEK-R NARENDRA SINGH RAJPUROHIT-R
39	C.W. 1506/2013 5500 (STAY)	LRS OF DHANPAT RAI & ANR BOARD OF REVENUE, AJMER & ORS.	VK SHARMA-P RAJEEV PUROHIT-P RS CHOUDHARY-R MAHAVEER PAREEK-R SUDHEER SHARMA-R
40	C.W. 9945/2014 1804 (STAY)	SANTOSH DEVI & ORS BOARD OF REVENUE AJMER & ORS	MANOHAR SINGH RATHORE-P ROHITASH SINGH-P NR CHOUDHARY-R GJ GUPTA-R JALAM SINGH RATHORE-R
41	C.W. 1954/2015 0703 (STAY)	LAXMI TATED UMRAO SINGH NAGORI & ORS.	TRIBHUVAN GUPTA-P SAJJAN SINGH-R
42	C.W. 1955/2015 0703 (STAY)	PUKHRAJ DHING UMRAO SINGH NAGORI & ANR.	TRIBHUVAN GUPTA-P SAJJAN SINGH-R
43	C.W. 1956/2015 0703 (STAY)	PUSHPA SEHLOT UMRAO SINGH NAGORI	TRIBHUVAN GUPTA-P SAJJAN SINGH-R
44	C.W. 1957/2015 0703 (STAY)	PRAKASH SHARMA UMRAO SINGH NAGORI	TRIBHUVAN GUPTA-P SAJJAN SINGH-R
45	C.W. 8681/2015 1804 (STAY)	RAMLAL LIKHMA RAM & ORS	PETI. SELF (RAM LAL)-P CP SONI-R JUGAL KISHORE-R RAMPAL SINGH-R
46	C.W. 13948/2015 2612 (STAY)	KOTHARI MEDICAL & RESEARCH INSTITUTE STATE & ORS	VINOD PUROHIT-P HEMANT JAIN-P SANJEET PUROHIT-P VINEET R DAVE-R ANIL KUMAR BISSA-R Y P KHILERI-R
47	C.W. 14493/2015 1806 (STAY)	ANAND KUMAR STATE & ORS	RS CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P JAI KISHAN BHAIYA-R V K BHADU-R
48	C.W. 3828/2017 1804	URBAN IMPROVEMENT TRUST,UDAIPUR BOARD OF REVENUE OF RAJ. AJMER & ORS.	ANURAG SHUKLA-P RS RATHORE-P SIDDARTH JOSHI-R
FOR ORDERS - DEFECT CASES			
49	WRIT CONT. 786/2017 2401	DADHIMATHI PATHSHALA, SRI GANGANAGAR MANJIT SINGH & ORS.	PANKAJ SHARMA-P CHETANA SHARMA-P
50	WRIT CONT. 1181/2017 2401	SAVITA VYAS SHAILENDRA AGARWAL & ORS	SUSHIL SOLANKI-P NIRANJAN PATEL-P
51	WRIT CONT. 1210/2017 2401	DR. SANTOSH KUMAR MEHAR PROF. P.K. SHARMA	NARPAT SINGH-P BHUPENDRA SINGH-P OM SINGH CHAUHAN-P
FOR ADMISSION WITH NOTICE SERVED REPLY NOT FILED			

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION WITH NOTICE SERVED REPLY NOT FILED			
52	C.W. 11392/2011	JUGAL KISHORE LRS OF MOHAN LAL	ARVIND SINGH RATHORE-P BHAVIT SHARMA-P HUKUM SINGH-P
	0702 (STAY)		
53	C.W. 11936/2013	DOONGAR GIRI THE STATE OF RAJASTHAN & ORS.	SUDHEER SHARMA-P MAHAVEER PAREEK-P SANJEEV SHARMA-P
	1806 (STAY)		
54	C.W. 7506/2016	SHRI BIKANER RAJYA M.M.M. VIDYALAYA, STATE & ORS	KK SHAH-P VIVEK SHAH-P
	2611 (STAY)		
55	C.W. 11576/2016	GOVIND PALIWAL & ORS. STATE OF RAJ. & ORS	DEVESH BOHRA-P RAJEEV SHARMA-P
	2604 (STAY)		GANESH CHOUDHARY-R BL BHATI-R J R BHATI-R
56	C.W. 7659/2017	SUBHASH STATE & ORS	PAPPU SANGWA-P OP SANGWA-P SS SANGWA-P
	1305 (STAY)		SANJAY RAJ PALIWAL DY.G.C-R
57	C.W. 7663/2017	SAMA STATE & ORS	PAPPU SANGWA-P OP SANGWA-P SS SANGWA-P
	1305 (STAY)		SANJAY RAJ PALIWAL DY.G.C-R
58	C.W. 7685/2017	ASHOK SINDHI SMT.PREM KUMARI & ANR.	RAMESHWAR HEDAU-P ANKIT JETHVANI-P DEEPAK JETHVANI-P VIKASH HEDAU-P
	0701 (STAY)		
59	C.W. 8256/2017	KHEMA RAM STATE OF RAJASTHAN & ORS.	LR PUNIA-P O P BOOB-P RJ PUNIA-P
	1806 (STAY)		
60	C.W. 9084/2017	M/S. STRUCTURAL & BUILDING DESIGNERS STATE OF RAJASTHAN & ORS.	DD THANVI-P AMIT VYAS-P ARVIND SHRIMALI-P
	0900 (STAY)		PC SHARMA-R
61	C.W. 9735/2017	SHEELA SAINI JAI NARAIN VYAS UNIVERSITY,JODHPUR & ANR	DHANESH SARSWAT-P
	2612 (STAY)		B L TIWARI-R AK TIWARI-R
62	C.W. 14161/2017	VINOD KUMAR KISHAN LAL @ DEVKISHAN	MANAS KHATRI-P
	0702 (STAY)		RL BALOCH-R
63	C.W. 14568/2017	SMT. MUNNI DEVI MEHTA STATE OF RAJASTHAN & ORS.	HS SANDHU-P SURESH NEHRA-P BS SANDHU-P DS GHARSANA-P KS GUDA-P MS CHAMPAWAT-P
	0900 (STAY)		RR KANWAR AGC-R

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION WITH NOTICE SERVED REPLY NOT FILED			
With			
64	C.W. 8234/2017	CHE TAN SINGH JHALA STATE & ORS	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P MS CHAMPAWAT-P SANJEET PUROHIT-P
0900 (STAY)			
FOR ADMISSION WITH NOTICE SERVED - REPLY FILED			
65	C.W. 5164/2010	M/S. ABDUR RAHEEM & SONS UNION OF INDIA & ORS.	DD THANVI-P AMIT VYAS-P ARVIND SHRIMALI-P BHARAT VYAS-R AK RAJVANSHY-R ANIL BHANSALI-R RK SONI, AGC-R SR PALIWAL-R SUMAN PORWAL DYGC-R
0900 (STAY)			
66	C.W. 9414/2013	LRS OF KOLA BOARD OF REVENUE, AJMER & ORS	SM PARIHAR-P DR. SACHIN ACHARYA-R OP BOOB-R
1804 (STAY)			
67	C.W. 3487/2014	CHANDIGARH MANAV VIKAS TRUST CHIEF COMMISSIONER OF INCOME TAX & ORS	LALIT PAREEK-P SHARAD KOTHARI-P KK BISSA-R
1303 (STAY)			
68	C.W. 2475/2015	SAHIRAM BOARD OF REVENUE, AJMER & ORS	KR SAHARAN-P CR CHOUDHARY-P AR GODARA-R
5500 (STAY)			
69	C.W. 8042/2015	SABUSAIYA & ORS PHOOL CHAND @ KEWAL CHAND & ORS	AMIT MEHTA-P PM VYAS-R GIRISH SANKHALA-R OP BOOB-R
1804 (STAY)			
70	C.W. 1570/2017	M/S. SHRINATH TRAVEL AGENCY STATE & ORS	RK RATHI-P SANJAY RAJ PALIWAL-R
2101 (STAY)			
With			
71	C.W. 1973/2017	M/S. SRINATH TRAVEL AGENCY, STATE & ORS	RK RATHI-P SANJAY RAJ PALIWAL-R
1305 (STAY)			
72	C.W. 1895/2017	M/S. RASHIKA MARBLES PVT. LTD., STATE & ORS	BM BOHRA-P ABHISHEK BOHRA-P DLR VYAS-P JS NARUKA-P KL SOLANKI-P KULDEEP VAISHNAV-P RAGHU RAJ KANWAR-R
0900 (STAY)			
73	C.W. 4113/2017	ANIL BHANDARI & ORS. STATE OF RAJASTHAN & ORS.	BHAVIT SHARMA-P HUKAM SINGH-P MR SINGHVI-P SUNIL PUROHIT-R
5400 (STAY) EX-8			
FINAL DISPOSAL AT ADMISSION STAGE			
74	C.W. 2928/1998	LRS. OF MANPHOOL RAM & ORS STATE OF RAJ. THRO COLLE. CHURU & ORS	BL CHOUDHARY-P SUNIL BENIWAL-P SG OJHA-R HEMANT CHOUDHARY-R R KOTHARI-R
1804 (STAY)			

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FINAL DISPOSAL AT ADMISSION STAGE				
75	C.W. 11728/2010	GANPAT LAL SANKHLA STATE OF RAJ. & ORS.	DD THANVI-P AMIT VYAS-P	RAJ KAMAL SONI AGC-R SUMAN PORWAL-R
	0900			

FOR HEARING

76	C.W. 1375/2001	JETHA RAM STATE & ORS	BL BISHNOI-P LR POONIA-P PRITAM SOLANKI-P	A.A.G.-R AK KHATRI-R DR. SACHIN ACHARYA-R JK BHAIYA-R
	1600 EX-8			

NOTE: HEARING CASES SHALL BE TAKEN UP FROM WEEKLY CAUSE LIST FOR MONDAY DATED 11/12/2017 TO FRIDAY DATED 15/12/2017.

HON'BLE MS. JUSTICE NIRMALJIT KAUR
(In Chamber)

SB Criminal Misc. Petitions u/s 482 Cr. P. C., SB Criminal Writs.

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED			
1	CRL.M.PET. 2209/2016	SUNDER SINGH STATE & ANR.	RAJESH PUNIA-P DINESH JYANI-P JAMWANT GURJAR-P RAJENDRA PRASAD-P SURESH KUMBHAT-P YP KHILEREEE-P
		0204 (STAY) (TOP OF THE LIST)	PP-R RAKESH MATORIA-R
With			
2	CRL.M.PET. 962/2017	SUNDER SINGH STATE & ANR	MOTI SINGH-P JOGENDRA SINGH-P URJA RAM-P
		0204 (STAY)	RAKESH MATORIA-R
3	CRL.M.PET. 2625/2016	RAJU SINGH STATE & ANR.	RAJENDRA CHARAN-P
		0204 (STAY) (TOP OF THE LIST)	PP-R SUMAN PORWAL-R
FOR ORDERS -DEFFECT CASES			
4	CRL.M.PET. 2032/2017	RAMESH SONI STATE & ANR	RS BHATI-P
		0204	PP-R
5	CRL.M.PET. 3753/2017	KESHAV SARDAR STATE & ANR	KN VYAS-P KISHAN LAL DUTTA-P R MALKHANI-P
		0204	PP-R
6	CRL.A. 1846/2017	STATE GURUJANTSINGH @ JANTA	PP-P
		0107 (A/W CRLA 1123/2017) (EXP - 13)	
FOR ORDERS			
7	CRL.M.PET. 2189/2015	SUMIT KUMAR SMT. ANITA	RS CHOUDHARY-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
		0204 (STAY)	PP-R
8	CRL.M.PET. 1685/2016	JAGDISH PRASAD STATE & ANR.	SS SHAKTAWAT-P LALIT -P
		0204 (STAY)	PP-R
9	CRL.M.PET. 3142/2016	AMIT KUMAR & ORS. STATE & ANR.	BS TANWAR-P DS GAUR-P
		0204 (STAY)	PP-R
10	SUSP. OF SENT. (APP) 1184/2017	SONU @ GURUCHARAN SINGH & ANR STATE	SUNIL BISHNOI-P GR CHOUDHARY-P
		0107 (2ND BAIL) (BEFORE) IN CRLA 631/2017	PP-R
11	SUSP. OF SENT. (APP) 1226/2017	MAHESH STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P
		0107 (2ND BAIL) (BEFORE) (IN CRLA 430/2017)	PP-R
12	CRL.M.PET. 1325/2017	PRAVEEN ARORA & ANR STATE & ANR	NK BOHRA-P ABHISHEK PUROHIT-P GOKULESH BOHRA-P
		0204 (STAY)	PP-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
13	CRL.M.PET. 2071/2017 0204 (STAY)	OM PRAKASH STATE & ANR	KAUSHAL GAUTAM-P PP-R
14	CRL.M.PET. 2168/2017 0204	NAVEEN SHARMA STATE & ANR.	RS MANKAD-P PP-R
15	CRL.M.PET. 2312/2017 0204	KUSUM & ORS. SMT PRIYANKA	SL JAIN-P ABHINAV JAIN-P OP CHOUDHARY-P SL JAIN-P
With			
16	CRL.M.PET. 2115/2016 0204	PRIYANKA PRAVEEN KUMAR	NR GOSWAMI-P ABHINAV JAIN-R KAMLA GOSWAMI-P MAMTA BHATI-P
17	CRL.M.PET. 2640/2017 0204 (STAY)	PRAVIN SONKAR & ANR. STATE & ANR.	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R
18	CRL.M.PET. 2883/2017 0204 (STAY)	VEERPAL KAUR STATE & ORS.	GJ GUPTA-P DARSHAN PAL-P RAJESH PRAJAPAT-P PP-R DS THIND-R
19	CRL.M.PET. 3000/2017 0204 (STAY)	RAM LAL & ORS. STATE & ORS	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P PP-R
20	CRL.M.PET. 3455/2017 0204 (STAY)	MOHD. HUSSAIN STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P PP-R
21	CRL.M.PET. 3569/2017 0204 (STAY)	VICKEY @ VIJAY STATE & ANR	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P PP-R
22	CRL.M.PET. 4021/2017 0204 (STAY) (A/W CRLMP 3180/2017)	BHAVISHYA KUMAR & ANR. STATE & ANR	DS THIND-P BPS INDA-P PP-R
23	CRL.LV.A. 11/2016 0106 (A/W CRLLA 10/2016) (EXP - 13)	RAVINDRA KUMAR MAHENDRA PAL	VK BHADU-P PANKAJ GUPTA-R SHREEKANT VERMA-R SK VERMA-R
24	CRL.A. 326/2017 0106 (EXP - 13)	STATE VIKRAM SINGH @ BIKAR SINGH & ORS.	PP-P BALVINDER SINGH-R VIKRAM CHOUDHARY-R
25	CRL.R. 607/2008 0208 (EXP - 13)	VASU DEV & ORS. STATE	SHREEKANT VERMA-P MRIDULJAIN-P NIRANJAN SINGH-P PP-R HS SANDHU-R JS CHOUDHARY-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
26	CRL.R. 1309/2011	HITESH STATE	KAUSHAL GAUTAM-P KAUSHAL GAUTAM-P NIRANJAN SINGH-P
	0208 (A/W CRLR 1318/2011) (LETTER)		
27	CRL.M.(BAIL) 7971/2017	OM PRAKASH STATE	RAMNIWAS BISHNOI-P
	0202 [3RD BAIL BEFORE]		
28	CRL.M.(BAIL) 8520/2017	RAJU RAM KADWASRA @ RAJU STATE	ML BISHNOI-P MP BISHNOI-P SURENDRA BISHNOI-P
	0202 2ND BAIL BEFORE		
29	CRL.M.(BAIL) 9938/2017	GURMEET SINGH STATE	KULDEEP SHARMA-P
	0202 2ND BAIL BEFORE		
30	CRL.M.(BAIL) 11194/2017	JEEYA RAM STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P
	0202 (2ND BAIL) (BEFORE)		
31	CRL.M.(BAIL) 11209/2017	BHIKHA RAM STATE	VINOD SHARMA-P HANUMAN KHOKHAR-P RAJ KUMAR GAUR-P RAM DYAL CHOUDHARY-P
	0202 (3RD BAIL)(BEFORE)		
32	CRL.M.(BAIL) 11216/2017	SANDEEP STATE	SK POONIA-P
	0202 (2ND BAIL) (BEFPRE)		
33	CRL.M.(BAIL) 11231/2017	MITHUN STATE	KR BHATI-P SUMER SINGH SEN-P
	0202 (3RD BAIL) (BEFORE)		
FOR FRESH ADMISSION WITH STAY			
34	CRL.M.PET. 1235/2016	HARISH KUMAR STATE & ANR.	DLR VYAS-P KULDEEP VAISHNAV-P
	0204 (STAY)		
With			
35	CRL.M.PET. 1996/2016	LOONKARAN STATE & ANR.	DLR VYAS-P JS NARUKA-P KULDEEP VAISHNAV-P
	0204		
36	CRL.M.PET. 1273/2016	LOKESH STATE & ANR.	PANKAJ GUPTA-P NIRANJAN SINGH-P
	0204 (STAY) (A/W CRLMP 2822/2017)		
37	CRL.M.PET. 1650/2016	PANNARAM STATE & ANR.	MAHAVEER BISHNOI-P DEEPAK BISHNOI-P HS BISHNOI-P SUNIL KUMAR LATIYAL-P
	0204 (STAY)		
38	CRL.M.PET. 3085/2016	R.S. AWASTHI UOI	VARUN GUPTA-P MUKESH GUPTA-P
	0204 (STAY)		
39	CRL.M.PET. 3439/2016	SMT. URMILA DEVI & ANR STATE & ANR	DS UDAWAT-P BS MERTIA-P
	0204 (STAY)		

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
40	CRL.M.PET. 3454/2016 0204 (STAY)	NARESH PRAJAPAT STATE & ANR.	PP-R PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P
41	CRL.M.PET. 3581/2016 0204 (STAY)	MOTILAL MEGHWAL STATE	PP-R RAKESH ARORA-P NARESH SINGH-P
42	CRL.M.PET. 3699/2016 0204 (STAY)	SMT HAWA KANWAR STATE & ORS.	PP-R IR CHOUDHARY-P AK ANAND -P SN GOSWAMI -P VS CHOUDHARY -P
43	CRL.M.PET. 3762/2016 0204 (STAY)	PRANAV SHARMA STATE & ANR.	PP-R SG OJHA-P
44	CRL.M.PET. 351/2017 0204 (STAY)	DALPAT SINGH STATE & ORS.	CS KOTWANI-R MM DHERA-P
45	CRL.M.PET. 585/2017 0204 (STAY)	SHANKAR LAL STATE & ANR.	PP-R SL SUKHWAL-R DEEPAK MENARIA-P MOH. RASHEED-P UJJWAL TIWARI-P
With			
46	CRL.M.PET. 596/2017 0204 (STAY)	SHANKAR LAL NAGDA STATE & ANR.	PP-R DEEPAK MENARIA-P MOH. RASHEED-P MRS UJJWAL TIWARI-P
47	CRL.M.PET. 603/2017 0204 (A/W CRLMP 2738/2015)	SUKHIYA DEVI & ANR. STATE & ANR.	PP-R RS BHATI-P
48	CRL.M.PET. 613/2017 0204 (STAY)	RAM LAL STATE	PP-R JS KHICHI-P SHAITAN SINGH-P
49	CRL.M.PET. 637/2017 0204 (STAY)	NIDHI GUPTA & ANR STATE & ANR	PP-R FARZAND ALI-R HARISH PUROHIT-R MS RAJPUROHIT-P
50	CRL.M.PET. 640/2017 0204 (STAY)	SUMER SINGH STATE	PP-R JD SINGH BHATI-P
51	CRL.M.PET. 1021/2017 0204 (STAY)	SMT ANITA JANGID STATE & ANR	PP-R VR CHOUDHARY-P
52	CRL.M.PET. 1036/2017 0204 (STAY)	PREMLAL TANTED STATE	PP-R MANISH SHISHODIA-P
53	CRL.M.PET. 1736/2017 0204 (STAY)	RAM CHANDRA RATHORE STATE	PP-R NISHANT BORA-P ABHILASHA BORA-P ANKIT -P ARUN KUAMR-P DEEPAK JETHWANI-P SARANSH -P
54	CRL.M.PET. 1898/2017 0204 (STAY)	INDRA CHAND SONI STATE & ANR	PP-R SK POONIA-P

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
55	CRL.M.PET. 1960/2017 0204 (STAY)	DUNGARMAL & ANR STATE & ANR	RS BHATI-P PP-R
56	CRL.M.PET. 2051/2017 0204 (STAY)	PRMA RAM & ORS STATE & ANR	BRIJESH PAREEK-P PP-R
57	CRL.M.PET. 2234/2017 0204 (STAY)	RAJESH SIDANA STATE & ANR.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P PP-R
58	CRL.M.PET. 2339/2017 0204 (STAY)	VIJAY RAWAL & ANR. STATE & ANR.	GIRISH SANKHALA-P PP-R MUKESH RAWAL-R
59	CRL.M.PET. 2388/2017 0204 (STAY)	AATIQ KHAN & ORS. STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P PP-R
60	CRL.M.PET. 2837/2017 0204 (STAY)	ANIL KUMAR YADAV STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P PP-R
61	CRL.M.PET. 2862/2017 0204 (STAY)	MAHIPAL STATE & ANR	HANUMAN KHOKHAR-P PP-R
62	CRL.M.PET. 2926/2017 0204 (STAY) (A/W CRLMP 255/2016)	MADHUSUDAN KHADARIYA STATE & ANR.	PANKAJ SHARMA-P CHETANA SHARMA-P PP-R
63	CRL.M.PET. 2951/2017 0204 (STAY) (A/W CRLMP 1594/2016)	MD PUROHIT STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P NITIN GOKHLANI-P SARANSH VIJ-P PP-R
64	CRL.M.PET. 2965/2017 0204 (STAY)	SURENDRA SINGH STATE & ANR	RAJENDRA CHARAN-P PP-R
65	CRL.M.PET. 3006/2017 0204 (STAY)	KRISHAN CHANDRA & ANR STATE & ANR	JVS DEORA-P PP-R
66	CRL.M.PET. 3038/2017 0204 (STAY)	VIJENDRA & ORS STATE & ANR	VIKAS BIJARNIA-P DINESH JYANI-P SUDESH BIJARNIA-P SURENDRA BANA-P PP-R OM RAJPUROHIT-R
67	CRL.M.PET. 3092/2017 0204 (STAY)	DILAWAR & ORS. STATE & ANR	PARVEJ MOYAL-P SHEHNAZ MOYAL-P PP-R
68	CRL.M.PET. 3197/2017 0204 (STAY)	MOTI SINGH STATE & ANR	IR CHOUDHARY-P AK ANAND-P SN GOSWAMI-P VS CHOUDHARY-P PP-R
69	CRL.M.PET. 3285/2017 0204 (STAY)	HEERA LAL & ANR. STATE & ANR	HARISH PUROHIT-P PP-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
70	CRL.M.PET. 3353/2017 0204 (STAY)	UTTAM CHAND STATE	B RAY BISHNOI-P ASHOK CHANDRA-P HITESH BISHNOI-P VISHNU LAL SHREEMALI-P PP-R
71	CRL.M.PET. 3358/2017 0204 (STAY)	HARDWARI LAL STATE & ANR	DL RAWLA-P PP-R
72	CRL.M.PET. 3414/2017 0204 (STAY)	ASHOK KUMAR CHOUDHARY DEEPESH CHANDRA MATHUR	SANJEET PUROHIT-P VINOD PUROHIT-P PP-R
73	CRL.M.PET. 3443/2017 0204 (STAY)	ANIL JAGAN & ANR STATE & ANR	HM SARASWAT-P AK DOBHAL-P JP BISHNOI-P PP-R
74	CRL.M.PET. 3843/2017 0204 (STAY)	SMT DURGI DEVI STATE & ANR	OP KUMAWAT-P DINESH KUMAWAT-P MOHAMMED IQBAL -P MOHAMMED SAJID-P RAVINDRA PUROHIT-P VISHNU SHARMA-P PP-R
75	CRL.M.PET. 3873/2017 0204 (STAY)	MOHD. ZEESHAN STATE & ANR	MA BHURAT-P PP-R
76	CRL.M.PET. 3936/2017 0204 (STAY)	BIRBAL RAM STATE	PRITAM SOLANKI-P BL DHAKA-P PP-R
77	CRL.M.PET. 3939/2017 0204 (STAY)	GUDDU STATE & ANR	RAHUL BATHI-P DILIP VYAS-P SURESH CHARAN-P PP-R
78	CRL.M.PET. 4159/2017 0204 (STAY)	RAKESH KUMAR STATE & ANR	SAJJAN SINGH-P PP-R
79	CRL.M.PET. 4213/2017 0204 (STAY)	KHEEMA RAM STATE & ANR	DHIRENDRA SINGH-P ABHIMANYU SINGH-P PS TEPU-P RAJIV BISHNOI-P PP-R DS GAUR-R
With			
80	CRL.M.PET. 4214/2017 0204	NAWAL KISHORE STATE & ANR	DHIRENDRA SINGH-P ABHIMANYU SINGH-P PS TEPU-P RAJIV BISHNOI-P PP-R
81	CRL.M.PET. 4334/2017 0204 (STAY)	KRISHAN & ANR. STATE & ANR	VINEET JAIN-P PP-R
82	CRL.M.PET. 4336/2017 0204 (STAY)	MUKESH VAISHNAV STATE & ANR	PANKAJ SHARMA-P CHETANA SHARMA-P PP-R
83	CRL.M.PET. 4341/2017 0204 (STAY)	BHANWAR DAN STATE & ANR	FARZAND ALI-P NAMAN MOHNOT-P SANGRAM SINGH SANGWA-P PP-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
84	CRL.M.PET. 4348/2017 0204 (STAY)	VIDHYA DEVI & ANR. STATE & ANR	PK POONIA-P PP-R
85	CRL.M.PET. 4359/2017 0204 (STAY)	CHARANJEET KAUR STATE & ORS	KISHAN BANSAL-P DEEPAK BANSAL-P SHARWAN CHOUDHARY-P PP-R
86	CRL.R. 1448/2017 0206 (STAY) (EXP - 13)	MASTAN SINGH @ TANA & ORS. STATE & ANR	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P PP-R
FOR FRESH ADMISSION WITHOUT STAY			
87	CRL.M.PET. 1576/2016 0204	ALI BAX STATE & ORS.	SHAMBHOO SINGH-P BHARAT SINGH-P PP-R
88	CRL.M.PET. 1579/2016 0204	MADAN LAL STATE & ORS.	RAJENDRA CHARAN-P PRADEEP SWAMI-P PP-R
89	CRL.M.PET. 3296/2016 0204	JUGRAJ STATE	MS SHEIKH-P AVINASH BHATI-P MOHD. ASLAM-P PP-R
90	CRL.M.PET. 486/2017 0204	RADHEYSHYAM STATE & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P PP-R
91	CRL.M.PET. 1300/2017 0204	MANGI LAL STATE & ORS	SHIV NATH SINGH-P DHARMA RAM PRAJAPAT-P MAHIPAL RAJPUROHIT-P MAYANK RANKAWAT-P PP-R
92	CRL.M.PET. 2230/2017 0204	HANS KUMAR STATE & ANR.	KAPIL PUROHIT-P HIMANSHU PUROHIT-P PP-R
93	CRL.M.PET. 2440/2017 0204	SMT CHANDRAKANTA DIXIT STATE & ORS.	RS MANKAD-P PP-R
94	CRL.M.PET. 2964/2017 0204	GANGADHAR STATE & ANR	RK CHARAN-P ABHISHEK CHARAN-P PP-R
95	CRL.M.PET. 3314/2017 0204	GORDHAN RAWAL STATE & ANR	RAJENDRA CHARAN-P PP-R
96	CRL.M.PET. 3660/2017 0204 (A/W CRLR 594/2016)	SMT PUSHPA JINDAL STATE	RS CHUNDAWAT-P RAJENDRA S CHUNDAWAT-P PP-R
97	CRL.M.PET. 4232/2017 0204 (STAY) (A/W CRLMP 827/2015)	OM PRAKASH & ORS. STATE & ANR	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P PP-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITHOUT STAY				
With				
98	CRL.M.PET. 4233/2017	RUKAMA DEVI STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P	
	0204 (ORDER)			
99	CRL.M.PET. 4338/2017 0204	RAM SINGH STATE	SUSHIL SOLANKI-P NIRANJAN PATEL-P	PP-R
100	CRL.M.PET. 4350/2017 0204	SHAHNAJ KHAN STATE	KN VYAS-P MOHD AKBAR-P MS CHAUHAN-P	PP-R
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
101	CRL.M.PET. 1552/2011 0204 (STAY)	SHARWAN KUMAR STATE	MS SONI-P RAJESH PANWAR-P	PP-R PANKAJ GUPTA-R
102	CRL.M.PET. 1036/2012 0204 (STAY)	BHOOP SINGH STATE	RAJESH PANWAR-P MOHAN RAM CHOUDHARY-P	PP-R
103	CRL.M.PET. 1628/2012 0204 (STAY)	RAGHVENDRA SINGH @ RAJENDRA SINGH STATE & ANR.	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P	KS RATHORE-R
104	CRL.M.PET. 1869/2013 0204	SMT. MOHANI STATE & ANR.	VINAY JAIN-P KSHAMENDRA MATHUR-P RAM NIWAS CHOUDHARY-P	IR CHOUDHARY-R
105	CRL.M.PET. 2455/2014 0204 (STAY)	PRAVEEN & ORS. SULEKHA & ANR.	NK BOHRA-P NILESH BOHRA-P	RAJENDRA DADHICH-R
106	CRL.M.PET. 2513/2014 0204 (STAY)	SARITA & ANR. STATE & ANR.	VINAY SHRIVASTAVA-P HARENDRA SINGH-P	PP-R VIKAS HEDAU-R
107	CRL.M.PET. 2742/2014 0204	TEK SINGH STATE & ORS.	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P	PP-R DHARMENDRA SURANA-R RS GILL-R
108	CRL.M.PET. 3029/2014 0204 (STAY)	BALRAM STATE	LK PUROHIT-P RAMESH PUROHIT-P	PP-R
109	CRL.M.PET. 274/2015 0204 (STAY)	MAMRAJ & ANR. STATE & ANR.	HEMANT JAIN-P MAHIPAL SINGH-P	PP-R VIJAY MEHTA-R
110	CRL.M.PET. 574/2015 0204 (STAY)	PINTU SINGH STATE & ANR.	HEMANT JAIN-P MAHIPAL SINGH-P RAJESH SAHARAN-P	PP-R MAHAVEER BISHNOI-R
111	CRL.M.PET. 1731/2015 0204 (STAY)	BABU RAM & ORS. STATE & ANR.	SK POONIA-P PR MEGWAL-P	PP-R RAJESH PUNIA-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
112	CRL.M.PET. 2087/2015 0204 (STAY)	DR. MAHAVEER SINGH & ANR. STATE & ANR.	RS CHOUDHARY-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P PP-R ANUJ SAHLOT-R ARUN DADHICH-R
113	CRL.M.PET. 2162/2015 0204 (STAY)	RAMKARAN & ANR. STATE & ANR.	BHARAT SHRIMALI-P PP-R PK POONIA-R
114	CRL.M.PET. 2196/2015 0204 (STAY)	YASHDEEP PEWA STATE & ANR.	NK BOHRA-P NILESH BOHRA-P PP-R PN MOHNANI-R
115	CRL.M.PET. 2827/2015 0204 (STAY)	CHANDER PRAKASH STATE & ANR.	NISHANT BORA-P BIRBAL SARAN-P DEEPAK JETHWANI-P PP-R MS AMARAVAT-R
116	CRL.M.PET. 837/2016 0204 (STAY)	DHANNA RAM & ANR. STATE & ORS.	DEVENDRA MAHALANA-P HINGLAJ DAN-P PP-R SK POONIA-R
117	CRL.M.PET. 2260/2016 0204 (STAY)	DALA STATE & ORS.	DEEPAK MENARIA-P MRS UJJWAL TIWARI-P PP-R MK PITALIYA-R
118	CRL.M.PET. 3851/2016 0204	BHOJRAJ SINGH STATE & ORS.	MANISH DADHICH-P PP-R RAJESH PUNIA-R
119	CRL.M.PET. 134/2017 0204 (STAY)	KHINYA RAM STATE & ANR.	PAPPU SANGWA-P OP SANGWA-P SANGRAM SINGH SANGWA-P PP-R
With 120	CRL.M.PET. 1460/2015 0204 (STAY)	KHINYA RAM & ANR. STATE & ANR.	RANJEET JOSHI-P VISHWAJEET JOSHI-P PP-R MAHAVEER BISHNOI-R
With 121	CRL.M.PET. 1461/2015 0204 (STAY)	KHINYA RAM & ANR. STATE & ANR.	RANJEET JOSHI-P KAPIL BISSA-P SMITA JOSHI-P PP-R BP GOSAWAMI-R MAHAVEER BISHNOI-R
With 122	CRL.M.PET. 1463/2015 0204 (STAY)	KHINYA RAM & ANR. STATE & ANR.	RANJEET JOSHI-P KAPIL BISSA-P SMITA JOSHI-P PP-R BP GOSAWAMI-R MAHAVEER BISHNOI-R
With 123	CRL.M.PET. 1464/2015 0204 (STAY)	KHINYA RAM & ANR. STATE & ANR.	RANJEET JOSHI-P ABHIJEET JOSHI-P KAPIL BISSA-P SMITA JOSHI-P PP-R BP GOSAWAMI-R MAHAVEER BISHNOI-R
With 124	CRL.M.PET. 1857/2015 0204 (STAY)	KHINYA RAM STATE & ANR.	RANJEET JOSHI-P ABHIJEET JOSHI-P KAPIL JOSHI-P PP-R MAHAVEER BISHNOI-R

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
With			
125	CRL.M.PET. 1878/2015	RAMESHWAR & ORS. STATE & ANR.	RANJEET JOSHI-P ABHIJEET JOSHI-P KAPIL BISSA-P SMITA JOSHI-P
	0204 (STAY)		
126	CRL.M.PET. 2162/2017	MAGHA RAM & ORS STATE & ANR	LAXMAN SINGH BHATI-P ALKESH AGARWAL-P JITENDRA SINGH RATHORE-P LS BHATI-P
	0204 (STAY)		
127	CRL.M.PET. 2305/2017	SHINGARA SINGH BRAR STATE & ANR.	HS SANDHU-P BS SANDHU-P DR. AA BHANSALI-P DS GHARSANA-P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P
	0204 (STAY)		
128	CRL.M.PET. 2482/2017 0204 (STAY)	CHEATAN LAL STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P
129	CRL.M.PET. 2512/2017 0204 (STAY)	DIPENDRA CHOUDHARY STATE & ANR.	SANJEET PUROHIT-P PP-R NISHANT BORA-R
130	CRL.M.PET. 3297/2017 0204 (STAY)	INDIA INFOLINE FINANCE LTD STATE & ANR	DHANESH SARASWAT-P PP-R RK CHARAN-R
FINAL DISPOSAL AT ADMISSION STAGE			
131	CRL.M.PET. 1786/2013 0204 (STAY)	SMT. PRABHATI DEVI & ORS. STATE & ORS.	DS UDAWAT-P PP-R VINEET JAIN-R
FINAL DISPOSAL AT ORDER STAGE			
132	CRL.M.PET. 1919/2017	GURMEET SINGH & ANR STATE	SHREEDHAR PUROHIT-P RAM SUKH MALI-P RAVI PUROHIT-P
	0204 (STAY) HEARING		
FOR HEARING			
133	CRL.A. 328/1998	MATHURA DAS STATE	PANKAJ GUPTA-P PAPPUSANGWA-P VIPIN MAKKAD-P
	0101 (EXP - 13)		PP-R DEEPAK MENARIA-R

HON'BLE MR. JUSTICE SANDEEP MEHTA
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Monday Dated : 11/12/2017

Court No :6

HON'BLE MR. JUSTICE P.K. LOHRA

10.30 AM - 1.00 PM

2.00 PM - 4.30 PM

SB Civil Misc. Appeals, SB Civil Second Appeals.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	C.IInd.APPL 367/2007	SANWAR MAL HARIHAR & ANR.	JP JOSHI-P MRS RENUKA BOHRA-P RS BHATI-P SIDDARTH JOSHI-P TARUN JOSHI-P
	1805	TOP TEN	ARVIND SAMDARIYA-R JR BHATI-R
2	C.IInd.APPL 426/2007	RAM PRAKASH L.I.C.& ORS.	AK RAJVANSHY-P BHAWANA BHATI-P VIJAY JAIN-P VIKRAM RAJPUROHIT-P
	3900	EX.5,13 TOP TEN	MR SINGHVI-R MS SINGHVI-R RAJAT DAVE-R
With			
3	C.IInd.APPL 245/2012	L.I.C.& ORS. RAM PRAKASH KUKKER	MR SINGHVI-P GIRISH JOSHI-P MS SINGHVI-P SUNIL BHANDARI-P
	3900		AK RAJVANSHY-R
FOR ADMISSION - FRESH WITH STAY			
4	C.M.A. 2374/2011 0603 (STAY)	ORIENTAL INSURANCE CO. LTD. KAMJI & ORS.	DS NIMLA-P
With			
5	C.M.A. 1009/2010 0603 (STAY)	ORIENTAL INSURANCE CO. LTD. SMT. KASTURI & ORS.	DS NIMLA-P
			MAHENDRA TRIVEDI-R
With			
6	C.M.A. 1010/2010 0603 (STAY)	ORIENTAL INSURANCE CO. LTD. SMT. BEEJU & ORS.	DS NIMLA-P
			MAHENDRA TRIVEDI-R
With			
7	C.M.A. 1011/2010 0603 (STAY)	ORIENTAL INSURANCE CO. LTD. DEVEG & ORS.	DS NIMLA-P
			P NAYAK-R MAHENDRA TRIVEDI-R
With			
8	C.M.A. 1116/2010 0603 (STAY)	ORIENTAL INSURANCE CO. LTD. MISS BABLI & ORS.	DS NIMLA-P
			MAHENDRA TRIVEDI-R
With			
9	C.M.A. 1119/2011 0603 (STAY)	ORIENTAL INSURANCE CO. LTD. MISS KAMLA & ORS.	DS NIMLA-P
10	C.M.A. 3780/2011 0603 (STAY)	CHENA RAM LAXMAN DAS & ORS.	KC PITAWAT-P GIRISH JOSHI-P
			VIVEK SHRIMALI-R
11	C.M.A. 4196/2011 0603 (STAY)	U.I.I.CO.LTD. SMT.HANSA DEVI & ORS.	UCS SINGHVI-P
			SHAMBHOO SINGH-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - FRESH WITH STAY			
With			
12	C.M.A. 1820/2011 0603	U.I.I.CO.LTD. MUKESH KUMAR & ORS.	UCS SINGHVI-P SHAMBHOO SINGH-R
13	C.M.A. 459/2014 1200 (STAY)	STATE THROUGH D.C.BHILWARA & ORS. M/S T.K.INFRASTRUCTURE PVT.LTD.& ANR.	SM TOSHNIWAL-P DURGA RAM-P DR. SACHIN ACHARYA-R NS RAJPUROHIT-R RAKESH CHOTIYA-R
14	C.M.A. 2522/2017 0603 (STAY)	SUBHASH CHANDRA KRISHNA DEVI & ORS.	VK BHADU-P KR SAHARAN-R
15	C.M.A. 2803/2017 1001 (STAY)	PINKI MANOJ KUMAR	VIJAY JAIN-P
16	C.M.A. 3016/2017 0603 (STAY)	RELIANCE GENERAL INSURANCE CO. LTD. SMT. SAROJ RANI & ORS.	VISHAL SINGHAL-P
17	C.M.A. 3088/2017 0603 (STAY)	UNITED INDIA INSURANCE CO. LTD. SMT. MANGEJ KANWAR & ORS.	ANIL KAUSHIK-P RAJESH PANWAR-R
With			
18	C.M.A. 3091/2017 0603 (STAY)	UNITED INDIA INSURANCE CO. LTD. SMT. SARUP KANWAR @ SAROJ KANWAR & ORS.	ANIL KAUSHIK-P
With			
19	C.M.A. 3094/2017 0603 (STAY)	UNITED INDIA INSURANCE CO. LTD. PREM SINGH & ORS.	ANIL KAUSHIK-P
With			
20	C.M.A. 3095/2017 0603 (STAY)	UNITED INDIA INSURANCE CO. LTD. BHAGWAN SINGH & ORS.	ANIL KAUSHIK-P
With			
21	C.M.A. 3096/2017 0603 (STAY)	UNITED INDIA INSURANCE CO. LTD. SMT. BHANWAR KANWAR & ORS.	ANIL KAUSHIK-P
With			
22	C.M.A. 3097/2017 0603 (STAY)	UNITED INDIA INSURANCE CO. LTD. SMT. FEF KANWAR & ORS.	ANIL KAUSHIK-P
23	C.M.A. 3208/2017 4000 (STAY)	SMT. SAYAR KANWAR & ANR. LRS OF ACHLA RAM & ORS.	MD BOOB-P ABHISHEK BOOB-P
24	C.IInd.APPL 285/2015 3900 (STAY)	DURGA RAM HUKMA RAM & ORS.	MR CHOUDHARY-P RN CHOUDHARY-P SUNIL PUROHIT-R N. THANVI-R SD PUROHIT-R
25	C.IInd.APPL 80/2016 3900 (STAY)	RAM SINGH MUKAND SINGH & ORS.	VN KALLA-P RR ANKIYA-P

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ADMISSION - FRESH WITH STAY				
26	C.IInd.APPL 164/2017	OMPRAKASH DEVANAND	SUNIL BENIWAL-P AR BENIWAL-P MANJEET GODARA-P SAHEE RAM MUNDEL-P VINOD SIYAG-P	
	2800 (STAY)			
27	C.IInd.APPL 226/2017	LRS OF HIRALAL & ANR. DHANRAJ	SUNIL A VYAS-P BHUVNESH THANVI-P MANJUL SHRIMALI-P MUKESH VYAS-P SUNIL SONI-P	
	3900 (STAY)			
28	C.IInd.APPL 264/2017 3900 (STAY)	GURU IQBAL SINGH RAVINDRA MOYAL & ANR.	GR GOYAL-P	
29	C.IInd.APPL 290/2017	NATHU SINGH & ORS. JABBAR SINGH & ORS.	VISHAL SHARMA-P DINESH VISHNOI-P MAHIPAL CHARAN-P VISHAL SINGHAL-P	
	3900 (STAY)			
With				
30	C.IInd.APPL 307/2017	NATHU SINGH & ANR. JABBAR SINGH & ORS.	VISHAL SHARMA-P DINESH VISHNOI-P MAHIPAL CHARAN-P	
	3900 (STAY)			
FOR ADMISSION - FRESH WITHOUT STAY				
31	C.M.A. 1361/2011 0602	ORIENTAL INSURANCE CO.LTD. NATHURAM & ORS	ANIL BACCHAWAT-P BHARAT KHANKARIA-P	VINEET JAIN-R VINEET JAIN-R
With				
32	C.M.A. 463/2005 1700 (STAY)	ORIENTAL INSURANCE CO.LTD. BHAGWAN SINGH & ORS	ANIL BACHAWAT-P B KHANKARIA-P JD SINGH-P	MAHAVEER BISHNOI-R
With				
33	C.M.A. 2722/2011 0603	ORIENTAL INSURANCE CO.LTD KAMLA & ORS	ANIL BACHAWAT-P JD SINGH-P	RISHI CHOUHAN-R GR PUNIA-R HS SHRIMALI-R IR CHOUDHARY-R
With				
34	C.M.A. 2765/2011 0603 (STAY)	ORIENTAL INSURANCE CO LTD. GOMATI & ORS	ANIL BACHAWAT-P BHARAT KHAKARIA-P	
35	C.M.A. 2771/2011 0603	SMT.ANSABAI & ANR. VIJAY SINGH & ANR.	GS RATHORE-P RS MANKAD-P SURESH JOSHI-P	VD VYAS-R DEELIP KAWADIA-R J. VYAS-R LALIT VYAS-R SP ARORA-R
36	C.M.A. 1380/2014 0603	SMT. CHANDA ALLAHNOOR & ORS.	RAJESH PUNIA-P YASPAL KHILERI-P	

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ADMISSION - FRESH WITHOUT STAY				
37	C.M.A. 615/2016 0603	SMT CHANDAN DEVI & ANR. ARJUN & ORS.	RS MANKAD-P	
38	C.M.A. 1259/2016 0603	SMT. MEERO DEVI @ MANTA DEVI & ORS. LIKHMA RAM & ANR.	RAJESH CHOUDHARY-P RAJESH CHOUDHARY-P	RAJESH CHOUDHARY-R
39	C.M.A. 2379/2016 0603	MOHIT SAHOO PANKAJ SRIMALI & ORS.	JVS DEORA-P JVS DEORA-P	
40	C.M.A. 2546/2016 0603	SMT. PYARIDEVI & ANR. SWAROOPSINGH & ANR.	ML KHATRI-P	
41	C.M.A. 3148/2017 0603	SUSHILA BHANWAR LAL & ORS.	BHARAT SHRIMALI-P ARVIND GEHLOT-P RAJESH BISHNOI-P	
42	C.M.A. 3279/2017 0603	SHAKUNTALA DEVI & ORS. NATIONAL INDIA INSURANCE CO. LTD. & ORS.	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P	
43	C.M.A. 3280/2017 0603	SMT. VIMLA DEVI & ANR. SAHI RAM VISHNOI & ANR.	SK SANKHLA-P IS RATHORE-P	
44	C.Ind.APPL 750/2011 3900	STATE MAHARAJA GAJSINGH JI	NM LODHA-P AAG-P RISHAB TAYAL-P	LR MEHTA-R RAMIT MEHTA-R
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
45	C.W. 7379/2017 4300 (STAY) EX 11	TILOKA RAM BHIKA RAM & ANR	ALKESH AGARWAL-P	RAJESH CHOUDHARY-R RAVINDRA PALIWAL-R
46	C.M.A. 200/2016 4000 (STAY)	SMT. KOKILA R. PATEL & ANR. GIRISH KUMAR & ORS.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P TARUN DUDIA-P	ANKUR ANAND SHARMA-R RAMIT MEHTA-R ROHIT MEHTA-R
47	C.M.A. 1945/2016 0603	RAMNARAYAN NATIONAL INSURANCE CO. LTD. & ORS.	MANISH PITALIYA-P HARI SINGH-P	TRS SODHA-R SK VERMA-R
With				
48	C.M.A. 2373/2016 0603	SMT. SHANTA DEVI & ORS. NATIONAL INSURANCE CO. LTD. & ORS.	MANISH PITALIYA-P HARI SINGH-P	TRS SODHA-R SK VERMA-R
49	C.M.A. 2717/2016 4000 (STAY)	LAXMINARAYAN RAMCHANDRA	SAJJAN SINGH-P	BK BHATNAGAR-R ANIL PRAJAPAT-R PR PRAJAPAT-R
50	C.M.A. 12/2017 4000 (STAY)	M/S RADHIKA CERAMICS & ANR. KOHLER INDIA CORP. PVT. LTD. & ORS.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P	MOTI SINGH-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
51	C.M.A. 485/2017 4000 (STAY)	BHIM SINGH & ANR URBAN IMPROVEMENT TRUST & ORS.	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P
52	C.M.A. 1101/2017 4000	THE PUBLIC IN GENERAL VILLAGE SMT. MANADEVI & ANR	SURESH KUMBHAT-P
53	C.M.A. 1380/2017 4000 (STAY)	BHERA RAM & ORS. STATE OF RAJ. & ORS.	JAWAN SINGH-P
54	C.IInd.APPL 9/2007 3900 (STAY)	U.I.T.UDAIPUR CHHAGAN LAL	PRADEEP SHAH-P HEERA SINGH-P SANDEEP SHAH-P
55	C.IInd.APPL 265/2007 3900 (STAY)	RAMA BHAV SINGH & ORS	SL JAIN-P HK JAIN-P R BHATNAGAR-P
56	C.IInd.APPL 73/2009 3900 (STAY)	RAM SWAROOP & ORS. SHYAM LAL & ORS.	IR CHOUDHARY-P MR CHOUDHARY-P SUBHASH CHOUDHARY-P TRILOK JOSHI-P VS CHOUDHARY-P
57	C.IInd.APPL 176/2009 3900 (STAY)	MST.LAHARI MST.BADAMI & ORS.	MEHMOOD ASLAM-P MOHD. ASLAM-P VN KALLA-P
58	C.IInd.APPL 133/2010 3900 (STAY)	MOOLA RAM MUNICIPAL BOARD,SIROHI	PRADEEP SHAH-P MRS P SHAH-P SANDEEP SHAH-P
59	C.IInd.APPL 9/2012 0702 (STAY)	THANA SINGH THE KARANPUR KRAY VIKRAY SAHKARI SAMITI	HS SANDHU-P BS SANDHU-P DS GHARSANA-P
60	C.IInd.APPL 312/2012 3900	SHANKER LAL BHARTIYA JANTA PARTY & ORS.	DRON KAUSHIK-P CR ARYA-P
61	C.IInd.APPL 184/2013 2800 (STAY)	INDER SINGH SUGNA BAI & ORS.	VIJAY JAIN-P
62	C.IInd.APPL 251/2014 3900 (STAY) EX 11	KISHNA RAM SHIV KISHAN & ORS.	SS LADRECHA-P RAVISH SHARMA-P VIKASH CHOUDHRY-P
63	C.IInd.APPL 193/2015 3900 (STAY)	DISTRICT COLLECTOR, RAJSAMAND & ANR. BADRLAL	OP BOOB, (G.C)-P
64	C.IInd.APPL 268/2015 3900 (STAY)	RIPUDAMAN SINGH & ANR. STATE & ORS.	PANKAJ SHARMA-P CHETANA SHARMA-P
65	C.IInd.APPL 276/2015 3900 (STAY)	BHERU LAL JOGESWAR & ANR.	PD BOHRA-P SURESH VYAS-P

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
66	C.IInd.APPL 295/2015 3900 (STAY)	CHAIRMAN RAMDEV TRUST COMMITTEE MANGU DAS BODI & ORS.	NARENDRA THANVI-P ASHOK THANVI-P	RAJESH PUNIA-R MANISH PATEL AGC-R
With				
67	C.IInd.APPL 274/2015 3900 (STAY)	MANGU DAS & ORS. THE PRESIDENT, RAMDEV TRUST COMM. & ORS.	RAJESH PUNIA-P DINESH JYANI-P RAJENDRA PRASAD-P RAJESH PUNIA-P YP KHILEREE-P	MANISH PATEL AGC-R BS MERTIA-R
With				
68	C.IInd.APPL 296/2015 3900 (STAY)	CHAIRMAN RAMDEV TRUST COMMITTEE MANGU DAS BODI & ORS.	NARENDRATHANVI-P ASHOK THANVI-P	
69	C.IInd.APPL 153/2016 3900 (STAY)	KESHAV LAL RAMESH CHANDRA & ORS.	CS KOTWANI-P	BHEEM ARORA-R REKHA BORANA-R
70	C.IInd.APPL 180/2016 3900 (STAY)	LRS OF CHAMPA DEVI BHANWAR LAL & ORS.	VISHAL SHARMA-P MAHIPAL CHARAN-P	OP JOSHI-R
FOR ORDERS - DEFECT CASES				
71	C.M.A. 2751/2016 4000	PUSHPA SHARMA & ANR. MANISH & ORS.	MUKTESH MAHESHWARI-P DHEERAJ SHARMA-P MALVIKA MATHUR-P VANDANA BHANSALI-P	SUNIL PUROHIT-R JS SOLANKI-R
72	C.M.A. 3133/2017 1504	KAMLA & ORS. ALLABUX	RAJENDRA KATARIYA-P GOURAV THANVI-P KK VYAS-P SARDAR KHAN-P	
73	C.M.A. 3173/2017 0603	RAMANDEEP KAUR JONI SINGH & ORS.	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P	
74	C.IInd.APPL 123/2017 3900	TARA CHAND RAJASTHAN HOUSING BOARD	PD BOHRA-P SURESH VYAS-P	
FOR ORDERS				
75	CRL BAIL CAN 29/2017 0203 BEFORE	DALPAT RAJ STATE & ANR.	VIKRAM CHOUDHARY-P	PP-R
76	C.M.A. 1135/2014 0603	SMT. CHANDA DEVI & ORS. NIRAV PANCHAL & ANR.	JP BHARDWAJ-P	
77	C.M.A. 1208/2014 0603 (STAY)	PAWAN KUMAR & ANR. BABU RAM & ORS.	KR CHOUDHARY-P SHARWAN KALA-P	
78	C.M.A. 968/2015 0603	YUSUF KHAN SMT. LAXMI DEVI & ORS.	MC BISHNOI-P	

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
79	C.M.A. 1987/2016 1101	JAI SINGH PRAKASHMAL & ORS.	RAJU CHAINAN-P CHAINA RAM JORAM-P MEGH SINGH BENIWAL-P RAJU SINGH CHUOHAN-P NR CHOUDHARY-R DINESH CHOUDHARY-R NR CHOUDHARY-R SANGRAM CHOUDHARY-R
80	C.M.A. 2627/2016 0603	BABU LAL & ANR N.I.A. CO. LTD. & ORS.	MANISH PITALIYA-P HARI SINGH-P RS MANKAD-R JAGDISH VYAS-R LALIT VYAS-R
81	C.M.A. 640/2017 0603 (STAY)	UNITED INDIA INSURANCE CO. LTD. SMT. POONAM SHARMA & ORS.	UCS SINGHVI-P USMAN GHANI-R JP BHARDWAJ-R
82	C.M.A. 2099/2017 0603 (STAY)	RATISH KUMAR & ANR. OM PRAKASH & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P ANIL KAUSHIK-R
83	C.M.A. 2649/2017 4000 (STAY)	BABU SINGH PREM KANWAR & ORS.	RANJEET JOSHI-P ABHIJEET JOSHI -P SMITA JOSHI-P VISHWAJEET JOSHI-P
84	C.IInd.APPL 54/1998 3900 EX. 9	MESANTI LAL & ORS BHAGWANDAS & ORS	MANISH SHISHODIA-P GK RATHORE-P SANDEEP SARUPARIA-P SUDHIR SARUPARIA-P RAVI BHANSALI-R GL SANCHIHAR-R VINIT SANADHYA-R VIVEK GUPTA-R
85	C.IInd.APPL 360/2005 3900 (STAY)	U.I.T.,UDAIPUR SHYAM SUNDER & ORS	LALIT KAWADIA-P GS RATHORE-P RS MANKAD-P S.SHRIMALI-R DEELIP KAWADIA-R R. CHOUDHARY-R
86	C.IInd.APPL 85/2009 3900	SMT.SANTOSH DEVI MANGI LAL & ANR.	MANOJ BHANDARI-P SUSHIL BISHNOI-P MS PUROHIT-R B S BHALASARIA-R
87	C.IInd.APPL 113/2016 3900	BASANT & ANR. MUNICIPAL COUCIL, UDAIPUR & ORS.	JK CHANDA-P GK CHANDA-P PK MATHUR-P RS MANKAD-R ANURAG SHUKLA-R
88	CRL.M.(BAIL) 4174/2017 0202 2ND BAIL BEFORE	VIKARAM SINGH @ EKRAM BEGHAL & ORS. STATE	VINOD PUROHIT-P SANJEET PUROHIT-P PP-R
89	CRL.M.(BAIL) 8040/2017 0202 2ND BAIL BEFORE	SMT SUNDARI STATE	RK CHARAN-P ABHISHEK CHARAN-P PP-R
90	CRL.M.(BAIL) 9675/2017 0202 2ND BAIL BEFORE	DINESH GIRI STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
91	CRL.M.(BAIL) 9456/2017	SHYAM LAL STATE	B RAY BISHNOI-P PP-R ASHOK CHANDRA-P HITESH BISHNOI-P VISHNU LAL SHREEMALI-P
	0202 (2ND BAIL) (BEFORE)		
92	CRL.M.(BAIL) 10119/2017	GHANSHYAM STATE	RK CHARAN-P PP-R ABHISHEK CHARAN-P
	0202 2ND BAIL BEFORE		
93	CRL.M.(BAIL) 10534/2017	ARVIND STATE	NITIN OJHA-P PP-R VINEET JAIN-R
	0202 2ND BAIL BEFORE		
94	CRL.M.(BAIL) 10907/2017	SHAHRAKH KHAN STATE	KARANDUTT RK RAJAN-P PP-R
	0202 2ND BAIL BEFORE		
95	CRL.M.(BAIL) 10929/2017	PAWAN @ GOTIYA STATE	JVS DEORA-P PP-R
	0202 2ND BAIL BEFORE		
96	CRL.M.(BAIL) 11072/2017	RAKESH KUMAR STATE	SK POONIA-P PP-R
	0202 2ND BAIL BEFORE		
97	CRL.M.(BAIL) 11130/2017	RAMPAL STATE	RN BISHNOI-P PP-R
	0202 2ND BAIL BEFORE		
98	CRL.M.(BAIL) 11189/2017	DUDARAM STATE	SURESH GAUR-P PP-R
	0202 2ND BAIL BEFORE		
99	CRL.M.(BAIL) 11197/2017	DR. ASHOK KUMAR GUPTA STATE	NISHANT BORA-P PP-R ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
	0202 2ND BAIL BEFORE		
100	CRL.M.(BAIL) 11205/2017	CHAINA RAM STATE	RK CHARAN-P PP-R ABHISHEK CHARAN-P KR CHOUDHARY-P
	0202 2ND BAIL BEFORE		
101	CRL.M.(BAIL) 11225/2017	BHOM SINGH STATE	DL RAWLA-P PP-R MR VISHNOI-P NS SOLANKI-P
	0202 3RD BAIL BEFORE		
102	CRL.M.(BAIL) 11226/2017	VINOD DAHIMA STATE	KULDEEP PUROHIT-P PP-R GS BHATI-P
	0202 2ND BAIL BEFORE		
103	CRL.M.(BAIL) 11227/2017	KISHANDAS STATE	BS CHARAN-P PP-R LAL SINGH-P VINOD KUMAR-P
	0202 2ND BAIL BEFORE		
FOR ORDERS ON INTERIM APPLICATIONS			
104	C.M.A. 2857/2016	MOHHAMED UMER & ANR. SMT. JANNAT BANU & ORS.	NS KHILERI-P RS MANKAD-R JAGDISH VYAS-R
	0603 (STAY)		
FINAL DISPOSAL AT ORDER STAGE			

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FINAL DISPOSAL AT ORDER STAGE			
105	C.IInd.APPL 60/2001	ISWARDAS & ANR RATAN LAL	RN UPADHYAY-P KS YADAV-P RS SALUJA-P SUMIT MEHTA-P SUNIL MEHTA-P
	0702		BR MEHTA-R DEEPAK MEHTA-R DEEPAK SHRIMALI-R S.SHRIMALI-R SURESH SHRIMALI-R
FOR HEARING			
106	C.M.A. 679/2003	SAVITRI DEVI & ORS DALJEET SINGH & ORS	NL JOSHI-P RS RATHORE-P
	0603		SANJEEV JOHARI-R
107	C.M.A. 1008/2004	HEERA SINGH & ANR SHANTILAL & ORS	SANDEEP SARUPURIA-P SUDHIR SARUPARIA-P
	0603		J.VYAS-R ASLAM NAUSHAD-R GK RATHORE-R LALIT VYAS-R MANISH SHISHODIA-R
108	C.M.A. 1418/2004	DAMODAR LAL & ORS RAJESH KUMAR YADAV & ANR	MANISH PITLIYA-P
	0603		
109	C.M.A. 1970/2004	LAL CHAND & ORS. ASHOK KUMAR & ORS	TRIBHUVAN GUPTA-P JP BHARADWAJ-P USMAN GHANI-P
	0603		JS RATHORE-R SUNIL A VYAS-R
110	C.M.A. 776/2005	GOM SINGH PURSHOTTAM SINGH & ANR	RS CHUNDAWAT-P MANOJ RATHORE-P
	0603		DS UDAWAT-R
111	C.M.A. 828/2005	SMT. JOHARE BIBI KURESHA KHATUN & ORS	SHAMBHOO SINGH-P CHAIN SINGH-P
	1101		MRIDUL JAIN-R
112	C.M.A. 891/2005	PHANI BHUSAN RAJU RAJENDRA GODAWAT & ORS	DHIRENDRA SINGH-P NUPUR BHATI-P RS SHEKHAWAT-P
	0603 EX 13,10		DD THANVI-R ANIL KAUSHIK-R ARVIND SHRIMALI-R
113	C.M.A. 995/2006	N.I.C.LTD. ASHOK KUMAR & ORS.	SANJEEV JOHARI-P
	0603		RAJESH PANWAR-R {CAVEATOR}-R HARISH PUROHIT-R RAVI PALIWAL-R VK SHARMA-R
With			
114	C.M.A. 987/2006	N.I.C.LTD. MEENU & ORS.	SANJEEV JOHARI-P
	0602 (STAY)		RAJESH PANWAR-R VK SHARMA-R
115	C.M.A. 85/2007	KAILASH CHANDRA M/S K.M.C.CONST.LTD.& ANR.	SANDEEP SARUPURIA-P SUDHIR SARUPURIA-P
	0603		MUKUL SINGHVI-R
116	C.M.A. 973/2007	SMT.BADAN KAUR & ORS. DR.RENU SHARMA & ORS.	RAJESH PANWAR-P AKHIL SWAMI-P RAMESH PANWAR-P SK SANKHLA-P
	0603		PAWAN OJHA-R N A RAJPUROHIT-R TRS SODHA-R
117	C.M.A. 1682/2007	STATE M/S BHANWARLAL & CO	SK VYAS,G.A.-P MUKESH DAVE-P OP RATHI-P
	1200 EX 11		LALIT PAREEK-R SHARAD KOTHARI-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
118	C.M.A. 1853/2007	R.S.R.T.C. PRAKASH & ANR.	LK PUROHIT-P DS BHATI-R RAJESH PANWAR-R
	0603 (STAY)		
With			
119	C.M.A. 2156/2007	PRAKASH CHHOTU SINGH & ORS.	RAJESH PANWAR-P LK PUROHIT-R SK SANKHLA-P DS BHATI-R
	0603		
120	C.M.A. 430/2008	HANUMAN NATH MOONGA RAM & ORS.	VINEET JAIN-P TRS SODHA-R MUKESH BIJARANIA-R RAMESH PANWAR-R
	0603		
121	C.M.A. 1515/2008	R.S.R.T.C.JAIPUR WAKIL SINGH & ORS.	ANIL BACHHAWAT-P MR PAREEK-P SANJAY PALIWAL-P SUNIL PALIWAL-P RAKESH MATORIA-R
	0602		
122	C.M.A. 802/2009	SMT. SUA DEVI & ANR. REKHARAM & ORS.	ML KHATRI-P BL VAISHNAV-P VASUDEO VYAS-R DHERAJ MEHTA-R
	0603		
With			
123	C.M.A. 1557/2007	U.I.I.CO.LTD. SMT.SUA DEVI & ORS.	VD VYAS-P ML KHATRI-R JAGDISH VYAS-P LALIT VYAS-P DR MEHTA-R HARISH KUMAR JANGID-R HEMANT SHRIMALI-R RK MEHTA-R
	0603 (STAY)		
124	C.M.A. 1646/2011	U.I.INS.CO.LTD. PUSA RAM & ORS.	VD VYAS-P JAGDISH VYAS-P KULDEEP VAISHNAV-P LALIT VYAS-P
	0603 (STAY)		
125	C.M.A. 2127/2011	SANJAY MADAN LAL & ORS.	OM RAJPUROHIT-P N RAJPUROHIT-P AK DADHICH-R RAJESH CHOUDHARY-R
	0602		
With			
126	C.M.A. 2065/2011	MOHD.AARIF & ORS. MADAN LAL & ORS.	OM RAJPUROHIT-P KR MEGHWAL-R MUKUL SINGHVI-R
	0603		
127	C.M.A. 3953/2011	SMT.AMINA BANO & ORS. BHURE KHAN @ ILIYAS MOHD.& ORS.	SIKANDER KHAN-P MS CHOUHAN-P VINAY KOTHARI-R LK RAMDHARI-R SK MARU-R
	0603 {EX-5}		
128	C.M.A. 642/2012	GURCHARAN SINGH SMT. KULVINDER KAUR @ KHUSHPREET KAUR	TRILOK JOSHI-P SUMAN JOSHI-P UMAID SINGH-P JITENDRA OJHA-R
	1001 EX 13		
129	C.M.A. 1026/2012	U.I.INS.CO.LTD. SMT.JULI SINGH & ORS.	VD VYAS-P JAGDISH VYAS-P LALIT VYAS-P ROSHANLAL-R SUNIL BENIWAL-R
	0603		

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR HEARING				
130	C.M.A. 2471/2012	SHAILESH VANIGOTA SHEELA VANIGOTA	OP MEHTA-P HEMANT BALLANI-P PARDEEP GEHLOT-P VD GAUR-P	DEEPAK MENARIA-R
	1001			
131	C.M.A. 11/2013	U.I.INS.CO.LTD. SMT.KANYA DEVI & ORS.	ANIL KAUSHIK-P	RAVI PANWAR-R RAJESH PANWAR-R
	0603			
With				
132	C.M.A. 9/2013	U.I.INS.CO.LTD. PABU RAM & ORS.	ANIL KAUSHIK-P	RAJESH PANWAR-R RAVI PANWAR-R
	0603 (STAY)			
133	C.M.A. 193/2014	NEW INDIA ASSURANCE CO. LTD. RAM SEWAK & ORS.	RAJESH CHOUDHARY-P	MANISH PITALIYA-R ANUJ SAHLOT-R
	0603 (STAY)			
134	C.M.A. 698/2015	UNITED INDIA INS. CO. LTD. KHEMJI & ORS.	ANIL KAUSHIK-P	MC BISHNOI-R TS RATHORE-R
	0603 (STAY)			
With				
135	C.M.A. 687/2015	UNITED INDIA INS. CO. LTD. KHEMJI & ANR.	ANIL KAUSHIK-P	TANWAR SINGH-R MC BISHNOI-R
	0603 (STAY) (IA 99/16)			
136	C.M.A. 1273/2015	RELIANCE GNERAL INS. CO. LTD. HARMANDAR SINGH @ MANDAR SINGH & ANR.	VISHAL SINGHAL-P	KR SAHARAN-R JS KHICHI-R
	0602			
With				
137	C.M.A. 1276/2015	HARMANDER SINGH @ MANDER SINGH GURDEEP SINGH & ANR.	KR SAHARAN-P CR CHOUDHARY-P	
	0602			
138	C.M.A. 217/2016	HDFC ERGO GENERAL INS. CO. LTD. SMT. RAJAL KANWAR & ORS.	JAGDISH VYAS-P LALIT VYAS-P	PRADEEP SHAH-R CS RATHORE-R RAJESH PANWAR-R RANJEET SINGH-R SABIR KHAN-R
	0603 (STAY)			
139	C.M.A. 330/2016	THE ORIENTAL INSURANCE CO. LTD. SMT. PUSHPA SETHIA & ORS.	SUNIL BHANDARI-P	JVS DEORA-R
	0603			
With				
140	C.M.A. 329/2016	THE ORIENTAL INSURANCE CO. LTD. GOVARDHAN SINGH & ORS.	SUNIL BHANDARI-P	JVS DEORA-R
	0603			
141	C.M.A. 1070/2016	DEV ABHIMANYU SINGH M/S KANCHAN INDIA SPINNERS P.LTD. & ANR.	MANISH PITALIYA-P HARI SINGH-P	JAGDISH VYAS-R
	1504			
142	C.M.A. 1442/2016	RSRTC MUKESH & ANR.	LK PUROHIT-P	ANUJ SAHLOT-R RS MANKAD-R
	0603 (STAY)			

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
143	C.M.A. 2433/2016 0603	HDFC ERGO GEN. INS. COMP. LTD. JODHPUR SANWAR RAM & ORS.	JAGDISH VYAS-P LALIT VYAS-P	SK SANKHLA-R PRADEEP CHOUDHARY-R
144	C.M.A. 739/2017 0603 (STAY)	THE NEW INDIA ASSURANCE COMPANY LTD. SMT. SUNDARI & ORS.	RAJESH CHOUDHARY-P	RAJESH PANWAR-R
145	C.Ist.Appl 143/1994 1700 EX 11	UNION OF INDIA PEMA RAM	RAVI BHANSALI-P	SUNIL BENIWAL-R LALIT PAREEK-R SHARAD KOTHARI-R
146	C.Ist.Appl 158/1998 3800 EX 11	STATE M/S DHANNARAM ROOPJI	KAILASH JOSHI-P KD SINGH-P KR SAHARAN-P	RAMESHWAR CHOUHAN-R LALIT PAREEK-R
147	C.IInd.APPL 62/2013 3900	BHERU LAL DAMODAR DAS @ SAWARIYA DAS & ORS.	PRADEEP SHAH-P SANDEEP SHAH-P	SHAMBHOO SINGH-R BHARAT SINGH-R
148	C.IInd.APPL 50/2014 2800	NAVIN KUMAR RAM NIWAS & ORS.	BP GOSWAMI-P DS GAUR-P	
With				
149	C.IInd.APPL 259/2016 3900	NAVIN KUMAR LATE NANAG RAM THROUGH LRS	BP GOSWAMI-P DS GAUR-P	
150	C.IInd.APPL 306/2015 3900 (STAY)	REKHA & ORS. GANESH RAM	RAJESH PARIHAR-P VINIT SANADHYA -P	RAKESH ARORA-R
NOTE: HEARING CASES SHALL BE TAKEN UP FROM WEEKLY CAUSE LIST FOR MONDAY DATED 11/12/2017 TO FRIDAY DATED 15/12/2017.				

HON'BLE MR. JUSTICE P.K. LOHRA
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Monday Dated : 11/12/2017

Court No :8

HON'BLE MR. JUSTICE VIJAY BISHNOI

10.30 AM - 1.00 PM

2.00 PM - 4.30 PM

SB Civil Writs(Miscellaneous) except matters assigned to SB – II.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- DEFFECT CASES				
1	WRIT RESTO. 183/2017 4200	BANKAT LAL PAREEK REGISTRAR,BOARD OF INDIAN MEDICINE & ANR	RIPUDAMAN SINGH-P	
2	C.W. 8283/2017 0603	THE NEW INDIA ASSURANCE COMPANY LTD. LAXMAN RAM & ORS.	RAJESH CHOUDHARY-P	
FOR FRESH ADMISSION WITH STAY				
3	C.W. 3197/2017 4300 (STAY) EX - 4,9	M/S VISHNU PRAKASH R. PUNGALIA LTD. STATE OF RAJASTHAN & ORS.	MANOJ BHANDARI-P SUNIEL PUROHIT-P	SP JOSHI-R DINESH OJHA-R NK MEHTA-R PR SINGH,AAG-R RAVI BHANSALI-R SUNIL JOSHI-R VIPUL DHARNIA-R
4	C.W. 6633/2017 5200 (STAY)	MADHU LAL @ MADHAV LAL & ORS. STATE OF RAJASTHAN & ORS.	HEMANT JAIN-P MAHIPAL SINGH-P	DEELIP KAWADIA-R
With				
5	C.W. 4366/2017 5200 (STAY)	SHANKAR LAL STATE OF RAJASTHAN & ORS.	HEMANT JAIN-P MAHIPAL SINGH-P	DEELIP KAWADIA-R
6	C.W. 8218/2017 4300 (STAY)	NANDRAM MAHIYA STATE & ORS	KR SAHARAN-P CR CHOUDHARY-P	
7	C.W. 9431/2017 4300 (STAY)	RAJPAL STATE OF RAJASTHAN & ORS.	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	
8	C.W. 12261/2017 4300 (STAY)	VEERA RAM & ANR. STATE OF RAJASTHAN & ORS.	CS KOTWANI-P KAILASH CHOUDHARY-P	
9	C.W. 13677/2017 3100 (STAY)	M/S. JAI MEHANDI UDHYOG BANK OF BARODA & ORS.	JS BHALERIA-P VS BHAWLA-P	DHANESH SARASWAT-R
10	C.W. 15031/2017 5200 (STAY)	PARVINDER SINGH GRAM PANCHAYAT CHAK & ORS.	HEMANT JAIN-P MAHIPAL SINGH-P SURYENDRA BERA-P	
11	C.W. 15034/2017 5400 (STAY)	PARMANAND PRABHUDAYAL WELFARE SOCIETY STATE OF RAJASTHAN & ORS.	HEMANT JAIN-P MAHIPAL SINGH-P SURYENDRA BERA-P	
12	C.W. 15348/2017 4300 (STAY)	SMT. MANI DEVI & ANR. STATE OF RAJASTHAN & ORS.	TRIBHUWAN SINGH-P	

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
13	C.W. 15598/2017 4300 (STAY)	SANDEEP KUMAR & ANR. STATE OF RAJASTHAN & ORS.	KAN SINGH OAD-P	
FOR FRESH ADMISSION WITHOUT STAY				
14	C.W. 15018/2017 4300	CHHAGNI RAM GEHLOT STATE & ORS	BD PUROHIT-P	
FOR ORDERS				
15	WRIT M.APPL 202/2017 4200	MANGI LAL & ORS. SURAJ DEVI & ORS.	DEELIP KAWADIA-P GS RATHORE-P	
16	C.W. 2908/2006 6300	RAM KUMAR & ORS. STATE & ORS.	HS SANDHU-P BS SANDHU-P	NARENDRA SINGH RAJPUROHIT-R DY.G.A.-R NARENDRA MOOLCHANDANI-R SANDEEP SHAH-R SM TOSHNIWAL-R SUNIL BENIWAL-R
17	C.W. 2510/2010 4300 (STAY) EX-4	M/S. MAHAVEER TEXTILES RAJ. STATE I. D. & INVE. CORP.LTD.& ORS	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P	ANIRUDH PUROHIT-R SANJEET PUROHIT-R
18	C.W. 11792/2010 5600	RADHE SHYAM STATE OF RAJ. & ORS.	MS PUROHIT-P BS BHALASRIA-P	CS KOTWANI-R MANJUL SHRIMALI-R MANOJ BHANDARI-R NAVNEET SINGH-R PRATEEK SURANA-R
With				
19	C.W. 2743/2013 5600	RADHE SHYAM DIVISIONAL COMMISSIONER, JOD., & ORS.	MS PUROHIT-P BS BHALASRIA-P	PRATEEK SURANA-R
With				
20	C.W. 13198/2013 5400 (STAY)	GHISI STATE & ORS	MS PUROHIT-P BS BHALASRIA-P LP GOSWAMI-P	RAJESH CHOUDHARY-R MANOJ BHANDARI-R
With				
21	C.W. 8089/2014 5600 (STAY)	LRS OF N.K. PATEL J.D.A. JODHPUR & ORS	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P	DS RAJVI-R RS SALUJA-R SS NIRBAN-R
With				
22	C.W. 12716/2017 5600 (STAY)	MAKHAN LAL RAI JODHPUR DEVELOPMENT AUTHORITY & ORS.	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P	SUNIL PUROHIT-R RAVINDRA SINGH RATHORE-R
23	C.W. 9742/2012 1600	LIKHMA RAM & ORS STATE (WATER RESOURCES) & ORS.	ML KHATRI-P	LK PUROHIT AGC-R NARENDRA SINGH RAJPUROHIT-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
24	C.W. 170/2015 1600 (STAY)	JAI PRAKASH & ORS STATE & ORS.	MANOJ BHANDARI-P GOVIND SUTHAR-P MOTI SINGH-P LALIT PAREEK-R DR PRATISHTHA DAVE-R
25	C.W. 10948/2015 5400 (STAY)	ABDUL ARIF NAYAK STATE & ORS	PRADEEP SHAH-P MRS P SHAH-P SANDEEP SHAH-P ANURAG SHUKLA-R
26	C.W. 11482/2015 5400	NARAIN GURJAR & ORS STATE & ANR	RAKESH ARORA-P BHARAT K SANKHLA-P V CHOUDHARY-P SUNIL PUROHIT-R
27	C.W. 14441/2015 5400 (STAY) (EXP - 6)	KAMAL KISHORE AGARWAL & ANR STATE & ORS	VARUN SINGHVI-P ABHISHEK MEHTA-P MA SIDDIQUI-R RAJESH PANWAR AAG-R S S LADRECHA AAG-R
28	C.W. 6262/2016 4300 (STAY)	M/S. KINRA AGRO RAJ. STATE INDU. DEVE. & INV. CORPO & ANR	PANKAJ SHARMA-P CHETANA SHARMA-P MANISH PATEL-R
29	C.W. 7842/2016 5800 (STAY)	CHURU ZILA URBAN CO-OP. BANK LTD., STATE & ORS	DR. NUPUR BHATI-P DHIRENDRA SINGH-P PAWAN SINGH-P RS SHEKHAWAT-P SAJJAN SINGH RATHORE-P
30	C.W. 8935/2016 4300 (STAY)	SMT. SAROJ DEVI MD. RICCO & ORS	SRAVAN SAINI-P MAHIPAL GARASNI-P SURESH GARU-P
31	C.W. 14284/2016 5200 (STAY)	SHYAMLAL KHATIK STATE & ORS	FARZAND ALI-P NAMAN MOHNOT-P
32	C.W. 238/2017 1600 (STAY)	BHANWRU RAM UNION OF INDIA & ORS.	PAPPU SANGWA-P OP SANGWA-P SATISH OJHA-R
33	C.W. 2911/2017 5200 (STAY)	BHARAT KANOONGO DISTRICT COLLECTOR, BARMER & ORS.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P
34	C.W. 3908/2017 6300 (STAY)	DEEPENDER SINGH & ANR. STATE OF RAJASTHAN & ORS.	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P BM AGGARWAL-R DR KAWADIA-R
35	C.W. 4344/2017 5400 (STAY)	RAJWANT SINGH & ORS. STATE OF RAJASTHAN & ORS.	GR GOYAL-P
36	C.W. 7600/2017 6300 (STAY)	SAHAB RAM & ANR. STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
37	C.W. 13365/2017	DR.JITENDRA SINGH & ORS. MANJEET SINGH NIRVAN & ORS.	MUKTESH MAHESHWARI-P AIDAN CHOUDHARY-P ASHVINI GEHLOT-P VANDANA BHANSALI-P	SANJAY NAHAR-R RAJESH CHOUDHARY-R
	4300 (STAY)			
38	C.W. 13767/2017	PAL SINGH & ORS. STATE OF RAJASTHAN & ORS.	VINOD PUROHIT-P SANJEET PUROHIT-P	
	6300 (STAY)			
39	C.W. 14364/2017	KHEEM SINGH STATE OF RAJASTHAN & ORS.	RS CHUNDAWAT-P	
	5200 (STAY)			
40	C.W. 14411/2017	LAXMI NARAYAN STATE OF RAJASTHAN & ORS.	KISHAN BANSAL-P DEEPAK BANSAL-P SANGEETA MITTAL-P	
	6300 (STAY)			
41	C.W. 14574/2017	SHRI DURGA WOMAN PRIMARY UP. BHANDAR STATE & ORS	GIRISH SANKHALA-P	
	5701 (STAY)			
With				
42	C.W. 2502/2017	SHRI BALAJI PRI. WOMAN SAHA.UPB.BHAN.LTD STATE OF RAJASTHAN & ORS.	GIRISH SANKHALA-P	
	5701 (STAY)			
43	C.W. 14604/2017	LICHHMAN RAM RAYO VIRENDRA SINGH	MAHAVEER BISHNOI-P HS BISHNOI-P	
	6800 (STAY)			
44	C.W. 15101/2017	VESTA STATE OF RAJASTHAN & ORS.	BRIJESH PUROHIT-P DEVENDRA SANWALOT-P	
	4300 (STAY)			
45	C.W. 15261/2017	LALA RAM KRISHAN KANWAR & ORS.	AMIT MEHTA-P	
	4300 (STAY)			
46	C.W. 15338/2017	KARAN DEEP KOTIA & ORS. STATE OF RAJASTHAN & ORS.	PANKAJ SHARMA-P CHETANA SHARMA-P	
	4300 (STAY)			
47	C.W. 15426/2017	JASRAJ TIWARI STATE OF RAJASTHAN & ORS.	MANISH SHISHODIA-P	
	6200 (STAY)			
48	C.W. 15428/2017	AMBALAL STATE OF RAJASTHAN & ORS.	MANISH SHISHODIA-P	
	6200 (STAY)			
49	C.W. 15429/2017	RIZVI SHEESH MOHD.SHEIKH STATE OF RAJASTHAN & ORS.	MANISH SHISHODIA-P	
	6200 (STAY)			
50	CRL.M.(BAIL) 4186/2017 0202 3RD BAIL BEFORE	KASAM ALI STATE	DL RAWLA-P PUKHRAJ BISHNOI-P	PP-R
51	CRL.M.(BAIL) 6401/2017 0202 [2ND BAIL BEFORE]	SANTOSH STATE	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH -P VINAY ARORA-P	PP-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
52	CRL.M.(BAIL) 9845/2017	JEETENDRA SINGH @ JEETU @ JOHN STATE 0202 [2ND BAIL BEFORE]	RK CHARAN-P ABHISHEK CHARAN-P PP-R
FOR ORDERS ON INTERIM APPLICATION			
53	C.W. 9280/2013 1600 (STAY)	SMT. KOSHALYA BKANWAR & ORS. STATE & ORS.	DHIRENDRA SINGH-P Dr. NUPUR BHATI-P RAMIT MEHTA-R SANDEEP BHANDAWAT-R SANJEET PUROHIT-R
54	C.W. 11145/2017 5200 (STAY)	MADHAV LAL DEVE. OFFICER PANCHAYAT SAMITI & ANR	SANDEEP SARUPARIA-P MANISH PATEL AGC-R
With	55	C.W. 3237/2017 5200 (STAY)	PRAKASH DEVE. OFFI., PAN. SAMITI, RAILMAGRA & ANR SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P PRADEEP CHOUDHARY-R MANISH PATEL-R
With	56	C.W. 11142/2017 5200 (STAY)	SHANTI DEVI DEVELOPMENT OFFICER & ANR. SARUPARIA-P MANISH PATEL-R
With	57	C.W. 11146/2017 5200 (STAY)	HEERA LAL DEVE. OFFICER PANCHAYAT SAMITI & ANR SARUPARIA-P MANISH PATEL-R
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
58	C.W. 5403/2014 4300	SMT. MINTA YADAV & ORS STATE & ORS.	BRIJESH PUROHIT-P DEVENDRA-P SURESH BHATI-R
59	C.W. 1067/2015 5400 (STAY)	SURJEET KAUR STATE & ANR.	PRADEEP SHAH-P Mrs. P SHAH-P SANDEEP SHAH-P HS SANDHU-R
60	C.W. 4570/2016 5400 (STAY)	BALSAMAND AADARSH VIKAS SAMITI STATE & ORS	MANOJ BHANDARI-P HUKAM SINGH-P SAJJAN SINGH,AAAG-R RAJESH PANWAR AAG-R
61	C.W. 4793/2016 1200 (STAY)	M/S. LAXMI CONST. COMANY UNION OF INDIA & ORS	BHEEMKANT VYAS-P PREETY KESHWANI-P BP BOHRA-R
62	C.W. 5817/2016 3100 (STAY)	HRIDAY CREDIT CO-OP. SOCIETY LTD., UNION OF INDIA & ORS	TRIBHUVAN GUPTA-P USMAN GHANI-P PANNEY SINGH RC CBI-R DEELIP KAWADIA-R DR. SACHIN ACHARYA-R SANJEET PUROHIT-R
63	C.W. 9773/2016 4300	BMD PVT. LTD., UNION OF INDIA & ORS	SANJEEV JOHARI-P JAGDISH VYAS-R AK RAJVANSHY, ASGI-R
64	C.W. 10932/2016 5600 (STAY)	SURAJ PRAKASH DAVE STATE & ORS	KAPIL JOSHI-P HARSHIT BHURANI-P VINEET R DAVE-P MANOJ BHANDARI-R KUSUM RAO-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
65	C.W. 2644/2017	DR.VISHU TANTIA & ANR. STATE OF RAJASTHAN & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P	
	6700 (STAY)			
66	C.W. 3731/2017	KULDEEP SINGH & ORS. STATE OF RAJASTHAN & ORS.	HEMANT JAIN-P MAHIPAL SINGH-P SURYENDRA BERA-P	
	6300 (STAY)			
With				
67	C.W. 2908/2017	SUKHMANKAR SINGH STATE OF RAJASTHAN & ORS.	HEMANT JAIN-P MAHIPAL SINGH-P SURYENDRA BERA-P	NARENDRA SINGH RAJPUROHIT-R
	6300 (STAY)			
With				
68	C.W. 3439/2017	BALDEV SINGH STATE OF RAJASTHAN & ORS.	SUDHEER SHARMA-P MAHAVEER PAREEK-P SANJEEV SHARMA-P	
	6000 (STAY)			
With				
69	C.W. 3602/2017	BALJEET SINGH & ORS. STATE OF RAJASTHAN & ORS.	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P	NARENDRA SINGH RAJPUROHIT-R
	6300 (STAY)			
70	C.W. 8257/2017	FATEH SINGH & ORS. THE ADDL. COLLECTOR, BARMER & ORS.	KAILASH JOSHI-P CHHAVI BARDIA-P CVS SHEKHAWAT-P HARSHIT BHURANI-P KAPIL JOSHI-P VINEET R DAVE-P	VIKAS BALIA-R
	5200 (STAY)			
71	C.W. 13250/2017	GRISH SONI STATE & ORS	ANURAG SHUKLA-P	SAJJAN SINGH RATHORE-R DR. PRATISTHA DAVE-R VIKRAM SINGH-R
	5400 (STAY)			
ADMISSION WITH NOTICE SERVED - REPLY FILED				
72	C.W. 9917/2009	SUJANMAL JAIN STATE OF RAJ. & ORS.	RK CHARAN-P ABHISHEK CHARAN-P KISHORE BHAMBHU-P PRAGYA OJHA-P VIKRANT TAK-P	JAMVANT GUJAR DYGC-R KAUSAR PARVEEN-R
	5701 (STAY)			
73	C.W. 7340/2011	BRIJ LAL STATE (HOUSING BOARD) & ORS	RAM RAKH VYAS-P HEMANT DUTT-P SUNIL VYAS-P	IRFAN GOURI-R KUSUM RAO-R MANISH SHISHODIA-R PC SHARMA-R
	1600 (STAY)			
With				
74	C.W. 5778/2011	RAM DEV STATE (HOUSING BOARD) & ORS	RAM RAKH VYAS-P HEMANT DUTT-P SUNIL VYAS-P	IRFAN GOURI-R PC SHARMA-R
	1600 (STAY)			

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
75	C.W. 5797/2011	SURAJ BHAN STATE (HOUSING BOARD) & ORS	RAM RAKH VYAS-P SUNIL VYAS-P
	1600 (STAY)		IRFAN GOURI-R PC SHARMA-R
With			
76	C.W. 5801/2011	LOK RAM STATE (HOUSING BOARD) & ORS	RAM RAKH VYAS-P SUNIL VYAS-P
	1600 (STAY)		PC SHARMA-R PC SHARMA-R
With			
77	C.W. 5803/2011	DEVENDER STATE (HOUSING BOARD) & ORS	RAM RAKH VYAS-P SUNIL VYAS-P
	1600 (STAY)		PC SHARMA-R PC SHARMA-R
With			
78	C.W. 2760/2014	DINKAR BANSAL & ORS STATE & ANR.	TARUN JOSHI-P HEMANT DUTT-P KHET SINGH-P SIDDHARTH JOSHI-P
	1600 (STAY)		PC SHARMA-R
With			
79	C.W. 8967/2015	SARLA DEVI GOYAL STATE & ORS	VARUN SINGHVI-P HEMANT DUTT-P
	1600 (STAY)		LK PUROHIT-R PC SHARMA-R
80	C.W. 8666/2011	SMT. SABHI ADDL. DIST.COLLECTOR, JAISALMER & ORS	GS BHATI-P
	5200 (STAY)		NITIN TRIVEDI-R KL CHOUHAN-R
81	C.W. 12417/2011	MOHAN LAL SONI HINDUSTAN PETROLEUM CORPN. LTD. & ORS	BHUVNESH SHARMA-P AKHILESH RAJPUROHIT-P DIPESH BENIWAL-P HEMANT DUTT-P HIMMAT ARORA-P MANISH PATEL-P TRIBHUVAN SINGH-P VINAY KOTHARI -P VINEET DAVE -P
	4300 (STAY) EX-10		SANJAY NAHAR-R LALIT PAREEK-R MANOJ BHANDARI-R OP BOOB-R SHARAD KOTHARI-R SUNIL BENIWAL-R
With			
82	C.W. 7051/2014	SMT. KAMLA DEVI BHARAT PETROLEUM CORPN. LTD., & ORS	MANOJ BHANDARI-P
	4300 (STAY)		VINAY KOTHARI-R
83	C.W. 3034/2012	GOVERDHAN SINGH UNION OF INDIA & ORS	VINEET JAIN-P FIROZ KHAN-P GAURAV SINGH-P
	4300		ANIRUDH PUROHIT-R VIJAY KUMAR VYAS-R VIPUL SINGHVI-R
84	C.W. 9607/2012	M/S. A INFRASTRUCTURE LTD., STATE OF RAJ. & ORS	PANKAJ KUMAR BOHRA-P NK JAIN-P
	4300 (STAY)		GARIMA CHOUHAN-R NARENDRA S RAJPUROHIT-R SM TOSHNIWAL-R
85	C.W. 897/2013	KASHI RAM STATE OF RAJ. & ORS.	SL JAIN-P ABHINAV JAIN-P
	6300 (STAY)		CS KOTWANI-R LK PUROHIT-R NARENDRA S RAJPUROHIT-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
86	C.W. 6649/2013 5200 (STAY)	KESHAR SINGH & ORS STATE & ORS.	ANIL KUMAR SINGH-P CV SINGH-P GJ GUPTA-R MANISH PATEL-R
87	C.W. 11570/2013 4300 (STAY)	JOGENDRA SINGH & ORS. UNION OF INDIA & ORS.	R.S. CHOUDHARY-P DR. SACHIN ACHARYA-R BHARAT DUTT SHARMA-R DHANESH SHARASWAT-R OP BOOB GC-R
88	C.W. 529/2014 4300 (STAY)	BHAGWAN DAS & ORS S.D.O., JODHPUR & ANR	CS MANDORA-P SA CHHIPA-P AJAY JOSHI-R OP KUMAWAT-R
89	C.W. 1814/2014 5400 (STAY) EX-9	KISHAN LAL SMT. SIRE KANWAR & ORS.	MANOJ BHANDARI-P LK PUROHIT-R ASHOK CHHANGANI-R DN YADAV-R NK CHANDAK-R
90	C.W. 6038/2014 4300 (STAY)	ANTRIKSH GARGEE INDIAN OIL CORPN. LTD. & ORS	PETI. SELF-P ARPIT BHOOT-P KULDEEP MATHUR-P OP MEHTA-R VD GAUR-R
91	C.W. 8149/2015 4300 (STAY)	SUNIL BISHNOI & ORS STATE & ORS	MA SIDDIQUI-P SIKANDER KHAN-P DR. RAKESH KUMAR SINHA-R HEMANT JAIN-R
92	C.W. 12459/2015 6300 (STAY)	DHANPAT RAM STATE & ORS	HS SANDHU-P BS SANDHU-P GR BHARI-R NARENDRA SINGH RAJPUROHIT-R
93	C.W. 12530/2015 5200 (STAY)	PREM SINGH & ORS STATE & ORS	RAJESH JOSHI-P HARSHIT BHURANI-P KAPIL JOSHI-P VINEET R DAVE-P MANISH PATEL-R SANDEEP SHAH-R
94	C.W. 13722/2015 1600 (STAY)	SMT. MUNNI DEVI & ORS STATE & ORS	TARUN JOSHI-P KHET SINGH-P MRS RENUKA BOHRA-P SIDDHARTH JOSHI-P MANOJ BHANDARI-R
95	C.W. 361/2016 5400 (STAY)	MOHAN LAL COMMISSIONER NAGAR NIGAM, JODHPUR & ANR	CS RAJPUROHIT-P CS RAJPUROHIT-P VS RAJPUROHIT-P AAG-R DR ASHOK SONI-R RAJESH PANWAR AAG-R
96	C.W. 446/2016 6300 (STAY)	SUBHASH STATE & ORS	KR SAHARAN-P CR CHOUDHARY-P NARENDRA SINGH RAJPUROHIT-R NARENDRA S RAJPUROHIT-R NS RAJPUROHIT AGC-R
97	C.W. 4104/2016 5200 (STAY)	DINESH KUMAR STATE & ORS	RAJESH PUNIA-P DINESH JYANI-P RAJENDRA PRASAD-P YP KHILEREE-P MANISH PATEL-R HEMANT CHOUDHARY-R VISHAL JANGID-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY FILED				
With				
98	C.W. 14447/2015	DHARMA RAM STATE & ORS	HEMANT CHOUDHARY-P VISHAL JANGID-P	OP BOOB-R DHANESH SARASWAT-R
	5200 (STAY)			
99	C.W. 4922/2016	RAM CHANDRA JVVNL JODHPUR & ORS	AS SOLANKI-P	DHANESH SARASWAT-R
	5300 (STAY)			
100	C.W. 14068/2016	DIVAKAR DEORA SMT. SANGEETA	BHANWAR SINGH GAUR-P AR JAYA MURLI-P MANOJ BOHRA-P	J GEHLOT-R
	1008			
101	C.W. 2455/2017	CHAIN SINGH STATE & ANR.	TRIBHUWAN SINGH-P	OP BOOB G.C.-R
	4300 (STAY)			
102	C.W. 2468/2017	DURGA RAM & ORS. STATE OF RAJASTHAN & ORS.	CR JAKHAR-P BL CHAUDHARY-P JAGDISH PRAJAPAT-P	NK MEHTA AGC-R
	1600 (STAY)			
103	C.W. 2485/2017	M/S. MOHAN THOK BHANDAR STATE & ORS	ARPIT BHOOT-P DC KHATRI-P NAVEEN GAUR-P PRATIK CHARAN-P VARTIKA MEHRA-P	LK PUROHIT-R BHARAT DUTT SHARMA-R
	6200 (STAY)			
FINAL DISPOSAL AT ADMISSION STAGE				
104	C.W. 7394/2010	MADAN LAL STATE OF RAJ. & ORS.	SP ARORA-P RK PUROHIT-P	KK BISSA-R
	5200			
105	C.W. 12474/2013	KALYAN SINGH JUDGE, MACT., JAISALMER & ORS	SS RATHORE-P	SANJEEV JOHARI-R
	0603 (STAY)			
106	C.W. 13567/2015	DALIT BHUMIHEEN KISAN SAMITI STATE & ORS	VARUN SINGHVI-P HEMANT DUTT-P	RAJESH PANWAR AAG-R
	1600			
107	C.W. 4399/2016	SATYAVEER SINGH STATE & ORS	RS CHOUDHARY-P ABHISHEK PAREEK-P BR CHAHAR-P JR CHAWEL-P	PRADEEP CHOUDHARY-R MANISH PATEL-R
	5200 (STAY)			
FOR HEARING				
108	C.W. 1598/2003	H.H.MAHARAJA GAJSINGH JI STATE OF RAJ.	LEKH RAJ MEHTA-P YOGESHWAR SINGH-P	RL JANGID-R A.A.G.-R NM LODHA-R
	4300			
109	C.W. 1579/2004	DEV KISHAN STATE & ORS	JL PUROHIT-P NS ACHARYA-P RAJEEV PUROHIT-P	GA-R
	6500			
110	C.W. 777/2006	JODHPUR VIDHYUT VITRAN NIGAM LTD.& ANR. SHUBHLAXMI DAL & GENERAL MILLS & ANR.	SUMEET MEHTA-P DILIP CHOUHAN-P	VK BHADU-R
	5300			

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR HEARING				
111	C.W. 2756/2006	M/S. SHIV KRIPA MARBLES MINES AEN.(O&M)AJMER V.V.N.LTD.AJMER & ORS.	SP SHARMA-P GL PRAJAPAT-P KISHAN LAL-P MS RATHORE-P NS KHILERI-P	MANOJ BHANDARI-R MANOJ BHANDARI-R MUKESH DAVE DYGC-R
	5300			
112	C.W. 5953/2006	THE NEW INDIA ASSURANCE CO.LTD. RAMESHCHANDRA & ANR.	VASUDEO VYAS-P JAGDISH VYAS-P LALIT VYAS-P	GR PUNIA-R RS CHOUDHARY-R
	4300			
NOTE: HEARING CASES SHALL BE TAKEN UP FROM WEEKLY CAUSE LIST FOR MONDAY DATED 11/12/2017 TO FRIDAY DATED 15/12/2017.				

HON'BLE MR. JUSTICE VIJAY BISHNOI
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Monday Dated : 11/12/2017

Court No :9

HON'BLE MR. JUSTICE ARUN BHANSALI

10.30 AM - 1.00 PM

2.00 PM - 4.30 PM

SB Civil Writs (Service Matters) except matters assigned to SB – VII. SB Civil Revisions including SB Civil Sales
Tax Revisions. Arbitration Matters.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFFECT CASES			
1	C.W. 6003/2017 0501	BHANWAR LAL KADLAVA STATE OF RAJASTHAN & ANR.	GOPAL ACHARYA-P
2	C.W. 11249/2017 0516	DEVENDRA KUMAR PATIDAR & ORS. STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P
FOR ORDERS			
3	C.W. 4156/2003 0516	GRAMIN BANK EMPLOYEES UNION UNION OF INDIA & ORS	NK RASTOGI-P INDARANI RASTOGI-P NK RASTOGI-P VIKAS JOSHI-P ANAND PUROHIT-R AK RAJVANSHY-R MD PUROHIT-R NM LODHA-R RAMSWAROOP CHOUDHARY-R RS CHOUDHARY-R
With	4	C.W. 4124/2003 0516	BHILWARA AJMER KSHETRIYA GRAMIN BANK &AN UNION OF INDIA & ORS JP JOSHI-P NK RASTOGI-P RENUKA BOHRA-P SUNIL JOSHI-P TARUN JOSHI-P ANAND PUROHIT-R MD PUROHIT-R NM LODHA-R
5	C.W. 1379/2011 1502	KESA RAM MEGHWAL LABOUR COURT, JODHPUR & ANR.	VIJAY MEHTA-P JC SINGHVI-P NK CHANDAK-P RAJESH CHOUDHARY-R
6	C.W. 577/2016 0509	CHANDRA RAM FARODA STATE & ORS	IR CHOUDHARY-P AK ANAND-P VS CHOUDHARY-P SUKESH BHATI-R KUSUM RAO-R
7	C.W. 2411/2016 0516	SMT. HEERA & ANR. STATE & ORS	RAVINDRA SINGH-P VIKRAM SINGH-P
8	C.W. 3696/2016 0510 (STAY)	GOPAL SINGH STATE & ORS	AK CHOUDHARY-P SHARWAN KALA-P RS CHOUDHARY-R BS SANDHU-R DS GHARSANA-R MAHENDRA CHOUDHARY-R SS GOUR-R
With	9	C.W. 11567/2016 0516 (STAY)	GOPAL SINGH STATE OF RAJ.&ORS AK CHOUDHARY-P DINESH CHOUDHARY-P BS SANDHU-R KUSUM RAO-R
10	C.W. 8307/2016 0501 (STAY)	MADHU CHECHANI STATE & ANR	PRADEEP SHAH-P SANDEEP SHAH-P BL BHATI-R
11	C.W. 10501/2016 0507 (STAY)	RIPU DAMAN SINGH STATE & ORS.	AKHILESH RAJPUROHIT-P DIGVIJAY SINGH JASOL-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
12	C.W. 10522/2016 0507	RAJESH KUMAR JAIN & ORS. STATE & ORS.	KR SAHARAN-P CR CHOUDHARY-P	RR KANWAR,GC-R
With				
13	C.W. 10523/2016 0507	SMT. KALPNA CHATURVEDI & ORS. STATE & ORS.	KR SAHARAN-P CR CHOUDHARY-P	
14	C.W. 14702/2016 0507 (STAY)	VELA RAM STATE & ORS	VARSHA BISSA-P ML BISSA-P	KL THAKUR-R
15	C.W. 601/2017 0507	MOHD. ARIF KHAN RAJ,RAJYA VIDHYUT PRASARAN NIGAM LTD.	RAKESH ARORA-P	
16	C.W. 1191/2017 0515 (STAY) EX-10	MAYAWATI STATE & ORS	SAJJAN SINGH RATHORE-P MS BHATI-P RS SHEKHAWAT-P VS BHATI-P	
17	C.W. 6291/2017 0511 (STAY)	JAGRAJ SINGH STATE & ORS	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P	KUSUM RAO-R KUSUM RAO AGC-R
With				
18	C.W. 3605/2017 0511 (STAY)	MOHAN LAL BANSAL STATE OF RAJASTHAN & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P	KUSUM RAO-R
With				
19	C.W. 6284/2017 0511 (STAY)	RAVINDRA MOHAN JASUJA STATE & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P	KUSUM RAO-R KUSUM RAO AGC-R
20	C.W. 6658/2017 0509	DEVILAL NANOMA STATE OF RAJASTHAN & ORS.	ADITYA SINGHI-P	
21	C.W. 8131/2017 0505 (STAY)	AMRA RAM & ORS. STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P ML DEVRA-P	ANIL KUMAR BISSA-R
22	C.W. 8156/2017 0516 (STAY)	GHISHU SINGH RAJ.STATE GANGANAGAR SURAR MILLS & ANR.	VINOD PUROHIT-P SANJEET PUROHIT-P	BM AGARWAL-R
23	C.W. 8259/2017 1502 (STAY)	STATE OF RAJ. & ANR. SMT.KAMLA DEVI	MUKESH DAVE DY GC-P	
24	C.W. 9951/2017 0509	BHANWAR LAL KHATIK RSRTC & ANR	MUKESH RAJPUROHIT-P PRAKASH R DEVASI-P	HARISH PUROHIT-R HARISH PUROHIT-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
25	C.W. 11275/2017 0509	KAILASH DAN CHAIRMAN & M.D. RSRTC & ORS.	AVINASH ACHARYA-P BR JAJRA-P
26	C.W. 11649/2017 0507	LAL KANWAR STATE OF RAJASTHAN & ORS.	BP MATHUR-P NARENDRA CHOUDHARY-R
27	C.W. 11689/2017 0507	DHAPU STATE OF RAJASTHAN & ORS.	BP MATHUR-P NARENDRA CHOUDHARY-R
28	C.W. 12787/2017 0507	MANNA LAL MEENA STATE OF RAJASTHAN & ORS.	BP MATHUR-P RISHABH TAYAL-R
29	C.W. 12788/2017 0507	PATROJ K.J. STATE OF RAJASTHAN & ORS.	BP MATHUR-P RISHABH TAYAL-R
30	C.W. 12794/2017 0507	OM PRAKASH SHARMA STATE OF RAJASTHAN & ORS.	BP MATHUR-P RISHABH TAYAL-R
31	C.W. 13905/2017 0509	NAGA RAM THE MD RSRTC & ANR.	NM VYAS-P PM VYAS-P RK CHAUHAN-P
32	C.W. 13906/2017 0509	BHANWAR SINGH THE MD RSRTC & ANR.	NM VYAS-P PM VYAS-P RK CHAUHAN-P
FOR ORDERS ON INTERIM APPLICATIONS			
33	C.W. 12543/2016 0501 (STAY)	JHUTHARAM NAYAK STATE & ORS	ANIRUDH PUROHIT-P FALGUN BUCH-P LOKESH MATHUR-P
FOR FRESH ADMISSION WITH STAY			
34	C.R. 231/2017 4100 (STAY)	PRAMOD SHARMA SMT. KOSHALIYA DEVI & ORS.	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH-P
35	C.W. 8013/2017 0503 (STAY)	DR. SURENDRA KUMAR BAHARI STATE OF RAJASTHAN & ORS.	VLS RAJPUROHIT-P G KHATRI-P KL THAKUR AAG-R GAURAV KHATRI-R KL THAKUR AAG 1-R
36	C.W. 11838/2017 0501 (STAY)	DR. MAHENDRA KUMAR NUWAL STATE OF RAJASTHAN & ORS.	RAJENDRA KATARIYA-P GOURAV THANVI-P RAJESH CHOUDHARY-P
37	C.W. 14589/2017 1502 (STAY)	M. MANAGER, M/S AMBUJA CEMENT LTD & ANR. BHANWAR SINGH & ANR.	ANIL BACHHAWAT-P MP GOSWAMI-P GAJENDRA SINGH-R DS UDAWAT-R
38	C.W. 15052/2017 0503 (STAY)	VASUDEV VYAS STATE OF RAJASTHAN	DR. SACHIN ACHARYA-P Dr PRAMILA ACHARYA-P RAKESH CHOTIA-P SHRIDHAR MEHTA-P
39	C.W. 15740/2017 1513 (STAY)	KOJRAJ SINGH & ORS STATE & ORS	PAWAN SINGH-P

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
40	C.W. 15990/2017 0516 (STAY)	DAULAT SINGH BHATI & ANR STATE & ANR	ANKUR MATHUR-P	
41	C.W. 16001/2017 0509 (STAY)	RAM CHANDRA MALI RSRTC & ANR.	SUSHIL SOLANKI-P NIRANJAN PATEL-P	
42	C.W. 16017/2017 0501 (STAY)	RAMESH CHAND PANCHAL STATE OF RAJASTHAN & ORS.	SHAMBHOO SINGH-P BHARAT SINGH-P	
43	C.W. 16048/2017 0515 (STAY) EX 10	VIKRAM SINGH STATE OF RAJASTHAN & ORS.	RAJENDRA SINGH SHEKHAWAT-P	
FOR FRESH ADMISSION WITHOUT STAY				
44	C.W. 12674/2016 0509	ANWAR HUSSAIN STATE & ORS.	KAPIL JOSHI-P HARSHIT BHURANI-P VINEET R DAVE-P	
45	C.W. 10931/2017 0516	HANWANT SINGH BHATI STATE OF RAJASTHAN & ANR.	VIKASH CHOUHAN-P	SUNIL PUROHIT-R
46	C.W. 15992/2017 0509	LAXMAN SINGH BHAMU RSRTC & ANR.	SUSHIL SOLANKI-P NIRANJAN PATEL-P	
47	C.W. 16013/2017 0509	DUNGAR RAM RSRTC & ANR.	SUSHIL SOLANKI-P NIRANJAN PATEL-P	
48	C.W. 16021/2017 0509	SHIV RAM STATE OF RAJASTHAN & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P VIKASH SIHAG-P	
49	C.W. 16022/2017 0507	JOGA RAM STATE OF RAJASTHAN & ORS.	BS TANWAR-P RAJESH POONAWAT -P RR TIWARI -P	
50	C.W. 16025/2017 0507	INDER SINGH SANKHALA STATE OF RAJASTHAN & ORS.	BS TANWAR-P RAJESH POONAWAT -P RR TIWARI -P	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
51	S.T.R. 53/2017 1314	E.I.H. LIMITED A.C.C.T. UDAIPUR	SHARAD KOTHARI-P LALIT PAREEK-P	
52	S.T.R. 54/2017 1314	E.I.H. LIMITED A.C.C.T. UDAIPUR	SHARAD KOTHARI-P LALIT PAREEK-P	
53	S.T.R. 55/2017 1314	E.I.H. LIMITED A.C.C.T. UDAIPUR	SHARAD KOTHARI-P LALIT PAREEK-P	
54	S.T.R. 56/2017 1314	E.I.H. LIMITED A.C.C.T. UDAIPUR	SHARAD KOTHARI-P LALIT PAREEK-P	
55	C.R. 268/2013 4100 (STAY)	SUNIL BHANDARI & ANR. SHAKUNTALA KUMARI & ORS.	OP MEHTA-P VD GAUR-P	PRATEEK ROHIWAL-R SK VYAS-R
56	C.R. 256/2014 4100 (STAY)	RAMNIWAS MANSINGH	VIKAS BIJARNIA-P	

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
57	C.R. 137/2015 4100 (STAY)	HASTI CEMENT PVT. LTD. & ANR. SANDEEP CHARAN & ORS.	SD PUROHIT-P NARENDRA THANVI-P	PRATEEK ROHIWAL-R
58	C.R. 186/2015 4100 (STAY)	BALKESH VIMLA & ORS.	SK VERMA-P	SUNIL BENIWAL-R
59	C.R. 130/2016 4100 (STAY)	GURMEJ SINGH BALWANT SINGH & ORS.	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P	SHARDUL BISHNOI-R ANUSHKA BISHNOI-R
60	C.R. 5/2017 4100 (STAY)	BHANWAR LAL SETH SUGAN CHAND CHITLANGIYA CH. & ORS.	GJ GUPTA-P DARSHAN PALL-P RAJESH PRAJAPAT-P	SANJEET PUROHIT-R
61	C.R. 32/2017 4100 (STAY)	SHREENATH LOHIYA PUSHPADEVI & ANR.	PET . SELF-P	ASHOK PATEL-R BL KUNDAN-R
62	C.W. 3913/2014 0507 (STAY)	SANKALP SHARMA CHITTORGARH CENTRAL CO-OP. BANK LTD.&ANR	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P	
63	C.W. 5834/2015 0503 (STAY)	VIJAY PRAKASH SHARMA STATE OF RAJ. & ORS.	KULDEEP MATHUR-P DS SODHA-P KDS CHARAN-P	
64	C.W. 9051/2015 0509	MADHUMATI SHARMA STATE & ORS	SKM VYAS-P HR RAWAL-P S CHOUHAN-P	NARENDRA S RAJPUROHIT-R
65	C.W. 587/2016 0506	NARAYAN LAL JOSHI & ORS STATE & ORS	SUSHIL SOLANKI-P	
66	C.W. 1808/2016 0516	SURINDER MOHAN PAHWA STATE & ORS	MANOJ BOHRA-P SEEMA BOHRA-P	
67	C.W. 2660/2016 0507 (STAY)	BHAWANI SINGH RATHORE STATE & ORS	DR. NUPUR BHATI-P DHIRENDRA SINGH-P RS SHEKHAWAT-P	
68	C.W. 4665/2016 0507	ASHOK GODARA STATE & ORS	RS SALUJA-P SS NIRBAN-P	SUMAN PORWAL DYGC-R SKM VYAS-R
69	C.W. 9568/2016 0507 (STAY)	BANSHI LAL STATE & ORS	SUNIL BENIWAL-P MANJEET GODARA-P SAHEE RAM MUNDEL-P	MANISH PATEL-R
70	C.W. 9820/2016 0516 (STAY)	SITARAM SARAN STATE & ORS	MUKESH RAJPUROHIT-P	
71	C.W. 12166/2016 0507	KHUMAN SINGH STATE OF RAJ. & ORS.	CS BISSA-P MANOJ KASHYAP-P N K MEHTA-P NITIN OJHA-P	NK MEHTA GC-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
72	C.W. 14205/2016	DR. SURESH KUMAR & ORS STATE & ANR	MANOJ BHANDARI-P DS BENIWAL-R DIGVIJAY SINGH JASOL-R
	0513		
73	C.W. 15345/2016	GIRISH KUMAR PALIWAL STATE & ORS	MAHAVEER BISHNOI-P DEEPAK BISHNOI-P HS BISHNOI-P
	0511 (STAY)		
74	C.W. 15425/2016	MANJEET SINGH STATE & ORS	JS BHALERIA-P VS BHAWLA-P
	0507 (STAY)		
75	C.W. 2280/2017	SMT. SATYAWATI STATE OF RAJASTHAN & ORS.	SK POONIA-P PR MEGHWAL-P
	0507 (STAY)		
With			
76	C.W. 14226/2017	SMT. SATYAWATI STATE OF RAJASTHAN & ORS.	SK POONIA-P SHWETA BORA-R ANIL BISSA-R
	0516 (STAY)		
77	C.W. 3305/2017	BHANWAR LAL PARMAR STATE OF RAJASTHAN & ORS.	MOTI SINGH-P
	0503 (STAY)		
78	C.W. 3564/2017	VIJAY LAXMI STATE OF RAJASTHAN & ORS.	KR SAHARAN-P CR CHOUDHARY-P
	0507		
79	C.W. 4268/2017	PRITHVI SINGH CHOUHAN RSRTC & ORS.	PC SHARMA-P IRFAN GAURI-P
	0516 (STAY)		
80	C.W. 6730/2017	BHANWAR SINGH BHATI STATE OF RAJASTHAN & ORS.	VR CHOUDHARY-P RAJESH K BHARDWAJ-P
	0509		PR SINGH-R PR SINGH AAG-R
81	C.W. 7485/2017	SMT.SNEHLATA DALAL STATE OF RAJASTHAN & ORS.	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P MS RATHORE-P
	0507		
82	C.W. 7692/2017	KAMLA PUROHIT STATE & ORS	HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P
	0509		
83	C.W. 7944/2017	MANISH RAJPUROHIT STATE OF RAJASTHAN & ORS.	MAHAVEER SINGH-P
	0510 (STAY)		MANISH PATEL,AGC-R
84	C.W. 7956/2017	HIMMAT RAM CHOUDHARY STATE OF RAJASTHAN & ORS.	MANOJ BOHRA-P SEEMA BOHRA-P
	0516 (STAY)		
85	C.W. 9614/2017	BHALA RAM STATE OF RAJASTHAN & ANR.	ANKUR MATHUR-P
	0511 (STAY)		
86	C.W. 11878/2017	MANJU STATE OF RAJASTHAN & ORS.	KR SAHARAN-P CR CHOUDHARY-P
	0510 (STAY)		ANIL BISSA-R
87	C.W. 13388/2017	BHEEKAM CHAND DIST. COLLECTOR, NAGAUR & ANR	PRITAM SOLANKI-P BL DHAKA-P
	0516 (STAY)		MANISH PATEL-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
88	C.W. 14052/2017 0510 (STAY)	DEVI SINGH THE UNION OF INDIA & ORS.	SHIV PRAKASH-P SAMUEL MASIH-P SANJEET PUROHIT-R FALGUN BUCH-R
89	C.W. 14829/2017 0507	SMT. RADHA DEVI & ORS. STATE OF RAJASTHAN & ORS.	RAVINDRA PUROHIT-P HARSHIT BHURANI-P RISHABH TAYAL-R KL THAKUR AAG-R
90	C.W. 14936/2017 0503 (STAY)	RAICHAND RAM CHOUDHARY STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P RAJESH PANWAR AAG-R
91	C.W. 15270/2017 0509 (STAY)	JAGDISH PRASAD SHARMA STATE OF RAJASTHAN & ORS.	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P MS RATHORE-P BL BHATI GC-R NS RAJPUROHIT-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
92	C.W. 1384/2014 0511 (STAY)	BHANWRA RAM CHOUDHARY STATE OF RAJ. & ORS.	HARISH PUROHIT-P ANJANA JAWA-P RAJESH JOSHI-R KUSUM RAO-R
93	C.W. 1812/2015 0509	RAM LAL GARG STATE & ORS	KK BISSA-P GS CHOUHAN-P HG CHANDA-P PR SINGH AAG-R NS RAJPUROHIT AGC-R
94	C.W. 3832/2015 0505 (STAY)	OMPRAKASH MANARIA THE UDAIPUR CENTRAL CO. BANK LTD. & ANR.	RAJESH JOSHI-P KAPIL JOSHI-P VINEET R DAVE-P GOPAL MEGHWAL-R
95	C.W. 4933/2015 0507 (STAY)	SILANWAD GRAM SEWA SAHAKARI & ANR. STATE & ORS.	RAJESH JOSHI-P KAPIL JOSHI-P KUSUM RAO-R
96	C.W. 8169/2015 0509	SMT. MOHANI DEVI STATE & ORS	RAJESH PUNIA-P YASHPAL KHILEREE-P MANOJ BHANDARI-R MANOJ BHANDARI-R VIKRAM CHOUDHARY-R
97	C.W. 10810/2015 0513	LOKESH SONI STATE & ANR	VINAY JAIN-P DARSHAN JAIN -P MADHU JAIN-P RAM NIWAS CHOUDHARY-P ANIRUDH PUROHIT-R
98	C.W. 13839/2015 0507	PRANTIYA NAL MAJDOOR UNION (INTUC) & ANR THE STATE OF RAJASTHAN & ORS.	RS SALUJA-P SS NIRBAN-P NK MEHTA-R PRITHVI RAJ SINGH AAG-R
99	C.W. 497/2016 0501 (STAY)	ONKAR LAL MEENA STATE & ANR	HS SIDHU-P DIGVIJAY SINGH-P DR. PRATISHTA DAVE-R
100	C.W. 572/2016 0515 (STAY) EX-10	PRAVEEN KUMAR VYAS & ORS STATE & ORS	DR. NUPUR BHATI-P DHIRENDRA SINGH-P PAWAN SINGH-P RS SHEKHAWAT-P KL THAKUR,AAG-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
101	C.W. 1422/2016	JEEVAN RAM STATE & ORS	DR. NUPUR BHATI-P DHIRENDRA SINGH-P RS SHEKHAWAT-P SAJJAN SINGH RATHORE-P
	0515 (STAY) EX 10		
102	C.W. 1508/2016	SURENDER KUMAR STATE & ORS	VS MERTIYA-P
	0501 (STAY)		ANIL KUMAR BISSA-R
103	C.W. 9771/2016	TANE SINGH STATE & ORS	DR. NUPUR BHATI-P DHIRENDRA SINGH-P
	0505 (STAY)		GIRISH JOSHI-R ANIL BISSA-R PRITHVI RAJ SINGH AAG-R
104	C.W. 12772/2016	RATAN SINGH STATE & ORS	SUSHIL SOLANKI-P NIRANJAN PATEL-P
	0509 (STAY)		MANISH PATEL AGC-R MAHESH THANVI-R RR KANWAR-R
105	C.W. 12864/2016	SMT. ALPA STATE & ORS	PRADEEP SWAMI-P
	0510 (STAY)		RS SALUJA-R ANKUR MATHUR-R BL BHATI-R
With			
106	C.W. 13359/2016	VANDANA JOSHI STATE & ORS	YASHPAL KHILEREE-P
	0510 (STAY)		ANKUR MATHUR-R JAMWANT GURJAR-P PRADEEP SWAMI-P RAJENDRA PRASAD-P RAJESH PUNIA-P BL BHATI GC-R
107	C.W. 13017/2016	SMT. SUDHA JOSHI STATE & ORS	GIRISH SANKHALA-P GAJENDRA S SANKHLA-P M.H. SHERANI-P
	0507		NARENDRA SINGH RAJPUROHIT-R
108	C.W. 14792/2016	MOHAN LAL STATE & ORS	SAJJAN SINGH BHATI-P RS SHEKHAWAT-P VS BHATI-P
	1504 (STAY)		DHANESH SARASWAT-R MUKESH DAVE-R
109	C.W. 1351/2017	MUKESH MODEPATEL STATE & ORS	ANKUR MATHUR-P
	0503 (STAY)		MANISH PATEL AGC-R
110	C.W. 2164/2017	DR.KISHAN LAL POONIA AGRICULTURE UNIVERSITY,JODHPUR & ORS	NARPAT SINGH-P BHUPENDRA SINGH-P OM SINGH CHAUHAN-P
	0509 (STAY)		MS GODARA-R PR SINGH AAG-R RAJESH PUNIA-R
111	C.W. 6905/2017	RAMESH CHANDRA CHOURMAR STATE OF RAJASTHAN & ANR.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P
	0502 (STAY) EX 10		RAJESH PANWAR AAG-R PR MEHTA-R
With			
112	C.W. 6904/2017	NARPAT SINGH STATE OF RAJASTHAN & ANR.	PRADEEP SHAH-P
	0502 (STAY)		RAJESH PANWAR AAG-R MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P PR MEHTA-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY FILED				
With 113	C.W. 6916/2017	DINESH KUMAR KATARA STATE OF RAJASTHAN & ORS.	ARJUN PUROHIT-P	RAJESH PANWAR-R PR MEHTA-R
	0502 (STAY)			
With 114	C.W. 6917/2017	BHAGWAN LAL HADAT STATE OF RAJASTHAN & ORS.	ARJUN PUROHIT-P	RAJESH PANWAR-R PR MEHTA-R
	0502 (STAY)			
With 115	C.W. 6918/2017	RAMEELA ROAT STATE OF RAJASTHAN & ORS.	ARJUN PUROHIT-P	RAJESH PANWAR-R PR MEHTA-R
	0502 (STAY)			
With 116	C.W. 6948/2017	JAYENDRA KUMAR PANDYA STATE OF RAJASTHAN & ORS.	SAJJAN SINGH RATHORE-P VS BHATI-P	PR MEHTA-R
	0502 (STAY)			
With 117	C.W. 6949/2017	GEBILAL STATE OF RAJASTHAN & ORS.	SAJJAN SINGH RATHORE-P VS BHATI-P	PR MEHTA-R SUNIL JOSHI-R
	0502 (STAY)			
With 118	C.W. 6959/2017	HARI SINGH RAJAWAT STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P	RAJESH PANWAR-R PR MEHTA-R
	0502 (STAY)			
With 119	C.W. 7019/2017	KAMLESH KUMAR PUROHIT STATE OF RAJASTHAN & ORS.	ARJUN PUROHIT-P	RAJESH PANWAR AAG-R PR MEHTA-R
	0502 (STAY)			
With 120	C.W. 7020/2017	ASHOK KUMAR PANDYA STATE OF RAJASTHAN & ORS.	ARJUN PUROHIT-P	RAJESH PANWAR AAG-R PR MEHTA-R
	0502 (STAY)			
With 121	C.W. 7078/2017	SEEMA PANDYA STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P	RAJESH PANWAR-R PR MEHTA-R
	0502 (STAY)			
With 122	C.W. 7079/2017	NIRBHAY SINGH STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P DS SODHA-P	RAJESH PANWAR-R PR MEHTA-R
	0502 (STAY)			

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY FILED				
With 123	C.W. 7080/2017	LAXMAN SINGH CHUNDAWAT STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P DS SODHA-P	RAJESH PANWAR-R PR MEHTA-R
	0502 (STAY)			
With 124	C.W. 7081/2017	DIGVIJAY SINGH CHOUHAN STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P DS SODHA-P	RAJESH PANWAR-R PR MEHTA-R
	0502 (STAY)			
With 125	C.W. 7087/2017	LALIT SINGH RAJAWAT STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P DS SODHA-P	RAJESH PANWAR-R PR MEHTA-R
	0502 (STAY)			
With 126	C.W. 7088/2017	DILIP SINGH CHOUHAN STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P	RAJESH PANWAR-R PR MEHTA-R
	0502 (STAY)			
With 127	C.W. 7092/2017	RAJESH KUMAR RAWAL STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P	RAJESH PANWAR-R PR MEHTA-R
	0502 (STAY)			
With 128	C.W. 7094/2017	GOWARDHAN SINGH RAO STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P	RAJESH PANWAR-R PR MEHTA-R
	0502 (STAY)			
With 129	C.W. 7095/2017	KULDEEP SINGH CHOUHAN STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P	RAJESH PANWAR-R PR MEHTA-R
	0502 (STAY)			
With 130	C.W. 7096/2017	RAJ GOPAL SINGH CHOUHAN STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P DS SODHA-P	RAJESH PANWAR-R PR MEHTA-R
	0502 (STAY)			
With 131	C.W. 7295/2017	LOKESH CHANDRA SOMPURA STATE OF RAJASTHAN & ORS.	VARSHA BISSA-P ML BISSA-P	RAJESH PANWAR-R PR MEHTA-R
	0502 (STAY)			
With 132	C.W. 7302/2017	BAL KRISHNA PANDYA STATE OF RAJASTHAN & ORS.	VARSHA BISSA-P ML BISSA-P PR MEHTA-P	AAG-R
	0502 (STAY)			

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
133	C.W. 7363/2017	NARESH PANDYA STATE OF RAJASTHAN & ORS.	VINAY JAIN-P SUNIL JOSHI-R DARSHAN JAIN-P MADHU JAIN-P PR MEHTA-R SUNIL JOSHI-R
	0502 (STAY)		
FINAL DISPOSAL AT ADMISSION STAGE			
134	C.W. 189/2010	JAWANARAM STATE OF RAJ. & ORS.	RAJESH SHAH-P JITENDRA SHARMA-P S ALI-P SUNIL SAMARIYA-P SUNDEEP BHANDAWAT GCA-R ANIL BISSA, AGC-R NS RAJPUROHIT, AGC-R PRATISTHA DAVE-R
	0516		
135	C.W. 5368/2015	CHAIRMAN & MD CADILA HEALTHCARE LTD &ORS JUDGE, I.T. & LABOUR COURT UDAIPU.,& ORS	RAJESH PUNIA-P DINESH JYANI-P GR PUNIA-P RAJENDRA PRASAD-P YP KHILEREE-P ANAND SHARMA-R HARESH KUMAR-R
	1502 (STAY)		
With			
136	C.W. 1192/2015	HARESH KUMAR PARDASANI CADILA HEALTHCARE LTD., & ORS	PETI. SELF-P RAJESH PUNIA-R
	1502		
FOR HEARING			
137	C.R. 10/2011	C.T.O.(W.C.& L.T.) JAISALMER M/S MARUDHAR ENTERPRISES	ANIRUDH PUROHIT-P
	1301		
138	C.W. 5592/2005	SURESH CHANDRA J.N.V.UNIVERSITY,JODHPUR & ANR.	SN BOHRA-P KS CHOUHAN-P RN BHATIA-P YASHPAL KHILEREE-R YASHPAL KHILEREE-R
	0507		
139	C.W. 6210/2005	RAMANAND SHARMA NAGOUR CENTRAL CO-OP.BANK LTD. & ORS.	KASHI NATH JOSHI-P MISS SONEL SUD-P RAJESH JOSHI-P PREM VEET SINGH-R MR PAREEK-R TS CHAMPAWAT-R YASHWANT MEHTA-R
	1508		
140	C.W. 932/2006	STATE & ANR. SABAL SINGH & ANR.	VIDHYA BORA,DY.G.A.-P BL BHATI,DY.G.A.-P MA SIDDIQUI-P RAJESH BHATI, DY.G.C.-P RS SALUJA-R
	1502		
141	C.W. 356/2007	GOPAL RAM STATE & ANR	RAKESH ARORA-P KALU RAM BHATI-P MAHAVEER BISHNOI-P SHIV PRAKASH BHATI-P BASTI CHAND-R A.G.A.-R GR KALLA-R OP BOOB-R
	0505		
142	C.W. 13500/2013	R.L. MEENA STATE OF RAJ. & ANR.	LOKESH MATHUR-P VLS RAJPUROHIT-P MA SIDDIQUI-R KUSUM RAO-R
	0501 EX-2		
143	C.W. 14439/2015	CHHAGAN LAL SHRIMALI STATE & ORS	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P SUNIL MEHTA-R DINESH OJHA-R PR SINGH,AAG-R TC SHARMA-R
	0516		

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
With				
144	C.W. 14440/2015	CHHAGAN LAL SHRIMALI STATE & ORS	KULDEEP MATHUR-P ABHISHEK CHARAN-P DS SODHA-P	SUNIL MEHTA-R PR SINGH AAG-R TC SHARMA-R

0516 (STAY)

NOTE: HEARING CASES SHALL BE TAKEN UP FROM WEEKLY CAUSE LIST FOR MONDAY DATED 11/12/2017 TO FRIDAY DATED 15/12/2017.

HON'BLE MR. JUSTICE ARUN BHANSALI
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Monday Dated : 11/12/2017

Court No :10

HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI

10.30 AM - 1.00 PM

2.00 PM - 4.30 PM

SB Civil Writs(Service Matters) pertaining to Removal, Dismissal, Termination from Service(Class Code-502), Compulsory Retirement(Class Code 504),Ad-hoc Appointment(Class Code 512) and Selection & Appointment (Class Code 515),

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFFECT CASES			
1	WRIT RESTO. 171/2017 4200	SMT MANGI BAI STATE & ORS.	DR KAWADIA-P PRAKASH BHATI-P
FOR ORDERS			
2	C.W. 1230/2008 0502	ACHAL SINGH STATE & ORS.	PP CHAUDHARY-P AMIT DAVE-P SANJEET PUROHIT-P VR CHOUDHARY-P ANIRUDH PUROHIT-R NK MEHTA,GY.GC-R
3	C.W. 8684/2015 0504 (STAY)	KAILASH CHAND STATE & ORS	KULDEEP MATHUR-P DS SODHA-P KULDEEP MATHUR-P
4	C.W. 12950/2015 0515 (STAY)	KANTA KUMARI SHARMA STATE & ORS	KR SAHARAN-P CR CHOUDHARY-P RDSS KHARLIA-P RDSS KHARLIA-R
5	C.W. 13781/2015 0515	RAJENDRA SINGH STATE & ORS	SHIVNATH SINGH RAJPUROHIT-P DHARMA RAM PRAJAPAT-P MAHIPAL RAJPUROHIT-P SOBHA RAJPUROHIT-P BHARAT DUTT SHARMA-R
6	C.W. 14215/2015 0515 (STAY)	MAHENDRA CHOUHAN STATE & ORS	KAILASH JANGID-P HARISH JANGID-P RAJESH PANWAR-R
7	C.W. 9529/2016 0515 (STAY)	SHYAM SUNDAR PAREEK STATE & ORS	TRILOK JOSHI-P AMIT PAREEK-P CHANDRAVEER SINGH-P SUMAN JOSHI-P UMAID SINGH-P RAJESH PUNIA-R DIGVIJAY SINGH JASOL-R
8	C.W. 11252/2016 0515 (STAY)	SWAROOP SINGH STATE & ORS	ANIL BHANDARI-P DINESH CHOUDHARY-P SUNIL BHANDARI-P DR. P DAVE AGC-R DR. PRATISHTHA DAVE-R
9	C.W. 13472/2016 0515 (STAY)	REKHA JOSHI STATE & ORS	RAVINDRA SINGH RATHORE-P PAWAN SINGH-P BL BHATI-R
10	C.W. 14860/2016 0515 (STAY)	NEMA RAM REBARI & ANR STATE & ORS	BRIJESH PUROHIT-P DEVENDRA SANWALOT-P
11	C.W. 3270/2017 0502 (STAY)	SURAJMAL SONI STATE OF RAJASTHAN & ORS.	RAJESH SHAH-P
12	C.W. 4929/2017 0515 (STAY)	SAROJ KUMARI BERA STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P ML DEVRA-P

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
13	C.W. 5443/2017 0502 (STAY)	DILIP SANADHYA STATE OF RAJASTHAN & ORS.	SS SISODIA-P K L THAKUR-R RISHABH TAYAL-R
14	C.W. 5518/2017 0502 (STAY)	DR. MANISH SONI STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P RISHABH TAYAL-R
With			
15	C.W. 5425/2017 0502 (STAY)	PRIYA KALRA STATE OF RAJASTHAN & ORS.	SS SISODIA-P K L THAKUR-R RISHABH TAYAL-R
With			
16	C.W. 5607/2017 0502 (STAY)	DR. SUNIL KUMAR BISHNOI STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P K L THAKUR-R
With			
17	C.W. 5612/2017 0502 (STAY)	DR.MABEL VARGHESE STATE OF RAJASTHAN & ORS.	YASHPAL KHILEREE-P DILIP BARUPAL-P JAMWANT GURJAR-P RAJENDRA PRASAD-P RAJESH PUNIA-P K L THAKUR-R
With			
18	C.W. 5661/2017 0502 (STAY)	MANISH KUMAR STATE OF RAJASTHAN & ORS.	YASHPAL KHILEREE-P DILIP BARUPAL-P JAMWANT GURJAR-P RAJENDRA PRASAD-P RAJESH PUNIA-P K L THAKUR-R
With			
19	C.W. 5748/2017 0502 (STAY)	KISHORI LAL VERMA STATE OF RAJASTHAN & ORS.	YASHPAL KHILEREE-P DILIP BARUPAL-P JAMWANT GURJAR-P RAJENDRA PRASAD-P K L THAKUR-R RAJESH PUNIA-R
With			
20	C.W. 5836/2017 0502 (STAY)	MAHENDRA KUMAR JAISWAL STATE OF RAJASTHAN & ORS.	MANOJ BHANDARI-P K L THAKUR AAG-R
With			
21	C.W. 5908/2017 0502 (STAY)	DR.SALIM JAVED STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P RISHABH TAYAL-R
With			
22	C.W. 6246/2017 0502 (STAY)	SATISH CHAND GUPTA STATE OF RAJASTHAN & ORS.	MANOJ BHANDARI-P K L THAKUR-R
With			
23	C.W. 6425/2017 0502 (STAY)	KRISHNAPAL STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P KL THAKUR, AAG-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
24	C.W. 5814/2017	FATEH KISHAN SHARMA STATE OF RAJASTHAN & ORS.	DEEPAK NEHRA-P DILIP BARUPAL-P JAMWANT GURJAR-P MAYANK RANKAWAT-P RL GORA-P
	0502 (STAY)		
With			
25	C.W. 5819/2017	DIGAMBER SINGH STATE OF RAJASTHAN & ORS.	DEEPAK NEHRA-P DILIP BARUPAL-P JAMWANT GURJAR-P RL GORA-P
	0502 (STAY)		
With			
26	C.W. 5821/2017	RINKU MEENA STATE OF RAJASTHAN & ORS.	DEEPAK NEHRA-P DILIP BARUPAL-P JAMWANT GURJAR-P RL GORA-P
	0502 (STAY)		
27	C.W. 5827/2017	KAMLESH PATIDAR STATE & ANR	TS RATHORE-P SUJATULLA KHAN PATHAN-P VIKRAM SINGH BHAWALA-P
	0515 (STAY)		
28	C.W. 6942/2017	ABHISHEK MEHTA & ANR. STATE OF RAJASTHAN & ORS.	RAJAT DAVE-P
	0515 (STAY)		
29	C.W. 11329/2017	HARVIND SINGH & ORS. RSRTC & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P
	0502 (STAY)		
30	C.W. 12540/2017	RAKESH KUMAR STATE OF RAJASTHAN & ANR.	KISHAN BANSAL-P DEEPAK BANSAL-P
	0515 (STAY)		
31	C.W. 12546/2017	UMESH JANGID STATE OF RAJASTHAN & ORS.	RC JOSHI-P
	0515 (STAY)		
32	C.W. 13685/2017	RAKESH KUMAR NARAWAT STATE & ORS	SUSHIL SOLANKI-P
	0515 (STAY)		
FOR ORDERS ON INTERIM APPLICATIONS			
33	C.W. 10177/2015	PURNA RAM STATE & ORS.	RS CHOUDHARY-P DR AA BHANSALI-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	0502 (STAY)		
FOR ADMISSION - FRESH (WITH STAY/BAIL)			
34	C.W. 14257/2016	SALOCHANA DEVI STATE & ORS	BP MATHUR-P
	0515 (STAY)		
35	C.W. 11400/2017	PANKAJ KUMAR SAINI RAJ. HIGH COURT, JODHPUR & ANR.	LALIT SOLANKI-P
	0515 (STAY)		

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ADMISSION - FRESH (WITH STAY/BAIL)				
36	C.W. 15512/2017	KULVEER BASWAL JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P	DEEPESH BENIWAL-R
	0515 (STAY)			
37	C.W. 15649/2017	BHAVESH KUMAR & ORS. STATE OF RAJASTHAN & ORS.	TEJA RAM CHOUDHARY-P	
	0515 (STAY)			
38	C.W. 16012/2017	VANDANA KANWAR CHOUHAN STATE OF RAJASTHAN & ANR.	RS SALUJA-P MS ARCHNA JOSHI-P SHAILENDRA KUMAR-P	
	0515 (STAY)			
39	C.W. 16023/2017	DEVENDRA KUMAR STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P	
	0515 (STAY)			
40	C.W. 16036/2017	GHANSHYAM YADAV MD,RSRTC & ORS.	VINIT SANADHYA-P RAJESH PARIHAR-P	
	0515 (STAY)			
41	C.W. 16046/2017	BHANWAR SINGH & ORS. STATE OF RAJASTHAN & ORS.	BS TANWAR-P RAJESH POONAWAT -P RR TIWARI -P	
	0515 (STAY)			
FOR ADMISSION -FRESH (WITHOUT STAY/BAIL)				
42	WRIT REVIEW 109/2014	JODHA RAM STATE OF RAJ. & ORS	SP SHARMA-P KAUSHAL SHARMA-P MS RATHORE-P	SANJAY RAJ PALIWAL-R
	4200 (IN CW 896/13)			
43	C.W. 11293/2017	PRAKASH CHAND JAIN STATE OF RAJASTHAN & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P	
	0515			
44	C.W. 15989/2017	PRAVINDRA KUMAR STATE OF RAJASTHAN & ORS.	MANOJ BOHRA-P MAHENDRA SINGH SONI-P MS SONI-P SEEMA BOHRA-P	
	0515			
45	C.W. 16014/2017	VIKRAM SINGH RATHORE STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P	
	0515			
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
46	C.W. 8543/2014	JITENDRA KUMAR BHARGAV RSRTC & ORS	MUKESH RAJPUROHIT-P	MD RATNU-R ANJANA JAVA-R HARISH PUROHIT-R
	0515			
47	C.W. 9537/2014	GANESH CHANDRA JOSHI RAJ. STATE ROAD TRANS. CORPN. & ORS	KULDEEP MATHUR-P DS SODHA-P	DIGVIJAY SINGH-R SUNIL PUROHIT-R
	0502 (STAY)			
48	C.W. 1678/2015	PRAVEEN & ANR STATE & ORS.	RICHIN SURANA-P SHEKAR MEWARA-P	DR. P DAVE-R JS NARUKA-R
	0515 (STAY)			
49	C.W. 8442/2015	HARIBHAJAN & ORS. STATE & ANR.	AKSHAT VERMA-P	NK CHANDAK-R DR. PRATISHTHA DAVE-R
	0515 (STAY)			
50	C.W. 8735/2015	GURVINDER SINGH STATE & ANR	VK BHADU-P RS CHOUDHARY-P	BL BHATI-R BL BHATI-R
	0515			

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
With			
51	C.W. 8737/2015 0515	JITENDRA KUMAR SHARMA STATE & ANR	VK BHADU-P
With			
52	C.W. 8738/2015 0515	MUKESH KUMAR STATE & ANR	VK BHADU-P
53	C.W. 2726/2016 0515 (STAY)	PUSHAP RAJ SINGH CHAUHAN & ORS STATE & ORS	SHREE KANT VERMA-P KL THAKUR,AAG-R
54	C.W. 6701/2016 0515	CHINTAMAN DAS STATE & ANR.	SUSHIL SOLANKI-P BL BHATI-R
55	C.W. 7872/2016 0502 (STAY)	KISTURI DEVI STATE & ORS	MAHAVEER PAREEK-P MANOJ PAREEK-P VR MEHTA-R
56	C.W. 8693/2016 0515 (STAY)	GULAB KANWAR STATE & ORS	MAHAVEER BISHNOI-P DEEPAK BISHNOI-P HS BISHNOI-P DIGVIJAY SINGH JASOL-R
57	C.W. 10948/2016 0502	SATTAR SILAWAT RAJ. MARUDHAR GRAMIN BANK & ORS	SP SHARMA-P DS RATHORA-P KAUSHAL SHARMA-P MS RATHORA-P SURESH CHARAN-R
58	C.W. 12175/2016 0515 (STAY)	PRIYANKA BAI RPSC., AJMER & ORS	VIJAY RAJ BISHNOI-P VIJAY JANI-P RAJESH PUNIA-R
With			
59	C.W. 11378/2016 0515 (STAY)	PRIYANKA BAI RAJ. PUBLIC SERVICE COMMISSION & ORS	VIJAY RAJ BISHNOI-P VIJAY JANI-P RAJESH PUNIA-R
60	C.W. 12284/2016 0515 (STAY)	LALITA MEENA STATE OF RAJASTHAN & ORS.	BHARAT SHRIMALI-P RAJESH BISHNOI-P VR MEHTA AGC-R MANISH PATEL-R
61	C.W. 12617/2016 0515 (STAY)	RAJENDRA VISHNOI RPSC., AJMER & ORS	KULDEEP MATHUR-P DS SODHA -P ANIRUDH PUROHIT-R TARUN JOSHI-R
62	C.W. 12732/2016 0515 (STAY)	MAHENDRA SINGH HANSA STATE & ORS	J GEHLOT-P ADITYA GEHLOT-P KK BHATI-P TARUN JOSHI-R
63	C.W. 1331/2017 0515 (STAY)	SMT. ARJOO STATE OF RAJASTHAN & ORS.	SR GODARA-P
64	C.W. 3209/2017 0502 (STAY)	CHANDRA PRAKASH SHARMA STATE OF RAJASTHAN & ORS.	RAM KISHORE SONI-P MANISH PATEL-R
65	C.W. 3358/2017 0515 (STAY)	SANJU STATE OF RAJASTHAN & ORS.	YASHPAL KHILEREE-P DILIP BARUPAL-P JAMWANT GURJAR-P RAJENDRA PRASAD-P RAJESH PUNIA-P

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
66	C.W. 3377/2017	KISHNA RAM STATE OF RAJASTHAN & ORS.	SUKESH BHATI-P DEEPAK KANKAR-P MP RANGA-P
	0502 (STAY)		
67	C.W. 3936/2017	GUDDI SANGWA & ORS. STATE OF RAJASTHAN & ORS.	IR CHOUDHARY-P AK ANAND-P PREETI CHOUDHARY-P SN GOSWAMI-P VS CHOUDHARY-P
	0515 (STAY)		
68	C.W. 4628/2017	MS.CHANDRA KALA SHARMA STATE OF RAJASTHAN & ANR.	PS CHUNDAWAT-P RAJENDRA S CHUNDAWAT-P
	0515 (STAY)		
69	C.W. 4893/2017	SMT.MOR KANWAR STATE OF RAJASTHAN & ORS.	TRIBHUWAN SINGH-P
	0502 (STAY)		VISHAL RAJ MEHTA-R
70	C.W. 5135/2017	BHANWAR LAL KADLAVA STATE OF RAJASTHAN & ANR.	GOPAL ACHARYA-P
	0515 (STAY)		DR. PRATISHTHA DAVE-R
71	C.W. 5403/2017	NAMITA JAIN RPSC., AJMER	SUSHIL SOLANKI-P NIRANJAN PATEL-P
	0515 (STAY)		MAHESH THANVI-R
72	C.W. 5714/2017	JAGDISH CHARAN STATE OF RAJASTHAN & ORS.	BS TANWAR-P
	0515 (STAY)		MANISH PATEL,AGC-R
73	C.W. 5800/2017	SUSHIL KUMAR DHOLPURIA STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P
	0502 (STAY)		K L THAKUR-R
74	C.W. 6341/2017	MAMTA SHUKLA STATE OF RAJASTHAN & ANR.	SUKESH BHATI-P MP RANGA-P
	0515 (STAY)		VIKAS CHOUDHARY-R
75	C.W. 7299/2017	MADHAV SINGH MEHRU STATE OF RAJASTHAN & ANR.	KAN SINGH OAD-P MOHAMMAD ARIF-P
	0515 (STAY)		LR BISHNOI-R
76	C.W. 7854/2017	ROHIT SAHARAN STATE OF RAJASTHAN & ANR.	HS SIDHU-P BALTEJ SANDHU-P DIGVIJAY SINGH-P
	0515 (STAY)		DR. PRATISHTA DAVE-R
77	C.W. 8319/2017	DIGVIJAY SINGH JODHA JAI NARAIN VYAS UNIVERSITY JOD. & ANR	DR. HS SHEKHAWAT-P
	0515 (STAY)		DS BENIWAL-R
78	C.W. 10705/2017	CHANDRA PRAKASH STATE OF RAJASTHAN & ORS.	VINAY JAIN-P DARSHAN JAIN-P MADHU JAIN-P RAM NIWAS CHOUDHARY-P VIRENDRA ACHARYA-P
	0515 (STAY)		MANISH PATEL,AGC-R
79	C.W. 10925/2017	HARSHITA SHRIMALI STATE OF RAJASTHAN & ORS.	RAJESH PUNIA-P JAMWANT GURJAR-P KUBER CHOUDHARY-P OP PUNIA-P RAJENDRA PRASAD-P YP KHILEREE-P
	0515 (STAY)		MANISH PATEL,AGC-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
80	C.W. 11172/2017	BINDU GOUR STATE OF RAJASTHAN & ORS.	VR CHOUDHARY-P ARJUN SINGH-P RAJESH K BHARDWAJ-P
	0515 (STAY)		
With			
81	C.W. 11705/2017	GANESH RAM STATE OF RAJASTHAN & ORS.	VR CHOUDHARY-P
	0515 (STAY)		SS LADRECHA AAG-R VIKAS CHOUDHARY-R
82	C.W. 11174/2017	JUGAL KISHORE STATE OF RAJASTHAN & ORS.	VINOD PUROHIT-P FALGUN BUCH-P SANJEET PUROHIT-P
	0515 (STAY)		SS LADRECHA, AAG-R VIKAS CHOUDHARY-R
83	C.W. 11699/2017	ASHA SHARMA STATE & ORS	SHAMBHOO SINGH-P BHARAT SINGH-P HITENDRA SINGH-P VIKRAM SINGH-P
	0515 (STAY)		MANISH PATEL AGC-R
84	C.W. 11881/2017	MAMTA PATIDAR STATE OF RAJASTHAN & ORS.	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P MS RATHORE-P
	0515 (STAY)		SS LADRECHA-R
85	C.W. 12510/2017	SANTOSH STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID -P HARISH JANGID-P
	0515 (STAY)		SS LADRECHA AAG-R
86	C.W. 12644/2017	MOHD. NADEEM ALAM SIDDIQUI STATE OF RAJASTHAN & ORS.	MA SIDDIQUI-P SIKANDER KHAN-P
	0515 (STAY)		SS LADRECHA AAG-R
With			
87	C.W. 12649/2017	BABU KHAN SINDHI STATE OF RAJASTHAN & ORS.	MA SIDDIQUI-P SIKANDER KHAN-P
	0515 (STAY)		SS LADRECHA AAG-R
88	C.W. 13249/2017	PUKHRAJ REGAR & ANR. STATE OF RAJASTHAN & ORS.	KPS BHATI-P
	0515 (STAY)		VIKAS CHOUDHARY-R PR SINGH-R
With			
89	C.W. 13022/2017	PRITHVI SINGH & ORS. STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID -P HARISH JANGID-P
	0515 (STAY)		
With			
90	C.W. 13608/2017	MANJU SHARMA STATE OF RAJASTHAN & ORS.	HR CHAWLA-P
	0515 (STAY)		SS LADRECHA AAG-R
With			
91	C.W. 13616/2017	ANURADHA YADAV STATE OF RAJASTHAN & ANR.	INDER JEET YADAV-P VANDANA CHOUHAN-P
	0515 (STAY)		SS LADRECHA AAG-R
With			
92	C.W. 13826/2017	VINOD KUMAR MEGHWAL STATE OF RAJASTHAN & ORS.	OM RAJPUROHIT-P DHARMENDRA SHARMA-P SHADAB KHAN-P
	0515 (STAY)		SS LADRECHA, AAG-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
With 93	C.W. 13865/2017 0515 (STAY)	RAJPAL SINGH RATHORE STATE OF RAJASTHAN & ORS.	KPS BHATI-P SS LADRECHA, AAG-R
With 94	C.W. 14067/2017 0515 (STAY)	HUSAIN MOHAMMAD SIPAI & ANR. STATE OF RAJASTHAN & ORS.	KPS BHATI-P
With 95	C.W. 14069/2017 0515 (STAY)	RAJENDRA PRASAD SHARMA & ORS STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID -P HARISH JANGID-P MOHAN SINGH SHEKHAWAT-P
With 96	C.W. 14487/2017 0515 (STAY)	ASHOK KUMAR STATE OF RAJASTHAN & ORS.	LK RAMDHARI-P RR MUNDHAN-P SS LADRECHA AAG-R
97	C.W. 13436/2017 0515 (STAY)	SMT. SUNITA KUMARI LOHAR STATE & ORS	SANJEET PUROHIT-P VINOD PUROHIT-P SS LADRECHHA, AAG-R
98	C.W. 14034/2017 0515 (STAY)	UTTAM SINGH STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P MANISH PATEL-R
99	C.W. 14058/2017 0515 (STAY)	GANGA RAM BISHNOI & ORS STATE & ANR	ML DEORA-P RAJESH PANWAR-R
100	C.W. 14228/2017 0515 (STAY)	NIRMA KUMARI MEENA STATE OF RAJASTHAN & ANR.	LOKESH MATHUR-P SS LADHRECHA-R
101	C.W. 14274/2017 0515 (STAY)	PRAMILA GODARA STATE OF RAJASTHAN & ORS.	KHET SINGH-P CHAIN SINGH-P MANISH PATEL-R
With 102	C.W. 11323/2017 0515 (STAY)	OM PRAKASH JAIPAL STATE OF RAJASTHAN & ORS.	KHET SINGH-P CHAIN SINGH-P MANISH PATEL,AGC-R
103	C.W. 14277/2017 0515 (STAY)	RAJU RANI STATE OF RAJASTHAN & ORS.	RAJESH CHOUDHARY-P Dr RENU BHATI-P SS LADRECHA-R
104	C.W. 14373/2017 0515 (STAY)	VINOD KUMAR SHARMA & ORS. STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID -P HARISH JANGID-P PR SINGH AAG-R
105	C.W. 14387/2017 0515 (STAY)	RATANA RAM PAWRIYA & ORS. STATE OF RAJASTHAN & ANR.	ML DEORA-P RAJESH PANWAR-R
106	C.W. 14391/2017 0515 (STAY)	RAJPAL UNION OF INDIA & ORS.	YASHPAL KHILEREE-P JAMWANT GURJAR-P PRAKASH BHATI-P RAJENDRA PRASAD-P RAJESH PUNIA-P SANJEET PUROHIT-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
107	C.W. 14595/2017	ANJU STATE OF RAJASTHAN & ORS.	RIPUDAMAN SINGH-P SURENDRA SINGH CHOUDHARY-P
	0515 (STAY)		
108	C.W. 14942/2017	PRITHVI RAJ & ORS STATE & ORS	MAHAVEER BISHNOI-P HS BISHNOI-P
	0515 (STAY)		
109	C.W. 14943/2017	MAHESH CHANDRA RAJPUROHIT & ORS STATE & ORS	MAHAVEER BISHNOI-P HS BISHNOI-P
	0515 (STAY)		
110	C.W. 15360/2017	SOURABH PANWAR & ANR. JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P
	0515 (STAY)		
With			
111	C.W. 7255/2017	PANKAJ JAKHAR JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	JITENDRA MOHAN CHOUDHARY-P RAJDEEP SINGH CHOUHAN-P
	0515 (STAY)		
With			
112	C.W. 7967/2017	RASHI MATHUR STATE OF RAJASTHAN & ORS.	KSHAMENDRA MATHUR-P
	0515 (STAY)		
With			
113	C.W. 7996/2017	PANKAJ JOSHI & ORS. STATE OF RAJASTHAN & ORS.	POONAM CHAND PUROHIT-P ANIRUDH PUROHIT-P
	0515 (STAY)		DS BENIWAL-R DARSHAN JAIN-R
With			
114	C.W. 8203/2017	GAURAV FULWARIYA JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	VINAY ARORA-P RAJDEEP SINGH-P
	0515 (STAY)		DS BENIWAL-R
With			
115	C.W. 8314/2017	SUMIT JOSHI STATE OF RAJASTHAN & ORS.	PC PUROHIT-P ANIRUDH PUROHIT-P
	0515 (STAY)		
116	C.W. 15384/2017	JETHA RAM STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P SURANDRA SINGH CHOUDHARY-P
	0515 (STAY)		PR SINGH-R
117	C.W. 15516/2017	RENU BALA DAVE STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P
	0515 (STAY)		PR SINGH-R
118	C.W. 15582/2017	DIVYA MALA YADAV STATE & ORS	LOKESH MATHUR-P
	0515 (STAY)		PR SINGH AAG-R
119	C.W. 15618/2017	BHURJEE MAIDA STATE & ORS	LOKESH MATHUR-P
	0515 (STAY)		PR SINGH AAG-R RAJESH PANWAR-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
120	C.W. 15867/2017	MINAKSHI PATIDAR RAJ.SUBORDINATE &MINI.SERV.SEL.BOARD&ORS	MAHAVEER BISHNOI-P HS BISHNOI-P
	0515 (STAY)		SS LADRECHA, AAG-R
121	C.W. 15870/2017	REKHA KHARRA STATE OF RAJASTHAN & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	0515 (STAY)		SS LADRECHA, AAG-R
122	C.W. 15901/2017	SURESH KUMAR STATE & ORS	PAWAN SINGH-P
	0515 (STAY)		ANIL BISSA-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
123	C.W. 10216/2012	ZUBEDA BANO STATE OF RAJ. & ORS.	MANISH DADHICH-P V BHADU-P
	0502		YL MATHUR-R MANISH DADHICH-R NK MEHTA-R
124	C.W. 4404/2014	RAJENDER JYANI RPSC., AJMER & ANR	CS KOTWANI-P AJAY GOSWAMI-P HR VISHNOI-P
	0515 (STAY)		TARUN JOSHI-R ANIRUDH PUROHIT-R
125	C.W. 4570/2014	SANJAY CHASTA STATE & ORS	HIMMAT JAGGA-P
	0515 (STAY)		PRITHVI RAJ SINGH AAG-R
126	C.W. 6177/2014	DULI CHAND STATE & ORS.	VN KALLA-P
	0502 (STAY)		RS GILL-R MANISH PATEL-R
127	C.W. 8237/2014	DR. SUBEER GOVIND MAITRA STATE & ORS.	DEEPAK NEHRA-P RL GORA-P
	0502 (STAY)		KUSUM RAO AGC-R ANIL KUMAR BISSA-R YASHPAL KHILEERI-R
128	C.W. 9957/2014	RATAN LAL GAUR UNION OF INDIA & ORS.	RAJESH K. BHARDWAJ-P SAIMAL GURJAR-P VR CHOUDHARY-P
	0502 (STAY)		KULDEEP MATHUR-R BP BOHRA-R RN CHOUDHARY-R
129	C.W. 2241/2015	CHINDER PAL KAUR STATE & ORS	VN KALLA-P RR ANKIYA-P
	0515 (STAY)		VISHAL RAJ MEHTA-R
130	C.W. 4818/2015	VANDANA KANTHARE STATE & ORS	ARJUN PUROHIT-P ANJALI GOPA-P
	0515 (STAY)		BL BHATI-R RAJESH PUNIA-R
131	C.W. 5421/2015	NAVEEN GEHLOT & ANR STATE & ORS	KAMLESH PATEL-P BHARAT SHRIMALI-P BL KUNDAN-P KK PATEL-P
	0515 (STAY)		TARUN JOSHI-R DEEPAK BORA-R
132	C.W. 7068/2015	JAGDISH PRASAD ROT STATE & ORS	MANOJ BHANDARI-P
	0502 (STAY)		VR MEHTA-R
133	C.W. 7579/2015	DEVRAJ BORANA REGISTRAR, DR. S.R.R.A.U. JODHPUR & ANR	DD CHITLANGI-P
	0515 (STAY)		SUNDEEP BHANDAWAT-R SHANKAR RAJPUROHIT-R
134	C.W. 8567/2015	MAHESH GHARU & ORS. STATE & ORS.	HARISH PUROHIT-P SHRIKANT GUPTA-P
	0515 (STAY)		DR. P DAVE-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
135	C.W. 13418/2015 0502 (STAY)	DEV KISHAN RSRTC & ORS	RAJESH SHAH-P HARISH PUROHIT-R
136	C.W. 13454/2015 0515 (STAY)	VINOD KUMAR DHODRIA STATE & ORS	MAHAVEER BISHNOI-P DEEPAK BISHNOI-P HS BISHNOI-P KL TAHKUR,AAG-R RISHABH TAYAL-R
137	C.W. 14751/2015 0515 (STAY)	BHOPAL SINGH RAJPUROHIT & ORS STATE & ORS	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P MANISH PATEL AGC-R
138	C.W. 786/2016 0515 (STAY)	MAYA STATE & ORS	MOTI SINGH-P KULDEEP SINGH-P B L BHATI-R
139	C.W. 2525/2016 0515 (STAY)	MANJEET SINGH STATE & ANR	KULDEEP MATHUR-P ANKUR MATHUR-P DS SODHA-P SANJAY RAJ PALIWAL-R
140	C.W. 3142/2016 0515 (STAY)	SMT. KHAJANI DEVI STATE & ORS	ROHITASH SINGH-P MS RATHORE-P KL THAKUR,AAG-R RISHABH TAYAL-R
141	C.W. 3761/2016 0515 (STAY)	PRAVEEN KUMAR PALIWAL & ORS STATE & ORS	VR CHOUDHARY-P RR KANWAR-R
142	C.W. 4465/2016 0515 (STAY)	SURESH KUMAR STATE & ORS	HS SIDHU-P DIGVIJAY SINGH-P B L BHATI-R
143	C.W. 5067/2016 0515 (STAY)	RAJESH KUMAR STATE & ORS	KULDEEP MATHUR-P DS SODHA-P BL BHATI GC-R
144	C.W. 6519/2016 0502 (STAY)	DR. SANTOSH RATHI STATE & ORS	AK RAJVANSHY-P DP DHAKA-P SUKHDEV SHARMA-P KUSUM RAO-R ANIL BISSA-R TARUN JOSHI-R
145	C.W. 8804/2016 0515 (STAY)	MAMTA BAMANIYA STATE & ORS	ARJUN PUROHIT-P ANJALI GOPA-P RAKESH ARORA-R
146	C.W. 9407/2016 0515 (STAY)	RAGHUVEER KUMAR TELI STATE & ORS	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P MS RATHORE-P AAG-R KHET SINGH-R RAJESH PANWAR AAG-R
147	C.W. 11903/2016 0502 (STAY)	MADAN SINGH & ANR. STATE OF RAJ. & ORS.	MAHAVEER BISHNOI-P DEEPAK BISHNOI-P HS BISHNOI-P ANIL KUMAR BISSA-R
148	C.W. 12999/2016 0515 (STAY)	JEEVAN LAL MEENA RPSC., AJMER & ANR	RAKESH ARORA-P RAJESH PUNIA-R
149	C.W. 15131/2016 0515 (STAY)	RAJESH CHOUDHARY STATE & ORS	YASHPAL KHILEREE-P DILIP BARUPAL-P JAMWANT GURJAR-P RAJENDRA PRASAD-P RAJESH PUNIA-P ANIL KUMAR BISSA-R SHWETA BORA-R
150	C.W. 1517/2017 0515 (STAY)	VIRENDRA KUMAR RPSC,AJMER.	KULDEEP MATHUR-P DS SODHA-P KDS CHARAN-P RAJESH PUNIA-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
151	C.W. 2383/2017	RAJU RAM & ORS STATE & ORS	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P ML DEVRA-P
	0502 (STAY)		ANIL BISSA-R
152	C.W. 5738/2017	AVTAR SINGH STATE OF RAJASTHAN & ORS.	HS SIDHU-P BALTEJ SANDHU-P DIGVIJAY SINGH-P
	0504 (STAY)		SANDEEP SHAH-R H S SANDHU-R KUSUM RAO AGC-R
153	C.W. 5777/2017	RAKESH SHUKLA & ANR. RPSC., AJMER	PR MEHTA-P RAJESH DADHICH-P
	0515 (STAY)		RAJESH PUNIA-R
154	C.W. 11775/2017	DR. KULDEEP SINGH JHALA & ANR. MOHAN LAL SUKHADIA UNIVERSITY & ORS.	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P
	0515 (STAY)		RAJESH POONIA-R
155	C.W. 13393/2017	KULDEEP KUMAR RAJASTHAN HIGH COURT, JODHPUR & ANR.	TS CHAMPAWAT-P PARAMVEER SINGH-P
	0515 (STAY)		RS MIRDHA-R GOVIND SUTHAR-R MANOJ BHANDARI-R
156	C.W. 15320/2017	SANDEEP KUMAR & ORS. STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P
	0515 (STAY)		DINESH OJHA-R
FINAL DISPOSAL AT ADMISSION STAGE			
157	C.W. 2876/2011	NARENDRA KUMAR MALI STATE OF RAJ. & ORS.	RAKESH ARORA-P BHOOP SINGH CHOUDHARY-P MAHAVEER BISHNOI-P
	0515		ANIRUDH PUROHIT-R NK MEHTA, AGC-R
158	C.W. 4578/2015	SMT. PAWAN DEVI @ PAVAN KUMARI STATE & ORS	RAMESHWAR DAVE-P GS BHATI-P MK DUDI-P
	0515		RR KANWAR, GC-R
FOR HEARING			
159	CRL.A. 366/1993	FULA RAM & ORS. STATE	PANKAJ GUPTA-P SHREE KANT VERMA-P
	0103 EX- 5,13		PP-R RAMESH PUROHIT-R VINEET JAIN-R
160	CRL.A. 417/2012	ROHITASHWA KUMAR STATE	DRON KAUSHIK-P AMRIT SUROLIA-P CR ARYA-P
	0113 EX-5,13		PP-R PANKAJ GUPTA-R SK VERMA-R
With			
161	CRL.A. 553/2012	RAM DAYAL GOYAL STATE & ANR.	PANKAJ GUPTA-P NIRANJAN SINGH-P
	0113 EX 6		PP-R
162	C.W. 507/2003	CENTRAL STATE FARM WORKERS UNION (CITU) U.O.I.& ORS	N TRIVEDI-P NITIN TRIVEDI-P
	0507 EX-9		ANIRUDH PUROHIT-R ARPIT BHOOT-R LR CHOUDHARY-R MANISH SHISHODIA-R RAVI BHANSALI-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
163	C.W. 680/2003	MUKTIYAR SINGH & ORS U.O.I.& ORS	NITIN TRIVEDI-P ARPIT BHOOT-R CS KOTWANI-R MANISH SHISHODIA-R RAVI BHANSALI-R
	0507		
With			
164	C.W. 689/2003	SUBHASH CHANDRA & ORS U.O.I.& ORS.	NITIN TRIVEDI-P MC BHOOT-R MANISH SHISHODIA-R RAVI BHANSALI-R TC SHARMA-R
	0507		
With			
165	C.W. 1475/2003	GAJJU RAM & ORS U.O.I.& ORS	NITIN TRIVEDI-P ARPIT BHOOT-R MANISH SHISHODIA-R RAVI BHANSALI-R
	0513 EX-9		
166	C.W. 275/2005	MANAG.COMMI.,SETH G.L.B.S.D.S.S.S.& ANR. DIRECTOR,SECONDARY EDUCATION,RAJ.& ORS.	MR SINGHVI-P BHAVIT SHARMA-P G SINGH-P GIRISH JOSHI-P NITIN MEHTA-P DP SHARMA-R PANKAJ GUPTA-R
	0502		
167	C.W. 4143/2006	PRABHASH NARAIN MATHUR STATE & ORS.	RS SALUJA-P HS SHEKHAWAT-P P CHOUDHARY-P PAVITA MEHTA-P JP JOSHI-R KUSUM RAO-R MA SIDDIQUI AGC-R SS LADRECHA-R
	0502		
168	C.W. 6955/2006	DR.DINESH KUMAR SINGH UNION OF INDIA & ORS.	AJEET SINGH SHEKHAWAT AGC-P ARVIND SENGAR-P DEEPESH-P NIMESH SUTHAR-P NITIN TRIVEDI-P RS CHARAN-P RAVI BHANSHALI-R AK RAJVANSHY-R ANIRUDH PUROHIT-R
	0506 EX-9		
169	C.W. 14374/2013	SURESH CHAND KALAL RAJ. STATE ROAD TRANSPORT COR. & ORS.	MAHESH THANVI-P AR RAJPUROHIT-P BHAWANI SINGH-P SP ARORA-P LK PUROHIT-R
	0502		
NOTE: HEARING CASES SHALL BE TAKEN UP FROM WEEKLY CAUSE LIST FOR MONDAY DATED 11/12/2017 TO FRIDAY DATED 15/12/2017.			

HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Monday Dated : 11/12/2017

Court No :11

HON'BLE MR. JUSTICE DINESH MEHTA

10.30 AM -1.00 PM

2.00 PM - 4.30 PM

SB Civil First Appeals, SB Civil Residue Matters. SB Civil Writs U/A 227 from Civil Court Orders.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFFECT CASES				
1	C.W. 6434/2013 4300	STATE & ANR SAMUNDER SINGH & ORS	SUNDEEP BHANDAWAT GC-P	
2	C.W. 3035/2017 4300	AVAN KANWAR LRS OF SHANKAR LAL	MADAN SINGH RATHORE-P	
3	C.W. 10697/2017 4300	LRS OF MAGAN LAL PRAJAPAT LRS OF JASRAJ & ANR.	RK CHARAN-P ABHISHEK CHARAN-P BARKAT KHAN MEHAR-P	
FOR ORDERS				
4	C.M.Appl. 17/2001 4200	SMT. RASHIDA KHATUN IBRAHIM & ORS	JITENDRA CHOPRA-P AL CHOPRA-P	VIJAI MEHTA-R BHANU MATHUR-R TRIBHUVAN GUPTA-R USMAN GHANI-R VIJAY MEHTA-R
5	EX.FIRST APP 6/2013 3600	SMT.YASHODHARA VISHNU SHANKER & ORS.	JAGAT TATIA-P	MANISH SHISHODIA-R RS MANKAD-R
6	CIV.CRO.APP 2/2014 4200 IN CFA 235/2011	SHANKER LAL VED PRAKASH & ORS.	MUKTESH MAHESHWARI-P	KULDEEP MATHUR-R
With				
7	C.Ist.Appl 235/2011 3800 (STAY)	VED PRAKASH & ORS. SHANKER LAL & ORS.	KULDEEP MATHUR-P DS SODHA-P LOKESH MATHUR-P	MUKTESH MAHESHWARI-R DR. AA BHANSALI-R
8	C.TRNS.APPLI 112/2015 4200	SMT. GAYATRI DEVI RAGHUVEER SINGH	RAVI PANWAR-P	
9	C.TRNS.APPLI 131/2015 4200	NEETA KUMARI SATISH SINGH	HS SHRIMALI-P	PP-R
10	C.TRNS.APPLI 20/2016 4200	UMA SAHU PANKAJ RATHORE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P LK PUROHIT-P NK GURJAR-P	
11	C.TRNS.APPLI 115/2016 4200	SMT. SHAKUNTLA SANJAY BHAWARIYA	RANJEET JOSHI-P ABHIJEET JOSHI-P VISHWAJEET JOSHI-P	
12	C.TRNS.APPLI 136/2016 4200 (STAY)	SMT. SANGEETA DIVAKAR GHUSAR	MAHESH KHYANI-P	DESHRAJ KALLA-R SUMITRA SINGARIA-R
13	C.TRNS.APPLI 11/2017 4200	SHWETA MUKESH KUMAR	HS SHRIMALI-P	
14	C.TRNS.APPLI 25/2017 4200	SMT. SUNITA GAJENDRA SINGH	SARVAN SAINI-P MAHIPAL GARASNI-P	

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
15	C.TRNS.APPLI 32/2017 4200	ARCHNA MEENA RAMESH CHAND	MS PUROHIT-P BS BHALASRIA-P MANISHA PUROHIT-P MANVENDRA-R MANVENDRA SINGH-R
16	C.TRNS.APPLI 34/2017 4200	ANITA SHARMA CHANDAN PAL SINGH	TRILOK JOSHI-P AMIT PAREEK-P CHANDRAVEER SINGH-P SUMAN JOSHI-P UMAID SINGH-P HS SANDHU-R
17	C.TRNS.APPLI 91/2017 4200	SMT. JYOTI @ AARTI KANWAR RAVINDRA SINGH	BL BHATI-P
18	C.TRNS.APPLI 123/2017 4200	SMT. REENU NAYAK DILIP KUMAR NAYAK	NK GURJAR-P ABHISHEK MIRDHA-R
19	C.TRNS.APPLI 125/2017 4200	E-CITY BIOSCOPE ENTE. PVT. LTD. & ORS. JAGDISH CHANDRA & ORS.	SANJAY NAHAR-P
20	C.TRNS.APPLI 139/2017 4200	SMT. RAJKUMARI VIJAY KUMAR	NARENDRA RAJPUROHIT-P
21	C.TRNS.APPLI 149/2017 4200	SMT. PAYAL RANARAM VEERA	DR. SHAILENDRA KALA-P ANJU KALA-P MADHA RAM VISHNOI-P NL JOSHI-R NIRANJAN LAL JOSHI-R
22	C.TRNS.APPLI 150/2017 4200	SMT. GEETA CHANDRA PRAKASH	LD KHATRI-P LK PUROHIT-R
23	C.TRNS.APPLI 151/2017 4200	SMT. DEEPYANTI PRAVEEN PANDIT	RANJEET JOSHI-P ABHIJEET JOSHI -P SMITA JOSHI-P VISHWAJEET JOSHI-P
24	C.TRNS.APPLI 166/2017 4200	SMT. ABHA MAYANK GAJRAJ SINGH	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
25	C.TRNS.APPLI 167/2017 4200	SMT. ABHA MAYANK GAJRAJ SINGH	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
26	C.TRNS.APPLI 169/2017 4200	SMT. SAYYED SHAGUFTA BANO SAYYED RAIB HUSSAIN	JVS DEORA-P
27	C. RES 234/2017 4200 IN CFA 258/2014	STATE OF RAJ. THE DISTT. COLLECTOR & ORS PRATAP SINGH	RAJESH PANWAR, AAG-P SUNIL JOSHI-P
28	C.W. 2310/2014 4300 (STAY)	GUMAN DAN HANUMAN SINGH & ANR	JAI KISHAN BHAIYA-P ANIL VYAS-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
29	C.W. 1668/2015 4300 (STAY)	TATA SKY LIMITED DIST. & SESSIONS JUDGE, BIKANER & ORS	RAVINDRA SINGH RATHORE-P SAHIR HUSSAIN-P	
30	C.W. 11522/2015 4300	VINOD KUMAR BHARADIA ASHOK KUMAR BHARADIA & ANR	MM DHERA-P	SK VERMA-R
31	C.W. 1498/2016 4300 (STAY)	LRS. OF SHRAVAN DAS & ORS. SMT. BALVINDER KAUR & ORS.	SL JAIN-P ABHINAV JAIN-P	HS SIDHU-R
32	C.W. 733/2017 4300 (STAY)	ALL RESIDENTS OF TOWN RAJNAGAR & ORS NAGAR PARISHAD, RAJSAMAND	BL CHOUDHARY-P	
33	C.W. 1914/2017 4300 (STAY)	SMT.SUSHILA DEVI LRS OF DHARSIMAL @DEVI LAL & ORS	PREM DAYAL BOHRA-P SURESH VYAS-P	
34	C.W. 3211/2017 4300 (STAY)	S.P.D.J.M.P.MAHAVIDHYALAYA SOCIETY & ANR SHANKER LAL & ORS.	SAJJAN SINGH-P MANISH BENIWAL-P VIKRAM SHARMA-P	RAJAT DAVE-R
35	C.W. 5662/2017 4300 (STAY)	SAHNAJ KHANAM REENA KANWAR & ORS.	JAI KISHAN BHAIYA-P	
36	C.W. 6419/2017 4300 (STAY)	RAMA RAM MOTA RAM & ORS.	SHREYANSH MARDIA-P B MARDIA-P SHAMM BHAVI -P	HITENDRA SINGH-R
37	C.W. 7251/2017 4300	LRS OR RAMESHWAR LRS OF MOHAN SINGH	NARENDRA THANVI-P ASHOK THANVI-P	
38	C.W. 9837/2017 4300 (STAY)	NARAYAN & ORS. RAM LAL & ANR.	SANDEEP SARUPARIA-P	
39	C.W. 14065/2017 4300 (STAY)	PANNALAL & ORS. KALU & ORS.	AJAY VYAS-P	SANDEEP SARUPARIA-R
40	C.Ist.Appl 25/1993	ROOP CHAND GANESH MAL	PRADEED SHAH-P SHAMBHOO SINGH-P	RR NAGOURI-R NP AGGARWAL-R
With				
41	C.Ist.Appl 7/1993 3800	GANESH MAL ROOP CHAND	RR NAGOURI-P ALKESH AGARWAL-P NP AGRARWAL-P RR NAGORI-P	PRADEEP SHAH-R
42	C.Ist.Appl 35/2003 3800 (STAY)	LAXMI HARDWARE STORE LAXMI TIMBER & HARDWARE STORE	BN KALLA-P VN KALLA-P	AL CHOPRA-R J CHOPRA-R
43	C.Ist.Appl 565/2007 3800	LRS.OF SURJA RAM & ORS. LRS.OF ASHA RAM & ORS.	GR PUNIA-P JR CHAWEL-P RS CHOUDHARY-P VIJAY JAIN-P VIKAS BIJARNIYA-P YP KHILEREE-P	SL JAIN-R JAMVANT GUJAR-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
44	C.Ist.Appl 176/2010	SMT. VIJAY LAXMI & ANR. PUSHPCHAND & ORS.	SAJJAN SINGH-P JK BHAIYA-P PRAKASH BHATI-P DR. SACHIN ACHARAYA-R RAJENDRA-R RAJVENDELA SINGH-R RAJVENRA SARSWAT-R SDN BHATT-R
	3800 (STAY)		
45	C.Ist.Appl 112/2015	DR. MOHAMMED IQBAL AGWANI ABDUL SHAKUR	VISHAL SINGHAL-P
	3800 (STAY)		
46	C.Ist.Appl 329/2015	PADAM CHAND MEHTA SMT. BHANWAR KUNWAR & ANR.	MANOJ BHANDARI-P RAKESH ARORA-R HEMANT KUMAR-R
	3800 (STAY)		
47	C.Ist.Appl 22/2016	MEERA & ORS. FAKIRA RAM	HEMANT JAIN-P MAHIPAL SINGH-P VK BHADU-R
	2800		
48	C.Ist.Appl 94/2016	JETHMAL PANNADEVI & ORS.	DR. AA BHANSALI-P PARMENDRA PURI-P JAI DUTT BOHRA-R
	1103 (STAY)		
49	C.Ist.Appl 337/2016	KEWAL RAM BHIKHA RAM	SURESH SHRIMALI-P RISHABH SHRIMALI-P SANJEET PUROHIT-R
	1103 (STAY)		
50	C.Ist.Appl 49/2017	SURJEET SINGH GUJRAL HARJEET SINGH	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P MANISH SHISHODIA-R
	1103 (STAY)		
51	C.Ist.Appl 86/2017	SMT. BIMLA DEVI REGIONAL MANAGER, RIICO	PANKAJ SHARMA-P CHETANA SHARMA-P PANKAJ SHARMA-P MANISH PATEL-R
	3800 (STAY)		
52	C.Ist.Appl 144/2017	POONARAM TEJARAM	MOTI SINGH-P MA KHAN-R VN KALLA-R
	3800 (STAY)		
53	C.Ist.Appl 174/2017	JAGSEER SINGH GOPAL CHAND & ANR.	TRILOK JOSHI-P SUMAN JOSHI-P AMAN MIDHA-R HIMMAT JAGGA-R
	2800 (STAY)		
With			
54	C.Ist.Appl 229/2017	GOPAL CHAND & ANR. JAGSEER SINGH	HIMMAT JAGGA-P HL CHOUHAN-P TRILOK JOSHI-P
	2800 (STAY)		
55	C.Ist.Appl 236/2017	JOTIYA & ORS. MOOPARAM & ANR.	RAJESH SHAH-P SHREYANSH MARDIA-R
	3800 (STAY)		
With			
56	C.Ist.Appl 262/2017	JOTIYA & ORS. AMARARAM & ANR.	RAJESH SHAH-P SHREYANSH MARDIA-R
	3800 (STAY)		
57	C.Ist.Appl 251/2017	NATHDWARA TEMPLE BOARD, BARKAT ALI	VINEET DAVE-P S L JAIN-R ABHINAV JAIN-R
	3800 (STAY)		

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
58	C.Ist.Appl 323/2017	MAHENDRAPAL & ANR. NANDLAL SINGH	MOTI SINGH-P BS TAPU-P JOGENDRA SINGH-P PD RAJPUROHIT-P URJA RAM-P
	1805 (STAY)		
59	C.Ist.Appl 336/2017	OM SINGH POONAM SINGH	HR SONI-P JITENDRA BOHRA-P KAPIL SONI-P NAROTTAM SONI-P
	3800 (STAY)		
60	C.Ist.Appl 403/2017	OMA RAM BISHNOI OMA RAM BISHNOI	DR. AA BHANSALI-P OP PUNGALIYA-P
	3800 (STAY)		
61	C.Ist.Appl 549/2017	LRS OF VIJAY CHAND BOTHRA SHREE SANATAN DHARAM SENIOR SEC. SCHOOL	GJ GUPTA-P DARSHAN PAL-P RAJESH PRAJAPAT-P
	3800 (STAY)		
FOR ORDERS ON INTERIM APPLICATIONS			
62	C.Ist.Appl 397/2004	KARNAIL SINGH BALWANT SINGH	SL JAIN-P DC BISSA-P HK JAIN-P MANOJ GEHLOT-P NARENDRA THANVI-P SD PUROHIT-P SUNIL VYAS-P
	2800 (STAY)		VIJAY JAIN-R CS KOTWANI-R NL JOSHI-R R K RATHORE-R SHANKER RAJPUROHIT-R SUNIL BENIWAL-R
63	C.Ist.Appl 525/2009	HARISH KUMAR & ORS. GULAL RAM @ GULAB RAM	RAKESH ARORA-P RAKESH ARORA-P
	3800 (STAY)		PRASHANT SHARMA-R PRASHANT ARORA-R
64	C.Ist.Appl 348/2010	THAKUR SHRI RAGHUNATH JO NAVA & ORS. LR'S OF DWARKA DAS @ NARAYAN DAS & ORS.	DR. SACHIN ACHARAYA-P PRAMILA ACHARYA-P RAKESH CHOTIA-P
	3800 (STAY)		RK THANVI-R NARENDRA THANVI-R
FOR ADMISSION - FRESH (WITH STAY/BAIL)			
65	C.W. 15209/2017	GANPAT LAL LRS OF AMBA SHANKAR & ANR.	NITIN OJHA-P
	4300 (STAY)		JITENDRA CHOPRA-R
66	C.W. 15669/2017	LEELADHAR & ORS SMT. CHHUTTAN BANO & ORS	SUSHIL BISHNOI-P
	4300 (STAY)		
67	C.Ist.Appl 219/2014	FAROOKH KHAN SMT.JUBEDA KHAN & ORS.	VIJAY PUROHIT-P TC SHARMA-P
	1103 (STAY)		
68	C.Ist.Appl 92/2017	MOOLARAM BHIKARAM	VR CHOUDHARY-P
	3800 (STAY)		
69	C.Ist.Appl 192/2017	AMBALAL JAGDISH SINGH	MANJUL SHRIMALI-P
	3800 (STAY)		MUKTESH MAHESHWARI-R
70	C.Ist.Appl 217/2017	SMT. GODAWARI & ANR. LRS OF GEETA DEVI & ORS.	SG OJHA-P
	3800 (STAY)		MANISH SHISODIA-R
71	C.Ist.Appl 218/2017	SMT RAM KUNWAR & ANR. SMT SANJIDA KHAN & ORS.	NARENDRA THANVI-P ASHOK THANVI-P
	3800 (STAY)		LK PUROHIT-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - FRESH (WITH STAY/BAIL)			
72	C.Ist.Appl 230/2017 1700 (STAY)	CHIEF MANAG. DIREC., J.V.V.N. LTD. & ORS MANGE RAM	MAHESH JOSHI-P RAKESH MATORIA-R
73	C.Ist.Appl 257/2017 3800 (STAY)	SHWETA PANGARIYA & ANR. MANOJ BAHETI & ORS.	DHANESH SARASWAT-P MUKTESH MAHESHWARI-P DR SACHIN ACHARYA-R
74	C.Ist.Appl 486/2017 3800 (STAY)	NANDU RAM HAKAM SINGH & ORS.	PANKAJ SHARMA-P CHETANA SHARMA-P TRILOK JOSHI-R
75	C.Ist.Appl 595/2017 3800 (STAY)	LRS OF HARIVALLABH & ANR JEEVANGIRI KI DHUNI & ORS	VN KALLA-P RAJESH CHOUDHARY-R
76	C.Ist.Appl 608/2017 2800 (STAY)	LAL CHAND BRIJLAL & ANR.	HR CHAWLA-P PK POONIA-R
FOR ADMISSION -FRESH (WITHOUT STAY/BAIL)			
77	C.W. 9412/2011 4300	LRS OF HUKAM RAJ & ORS. LRS OF MANAK RAJ	HR SONI-P
With			
78	C.W. 6593/2008 4300 (STAY)	HUKAM RAJ & ANR. LRS OF LATE SHRI MANAK RAJ & ORS	HR SONI-P AJAY BOHRA-P AJU V JOSH-P RAVI PANWAR-R NARENDRA THANVI-R RAVI BHANSALI-R
79	C.W. 15748/2017 4300	RAM KUMAR RAMKALA	GR BHARI-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
80	WRIT REVIEW 29/2017 4200	DINESH NARAYAN SIKHWAL & ANR SATYA NARAYAN & ORS	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P MS RATHORE-P RK SHARMA-R BHEEMKANT VYAS-R JAGDISH KUMAR VISHNOI-R
81	C.W. 7276/2011 4300	BHERULAL & ANR. LR'S OF NANALAL & ORS.	LR CHOUDHARY-P RAJESH CHOUDHARY-P RAMESHWAR CHAUHAN-R
82	C.W. 13174/2012 4300 (STAY)	M/S. SAYAJI IRON & ENGINEERING CO. LTD., DIST. JUDGE MERTA & ANR	KULDEEP MATHUR-P DS SODHA-P RAMIT MEHTA-R LR MEHTA-R
83	C.W. 9826/2013 4300 (STAY)	M/S. CHETAK GRANITES & ORS. SMT. SONI & ORS.	BM BOHRA-P ABHISHEK BOHRA-P DLR VYAS-P JS NARUKA-P KL SOLANKI-P KULDEEP VAISHNAV-P MAHESH JOSHI-R
84	C.W. 12435/2013 4300 (STAY)	PANNA LAL MANTRI SHRI GOPAL GAUSHALA DEEDWANA	JAI KISHAN BHAIYA-P ML SONI-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
With			
85	C.W. 12806/2013	PANNA LAL MANTRI SHRI GOPAL GAUSHALA DEEDWANA	JAI KISHAN BHAIYA-P RAJESH PANWAR-R MOHAN RAM CHOUDHARY-R
	4300 (STAY) CPC		
86	C.W. 3824/2014	PRAHLAD CHHATRA PAL SINGH & ORS	SANJAY NAHAR-P RS CHUNDAWAT-R
	4300 (STAY)		
87	C.W. 1622/2015	SAJJAN SINGH & ORS KARAN SINGH & ORS	ANIL MEHTA-P DR JAVED MOYAL-R DR SACHIN ACHARYA-R DR. P DAVE-R
	4300		
88	C.W. 10393/2015	M/S. VARUN TEXPORT PVT. LTD., ADDL. DISTRICT JUDGE NO.4 JOD. & ANR	OP MEHTA-P PRADEEP GEHLOT-P VD GAUR-P SD PUROHIT-R
	4300 (STAY)		
89	C.W. 12470/2015	RAMPAL AAM BRAHMAN SWARNKAR PAN. & ORS	OP MEHTA-P PRADEEP GEHLOT-P VD GAUR-P OP JOSHI-R PR MEHTA-R
	4300 (STAY)		
90	C.W. 12794/2015	SMT. JUBEDA & ORS PREM KISHAN & ORS	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P OP MEHTA-R
	4300 (STAY) [CPC]		
With			
91	C.W. 12795/2015	M/S. VIJAY SINGH MITHA LAL & ORS PREM KISHAN	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P OP MEHTA-R
	4300 (STAY)		
92	C.W. 14018/2015	SHANKAR LAL VIJAY KUMAR & ORS.	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P MANISH SHISHODIA-R
	4300 (STAY)		
With			
93	C.W. 14109/2015	RAKESH KUMAR VIJAY KUMAR & ORS.	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P MANISH SHISHODIA-R
	4300 (STAY)		
94	C.W. 14352/2015	ABID AHMED SMT. JUBEDA & ORS	MANOJ BHANDARI-P RS MANKAD-R
	4300 (STAY)		
95	C.W. 3727/2016	SHAMBHOO RAM & ANR LRS OF SH. BANSHILAL & ANR	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P ML KHATRI-R ML KHATRI-R
	4300 (STAY)		
96	C.W. 7778/2016	ANNARAM RAMCHANDRA & ORS.	KC PITAWAT-P GIRISH JOSHI-P JITENDRA CHOPRA-R NS RAJPUROHIT AGC-R
	4300 (STAY)		
97	C.W. 7927/2016	ASHOK VASITA DEEPAK BHANSALI & ORS	MANISH TAK-P DILIP SHARMA-P DHANESH SARASWAT-R RAVI BHANSALI-R
	4300 (STAY)		

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
98	C.W. 8252/2016 4300 (STAY)	LRS OF PEERA RAM MEGHA RAM & ORS	LR PUNIA-P RJ PUNIA-P KR CHOUDHARY-R SARWAN KALA-R
99	C.W. 10276/2016 4300 (STAY)	MOHD. SALEEM STATE OF RAJ. & ORS.	OP JOSHI-P MANISH PANWAR-P DR. PRATISHTHA DAVE-R
100	C.W. 14905/2016 4300 (STAY)	UTTARI RAJ. SAH. DUGDH SANGH LTD., BHANWAR LAL	BHEEMKANT VYAS-P PREETY KESWANI-P JAI KISHAN BHAIYA-R
101	C.W. 15372/2016 4300 (STAY)	THANA RAM LRS OF DHARMA & ORS	ALKESH AGARWAL-P TRILOK JOSHI-R
102	C.W. 544/2017 4300 (STAY)	RAJU CHOUDHARY DILIP KUMAR & ORS	VINIT SANADHYA-P NK MEHTA AGC-R
103	C.W. 722/2017 4300 (STAY)	LRS OF BHANWAR LAL & ORS NATHU LAL & ORS	DINESH KUMAR JOSHI-P CHANDANI DURANI-P GAJENDRA SHARMA-P KAMLESH JOSHI-P SAJJAN SINGH-R
With			
104	C.W. 6094/2007 5200 (STAY)	NATHU LAL & ORS. STATE & ORS.	SAJJAN SINGH-P DK SHARMA-R DR KAWADIA-P JAI KISHAN BHAIYA-P KR SAHARAN-P MS PANWAR-P NARENDRA SINGH-P DK SINGH-R
105	C.W. 912/2017 4300 (STAY)	SMT. REHANA KHANAM LALA @ NARAYAN GURJAR & ORS	ASHWINI KUMAR BABEL-P RK CHARAN-R
106	C.W. 1198/2017 4300 (STAY)	MUNICIPAL COUNCIL, HANUMANGARH NEERAJ KUMAR & ANR	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P VINIT SANDHYA-P TRILOK JOSHI-R
107	C.W. 1322/2017 4300 (STAY)	BHAU RAM SUNIL KUMAR	SAJJAN SINGH RATHORE-P MS BHATI-P RS SHEKHAWAT-P VS BHATI-P NARENDRA THANVI-R
108	C.W. 1600/2017 4300 (STAY)	SHRI SRI KISHAN & ORS NAGAR NIGAM JODHPUR & ORS	HR SONI-P JITENDRA SONI-P KAPIL SONI-P NAROTTAM SONI-P SMT NIRMALA SONI-P ANCHIT SINGHVI-R NR CHOUDHARY-R
With			
109	C.W. 2241/2017 4300 (STAY)	SHRI SRI KISHAN & ORS. NAGAR NIGAM JODHPUR & ORS.	HR SONI-P JITENDRA SONI-P NAROTTAM SONI-P NIRMALA SONI-P

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
110	C.W. 3220/2017	GANGA DEVI MADHU & ORS.	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P	DR. SACHIN ACHARYA-R
	4300 (STAY)			
111	C.W. 3221/2017	MEGHA RAM BIMLA DEVI	SL JAIN-P ABHINAV JAIN-P	
	4300 (STAY)			
112	C.W. 5019/2017	SMT. MANITA TAK & ORS RAM GOPAL TANWAR & ORS	MANOJ BHANDARI-P	RC JOSHI-R RC JOSHI-R
	4300 (STAY)			
113	C.W. 7842/2017	MAHAVEER PRAHALAD RAI & ORS.	DR.RDSS KHARLIA-P DINESH LOL-P HARVEER SIDHU-P TRILOK SINGH RATHORE-P	LK PUROHIT-R
	4300 (STAY)			
114	C.W. 10272/2017	SMT. SHAKUNTLA & ORS. SMT. PREM KANWAR & ORS.	SANJAY NAHAR-P	PM VYAS-R
	4300 (STAY)			
115	C.W. 10741/2017	SMT. LEELA DEVI & ORS. DINESH CHANDRA & ORS.	SANDEEP SARUPARIA-P	NARENDRA THANVI-R
	4300 (STAY)			
116	C.W. 11730/2017	SMT. MANGI DEVI OSWAL SAMAJ MUKTI DHAM JASOL & ORS	MP GOSWAMI-P SULTAN SEN-P	NARENDRA THANVI-R ASHOK THANVI-R
	4300 (STAY)			
117	C.Ist.Appl 230/2016	RAJENDRA SINGH & ORS. MANOHAR SINGH & ORS.	RS CHUNDAWAT-P SMT RAGHURAJ KANWAR-P	VD DADHICH-R RAHUL LODHA-R
	1103 (STAY)			
118	C.Ist.Appl 77/2017	SAMAD ALIAS ABDUL SAMAD & ORS. SMT. SAYAR KUMARI BEGANI & ORS.	NARENDRA THANVI-P ASHOK THANVI-P	MANISH SHISODIA-R
	0702 (STAY)			
ADMISSION WITH NOTICE SERVED - REPLY FILED				
119	C.W. 5339/2008	SMT. DAYA NIDHI HUKMI CHAND & ORS	DR. RAKESH SINHA-P DR PRATISTHA DAVE-P RAJAT DAVE-P	VD VYAS-R
	4300			
120	C.W. 5568/2009	NARENDRA & ANR MUNICIPAL COUNCIL UDAIPUR	MANISH SHISHODIA-P	ANURAG SHUKLA-R
	4300 (STAY)			
121	C.W. 3476/2013	GANPAT RAM & ORS STATE & ORS.	MANISH SHISHODIA-P	DR PRATISHTHA DAVE-R NK MEHTA-R
	4300 (STAY)			
122	C.W. 2820/2014	SARAS KUMAR SINGH & ORS SURENDRA KUMAR SINGH & ORS	MUKTESH MAHESHWARI-P VANDANA BHANSALI-P	RAJAT DAVE-R
	4300 (STAY)			
123	C.W. 3630/2014	KISHAN LAL SUNIL & ORS.	SANJAY NAHAR-P	MANOJ BHANDARI-R
	4300 (STAY)			
124	C.W. 7186/2014	SMT. DHEERI DEVI & ANR SMT. PHOOLI BAI & ANR	RAJESH PARIHAR-P AKSHAT VERMA-P	SHAMBHOO SINGH-R DR. PRATISHTHA DAVE AGC-R
	4300 (STAY)			

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
125	C.W. 8889/2014 4300 (STAY)	NORATAN MAL & ORS PRATAP SINGH & ORS	HEMANT CHOUDHARY-P VISHAL JANGID-P
126	C.W. 5548/2015 4300 (STAY)	BABU LAL JAIN & ANR. SMT. NARAYANI & ANR.	MANISH PITALIYA-P HARI SINGH-P
127	C.W. 697/2017 4300 (STAY)	RISHABH BHANDAWAT & ORS SMT. KANCHAN DEVI & ORS	SANJAY NAHAR-P DALPATRAJ BHANDARI-R ANURAG SHUKLA-R
FINAL DISPOSAL AT ADMISSION STAGE			
128	C.W. 9670/2014 (STAY)	BHAG CHAND & ORS. MURTI PARSHAVNATH BHAGWAN KILA & ORS.	SANDEEP SARUPARIA-P MANISH SHISHODIA-R
FINAL DISPOSAL AT ORDERS STAGE			
129	C.Ist.Appl 459/2017 2800 (STAY)	MAHENDRA KUMAR & ORS. RANJEET RAM	IR CHOUDHARY-P AK ANAND-P S.N GOSWAMI -P VS CHOUDHARY-P
FOR HEARING			
130	C.W. 3846/2005 2800 CPC	JCT LIMITED,SRIGANGANAGAR UNION OF INDIA & ORS	RAJESH JOSHI-P SK VYAS (CAVEATOR) -R PRADEEP SHAH-R RAMIT MEHTA-R SANDEEP SHAH-R
131	C.W. 6969/2006 4300 SR. CITIZEN	LEELA DEVI & ORS. AMAR CHAND & ANR.	DR.SACHIN ACHARYA-P PRAMILA ACHARYA-P SANJAY NAHAR-R A.BHANDARI-R ARVIND SAMANDARIYA-R NM LODHA-R VD DADICH-R
132	C.W. 1882/2017 4300 (STAY)	JAI PRAKASH SANWAR MAL	DD CHITLANGI-P DR SACHIN ACHARYA-R
133	C.Ist.Appl 6/1994 3100	ANIL KUMAR S B B J	NM LODHA-P SN TIWARI-P VIRENDER KUMAR MATHUR-R
134	C.Ist.Appl 98/1994 3800	SURAJ PRAKASH PUKH RAJ	P.NAYAK-P AMIT TATIA-P AR MEHTA-R LR MEHTA-R NK DADHICH-R
135	C.Ist.Appl 169/1994 3800	AJENDRA KUMAR L.I.C. & ANR.	HEMENT SHREEMALEE-P ML SHRIMALI-P MS RAJPUROHIT-P NARENDRA SHREEMALEE-P NK SHARMA-P DINESH KUMAR-R DK JOSHI-R
136	C.Ist.Appl 20/1995 3100 EX-9	KAMLESH KUMAR & ANR. SYNDICATE BANK	BV THANVI-P SMT. KANTA RATHI-P KL KHATRI-R VINAY JAIN-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
137	C.Ist.Appl 10/1996	SMT NIRMALA KRISHNA SWAMI STATE BANK OF BIKANER AND JAIPUR & ANR	ARPIT BHOOT-P SNEHLATA JOSHI-P	BR MEHTA-R PRAHALD SINGH BHATI-R SAJJAN SINGH RATHORE AAAG-R
	3100			
138	C.Ist.Appl 107/1996	CHAMPA LAL U I T & ORS	LEKH RAJ MEHTA-P LR MEHTA-P MR SINGHVI-P RAMIT MEHTA-P SANJAY NAHAR-P	SG OJHA-R BN SHARMA-R CS MANDORA-R KISHAN LAL MAHESHWARI-R KK MAHESHWARI-R KN KALLA-R NM CALLA-R PREM KISHORE-R
	3800 {SENIOR CITIZEN} EX. 9			
139	C.Ist.Appl 123/1996	RAVINDER SINGH BANK OF BARODA	SANJAY NAHAR-P	
	3100 EX 9			
140	C.Ist.Appl 1/1997	SHAMBHU LAL & ANS MANGI LAL & ORS	JK BHAIYA-P JK BHAIYA-P SANJAY KAPOOR-P	NK RASTOGI-R
	3800			
141	C.Ist.Appl 136/1998	PRAKASH CHAND SONI & ORS BANK OF RAJASTHAN LTD	BR MEHTA-P DEEPAK MEHTA-P DEEPAK PARIHAR-P	KL KHATRI-R SANJAY NAHAR-R
	3100 EX.9			
142	C.Ist.Appl 73/1999	AYAS MAGAN MOHANNATH COMMISSIONER DEVASTHAN & ANR	BR MEHTA-P DEEPAK MEHTA-P SHEETAL KUMBHAT-P	UCS SINGHVI-R RAJESH CHOUDHARY-R
	3800 [SENIOR CITIZEN]			
143	C.Ist.Appl 178/1999	HUKMA RAM DEVA RAM	BL BISHNOI-P GR POONIA-P LR POONIA-P	ARPIT BHOOT-R ARPIT BHOOT-R
	2800 EX 8 SR. CITIZEN			
144	C.Ist.Appl 135/2000	M/S MOON LIGHT DRY CLEANERS STATE & ORS	NM LODHA-P	MANISH SHISHODIA-R ANJAY KOTHARI-R MUKESH DAVE-R TRIBHUVAN GUPTA-R
	3800 {EX-5}			
With				
145	C.Ist.Appl 122/2000	PARVEZ JAL STATE & ORS	MANISH SHISHODIA-P SUDHIR SARUPARIA-P	ANJAY KOTHARI-R MUKESH DAVE DYGC-R NM LODHA-R
	3800			
146	C.Ist.Appl 269/2006	TIRLOCHAN SINGH MANJEET SINGH & ORS.	HR SONI-P AV JOSHI-P CP SONI-P RAM GOPAL VAISHNAV-P	RK THANVI-R DC BISSA-R HR SONI-R M GEHLOT-R M SHRIMALI-R MANOJ GEHLOT-R NARENDRA THANVI-R R MAMNANI-R RK MAMNANI-R SD PUROHIT-R
	1103 [SENIOR CITIZEN]			

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
147	C.Ist.Appl 205/2008	SMT.VISHNI DEVI @ ISHWARI DEVI SEVAK RAM & ORS.	MANOJ BHANDARI-P ARVIND SAMDARIYA-P HUKAM SINGH-P JR BHATI-P MANOJ BHANDARI-P

1805 (SENIOR CITIZEN)

NOTE: HEARING CASES SHALL BE TAKEN UP FROM WEEKLY CAUSE LIST FOR MONDAY DATED 11/12/2017 TO FRIDAY DATED 15/12/2017.

HON'BLE MR. JUSTICE DINESH MEHTA
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Monday Dated : 11/12/2017

Court No :13

HON'BLE MR. JUSTICE MANOJ KUMAR GARG

2.00 PM - 4.30 PM

SB Criminal Appeals, SB Criminal Revisions, SB Parole Writs.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFFECT CASES			
1	CRL.LV.A. 196/2016 0106 EX-5	RADHEY SHYAM BORANA STATE & ANR.	ND NIMBAWAT-P PP-R PRABHAT OJHA-R
2	CRL.A. 1223/2017 0113	HANUMAN & ORS. STATE & ANR.	DEVENDRA MAHALANA-P HINGLAJDAN CHARAN-P PP-R
3	CRL.A. 1267/2017 0113	MUKESH & ORS. STATE & ANR.	VIKAS BIJARNIA-P PP-R
4	CRL.R. 958/2017 0205	STATE OF RAJASTHAN MOHD. RAFIQ	PP-P
5	CRL.R. 1112/2017 0208	MOHAN LAL SAIN STATE	JVS DEORA-P PP-R
6	CRL.R. 1113/2017 0208	MOHAN LAL SAIN STATE & ANR.	JVS DEORA-P
7	CRL.R. 1229/2017 0208	BALWANT SINGH STATE & ANR	DS THIND-P BPS INDA-P PP-R
FOR ORDERS - MISC.CASES			
8	CRL.M.PET. 1676/2010 0204 (EXP - 5)	ASHOK LEYLAND FINACE STATE & ANR.	DR.S.S.JODHA-P JOGENDRA SINGH-P PP-R
9	APPL. CRL. 946/2016 EX-5 IN CRLA 128/10	MOHD.IBRAHIM & ORS. STATE	DHARMENDRA SURANA-P DHARMENDRA SURANA-P NK BOHRA-R GOKULESH BOHRA-R PP-R
10	SUSP. OF SENT. (REV.) 380/2017 0208 (IN CRLR 1410/2017)	HEERA LAL STATE	SS SISODIA-P PP-R
11	SUSP. OF SENT. (APP) 892/2017 0107 IN CRLA 1231/16	HARPINDRA SINGH @ RUPINDRA SINGH & ANR. STATE	RS GILL-P PP-R
12	SUSP. OF SENT. (APP) 1224/2017 0103 IN CRLA 143/2015	KANTI LAL STATE	PS CHUNDAWAT-P PS UDAWAT-P RAJENDRA S CHUNDAWAT-P PP-R
13	SUSP. OF SENT. (APP) 1225/2017 0107 IN CRLA 862/2017	MANGU NATH STATE	TRS SODHA-P DILIP SINGH RATHORE-P PP-R
14	SUSP. OF SENT. (APP) 1227/2017 0107 IN CRLA 433/2017	MANA RAM STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI -P PP-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - MISC.CASES			
15	SUSP. OF SENT. (APP) 1228/2017 0107 IN CRLA 324/2017	SAMRATH STATE	RAHUL BATHI-P PP-R
16	APPL. CRL. 1385/2017 (IN CRLR 1412/2016)	SANGEETA & ANR. BHAGWATI LAL	NK GURJAR-P ARVIND CHOUDHARY-P RAMESH PUROHIT-P PP-R MANISH PITALIYA-R
17	APPL. CRL. 1522/2017 (IN CRLR 955/2017)	VIRENDRA KUMAR @ VEERU STATE OF RAJ.	DS UDAWAT-P PP-R
18	CRL.M.PET. 2687/2017 0204 (IN CRLA 324/2015)	STATE OM PRAKASH & ORS.	BY THE COURT ORDER-P JAI SHANKER MEHRA-R PD VAISHNAV-R
With			
19	CRL.A. 324/2015 0107	OM PRAKASH STATE	ML BISHNOI-P SUNIL BISHNOI-P PP-R
20	CRL.LV.A. 574/2017 0106	DHARAMPAL STATE & ORS	DL MOTHSRA-P PP-R
21	CRL.A. 1377/2017 0107	UNION OF INDIA OM PRAKASH SHARMA @ GOPI & ORS	NK RAI SPP-P DHIRENDRA SINGH-R
22	CRL.A. 1531/2017 0108	STATE KURI LAL & ORS.	PP-P ANIL MEHTA-R
23	CRL.A. 1868/2017 0107 (BAIL)	BHANWAR LAL @ BHAGIRATH BISHNOI STATE	B RAY BISHNOI-P PP-R
24	CRL.R. 705/2016 0206 (STAY)	MANGU KHAN STATE & ANR.	BK MEHAR-P SK MEHAR-P PP-R SHAMBHOO SINGH-R
25	CRL.R. 1297/2016 0208	SMT RANJANA @ RANI VIKASH KUMAR	UMESH SHRIMALI-P PP-R DIVAKAR SHARMA-R
26	CRL.R. 49/2017 0205 (EXP - 5)	INDRA DEVI STATE & ORS.	KC PITAWAT-P ABHIJEET GEHLOT-P FIROZ KHAN-P OP VISHNOI-P PP-R
27	CRL.R. 1223/2017 0208 (STAY)	ABHAY BHARUNT SMT POOJA	NL JOSHI-P KIRTI JOSHI-P PP-R
FOR FRESH ADMISSION WITH STAY			
28	CRL.M.PET. 4210/2017 0204 (STAY) (EXP - 5) [A/W CRLMP 1497/12, 3456/15]	JAGDISH KHATRI STATE & ANR	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P MS RATHORE-P PP-R
29	CRL.M.PET. 4212/2017 0204 (STAY) (EXP - 5)	JAIPAL SINGH & ANR. STATE & ANR	PK SHARMA-P NAMITA SHARMA-P RAHUL SHARMA-P PP-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
30	CRL.M.PET. 4228/2017 0204 (STAY) (EXP - 5)	JAGMOHAN STATE & ANR	PC SOLANKI-P PP-R
31	CRL.M.PET. 4229/2017 0204 (STAY) (EXP - 5)	JAGMOHAN PARIHAR & ANR STATE & ANR	PC SOLANKI-P PP-R
32	CRL.M.PET. 4230/2017 0204 (STAY)	JAGMOHAN PARIHAR & ANR STATE & ANR	PC SOLANKI-P PP-R
33	CRL.M.PET. 4231/2017 0204 (STAY) (EXP - 5)	JAGMOHAN STATE & ANR	PC SOLANKI-P PP-R
34	CRL.A. 1994/2017 0102 (BAIL)	AJAY KUMAR STATE	HANUMAN KHOKHAR-P PP-R
35	CRL.R. 676/2017 0206 (STAY) (EXP - 5)	JAIDEEP BIHANI & ORS STATE	RAJAT ARORA-P SANJEET PUROHIT-P VINOD PUROHIT-P PP-R PANKAJ GUPTA-R
36	CRL.R. 1226/2017 0206 (STAY)	MANGI LAL KACHHWAL STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R
With			
37	CRL.R. 1164/2017 0206 (STAY)	MUKTESHWAR PRASAD STATE	DHIRENDRA SINGH-P ABHIMANYU SINGH-P PS TEPU-P RAJIV BISHNOI-P PP-R
With			
38	CRL.R. 1165/2017 0206 (STAY)	MUKTESHWAR PRASAD STATE	DHIRENDRA SINGH-P ABHIMANYU SINGH-P PS TEPU-P RAJIV BISHNOI-P PP-R
With			
39	CRL.R. 1166/2017 0206 (STAY)	MUKTESHWAR PRASAD STATE	DHIRENDRA SINGH-P ABHIMANYU SINGH-P PS TEPU-P RAJIV BISHNOI-P PP-R
With			
40	CRL.R. 1227/2017 0206 (STAY)	MANGI LAL KACHHWAL STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
With			
41	CRL.R. 1228/2017	MANGI LAL KACHHWAL STATE	NISHANT BORA-P PP-R ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
	0206 (STAY)		
42	CRL.R. 1361/2017	PRABHU DAYAL KATARIYA & ANR STATE	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P PP-R
	0206 (STAY)		
43	CRL.R. 1400/2017	JITENDRA BHAI PANCHAL D.R.I.	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R
	0107 (STAY)		
44	CRL.R. 1436/2017	JASVEER SINGH STATE	RAJENDRA CHOUDHARY-P GIRISH CHOUDHARY-P GR PATEL-P MANISH CHOUDHARY-P MANOJ KHATRI-P PP-R
	0206 (STAY)		
45	CRL.R. 1439/2017	JASVEER SINGH STATE	RAJENDRA CHOUDHARY-P GIRISH CHOUDHARY-P GR PATEL-P MANISH CHOUDHARY-P PP-R
	0208 (STAY)		
46	CRL.R. 1472/2017	SMT KIRAN & ORS. JAGDISH	MS CHAMPAWAT-P DS GHARSANA-P HS SANDHU-P KS GUDA-P PP-R
	0208 (STAY)		
47	CRL.R. 1481/2017	RANVEER SINGH STATE & ANR	SHREE KANT VERMA-P ANJALI VERMA-P JITENDRA SINGH -P PRITAM JOSHI-P PP-R
	0206 (STAY)		
48	CRL.R. 1485/2017	MANOHARLAL STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P PP-R
	0206 (STAY)		
FOR FRESH ADMISSION WITHOUT STAY			
49	CRL.M.PET. 825/2017 0204 (A/W CRLMP 450/2017) (EXP -5 & 10)	NABHU KHAN SMT HABEEBA & ANR.	KK BISSA-P PP-R
50	CRL.A. 511/2016 0106	MOHAN LAL VARJOGARAM & ANR.	PD VAISHNAV-P KS GILL-P PP-R D MALCHANDANI-R
51	CRL.R. 159/2017 0208	MANOHAR LAL STATE	KAUSHAL GAUTAM-P PP-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY			
52	CRL.R. 1053/2017 0208	REKHA RAM STATE & ANR.	RAJESH CHOUDHARY-P DIVYA CHOUDHARY-P PP-R
53	CRL.R. 1314/2017 0206	RAMNIWAS STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI-P PP-R
54	CRL.R. 1426/2017 0205	ADARSH CREDIT CO-OPERATIVE SOCIETY LTD STATE & ANR	GIRISH SANKHALA-P PP-R
55	CRL.R. 1427/2017 0205	ADARSH CREDIT CO-OPERATIVE SOCIETY LTD STATE & ANR	GIRISH SANKHALA-P PP-R
56	CRL.R. 1428/2017 0205	ADARSH CREDIT CO-OPERATIVE SOCIETY LTD STATE & ANR	GIRISH SANKHALA-P PP-R
57	CRL.R. 1486/2017 0107	VIJAY KUMAR STATE	RS GILL-P PP-R
ADMISSION WITH NOTICE SERVED			
58	CRL.M.PET. 1683/2007 0204 (STAY) (EXP - 5)	KAMAL GARG STATE & ANR.	KR BHATI-P PP-R M BHATTMEWARA-R
59	CRL.M.PET. 937/2012 0204 (STAY) (EXP - 5)	DR. JAGROOP MEHRU STATE & ANR.	VISHAL SHARMA-P MAHIPAL CHARAN-P PP-R
60	CRL.M.PET. 2671/2013 0204 (STAY) (EXP - 5)	JEEV RAJ STATE & ANR.	VINEET JAIN-P GAURAV SINGH-P KS LODHA-P PRADEEP CHOUDHARY-R
61	CRL.M.PET. 2551/2016 0204 (STAY) (EXP - 5)	DUNGAR SINGH STATE & ANR.	DR. SACHIN ACHARYA-P DR PRAMILA ACHARYA-P PP-R VINAY JAIN-R
62	CRL.M.PET. 3201/2016 0204 (STAY) (EXP - 5)	M/S WEST COAST PHARMA. WORKSLTD & ORS. STATE	VINAY KOTHARI-P PP-R
With	63	CRL.M.PET. 2023/2015 0204 (STAY)	AJAY BHATIA & ORS. STATE VINAY KOTHARI-P PP-R
With	64	CRL.M.PET. 1748/2016 0204 (STAY)	M/S WEST COAST PHARMACEUTICALS & ORS. STATE VINAY KOTHARI-P DEVENDRA SINGH-P PP-R
With	65	CRL.M.PET. 3169/2016 0204	M/S WEST COAST PHA. WORKS PVT LTD & ORS STATE & ANR. SANDEEP PATHAK-P JAYA P PATHAK-P VINAY KOTHARI-P pp-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED			
With			
66	CRL.M.PET. 1492/2017	M/S NIDHI PHARMA & ORS STATE & ANR	TR SINGH SODHA-P DILIP SINGH RATHORE-P
	0204 (STAY)		
67	CRL.A. 733/2016	NOOR MOHD. & ANR. STATE & ANR.	RAHUL BATHI-P
	0113 (STAY)		PP-R
68	CRL.A. 380/2017	KHUSHWANT @ KUSHWANT STATE	VINEET JAIN-P ASHOK KUMAR-P
	0103		PP-R MANJU CHOUDHARY-R
69	CRL.R. 288/2014	JEEVANI STATE & ORS.	RS CHOUDHARY-P BR CHAHAR-P JR CHAWEL -P
	0208 (STAY)		VIPIN MAKKAD-R
70	CRL.R. 1343/2014	DIDAR DEVI & ANR. JHABAR MAL	RS CHOUDHARY-P BR CHAHAR-P JR CHAWEL-P
	0208 (STAY)		PP-R DR SS JODHA-R
71	CRL.R. 532/2015	RAMESHWARLAL STATE & ORS.	GAURAV SINGH-P FARZAND ALI-P ZAFAR KHAN-P
	0208		PP-R DINESH GODARA-R
72	CRL.R. 1396/2016	DALI CHANDRA CHAMPALAL & ANR.	SHAMBHOO SINGH-P BHARAT SINGH-P
	0208		DEEPAK MENARIA-R
73	CRL.R. 138/2017	BABU LAL STATE & ORS	B RAY BISHNOI-P ASHOK CHANDRA-P HITESH BISHNOI-P VISHNU LAL SHREEMALI-P
	0205 (STAY)		PP-R VIPIN MAKKAD-R
74	CRL.R. 280/2017	MOHAN LAL NAGDA SMT. TEENA KUMARI & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P
	0208 (STAY)		PP-R DEEPAK MENARIA-R
75	CRL.R. 320/2017	PRADEEP SINGH & ORS. SMT MONIKA	KULDEEP PUROHIT-P AKSHAY SHUKLA -P ASHOK PARIHAR-P
	0208 (STAY)		PP-R
With			
76	CRL.R. 319/2017	SMT MONIKA PRADEEP SINGH & ORS.	KAILASH KHILERY-P SHER MOHD. GAURI-P
	0208 (ORDER)		PP-R
77	CRL.R. 992/2017	ISHAK @ TODA STATE	MANOJ PUROHIT-P SANJAY VYAS-P
	0208		PP-R
78	CRL.R. 1062/2017	AMRIT LAL STATE	JVS DEORA-P
	0208		PP-R SHAMBHOO SINGH-R
79	CRL.R. 1213/2017	JIMNA RAM STATE & ANR	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT-P RAHUL CHOUDHARY-P RANJEET SINGH-P SABIR KHAN -P
	0208 (STAY)		PP-R SR BENIWAL-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED			
80	CRL.R. 1353/2017	OM PRAKASH STATE & ANR	TC SHARMA-P AA SHARMA-P AK AGGARWAL-P
	0206 (STAY)		
81	C.W. 11374/2017	SMT. RAKU STATE OF RAJASTHAN & ORS.	KALURAM BHATI-P SD CHAVARIYA-P SUMER SINGH SEN-P VIKRAM BARASA-P
	4300		
FINAL DISPOSAL AT ADMISSION STAGE			
82	CRL.R. 350/2014	LADHA RAM STATE	RJ PUNIA-P LR PUNIA-P
	0110 (STAY)		
FOR HEARING			
83	CRL.A. 391/2010	SATYA NARAYAN @ SATTU & ORS. STATE	DEEPAK CHOUDHARY-P BS CHOUHAN-P SHAITAN SINGH BADGURJAR-P SMT RAGHURAJ-P
	0102 For : 2010 Years, 8 Months & 2 Days. (29.03.2007 TO 17.05.2007 AND (7 YEARS) 02.08.2010 TO CONTINUE)		
FOR HEARING			
84	CRL.A. 51/1992	PABUDA & ORS STATE OF RAJASTHAN	BS RATHORE-P
	0102		
85	CRL.A. 303/1992	PUMMI @ PEMINA RAM STATE	SL JAIN-P
	0101		
86	CRL.A. 325/1992	BIRJU STATE	MC BISHNOI-P DOONGAR SINGH-P ML BISHNOI-P
	0103		
87	CRL.A. 352/1992	BHALA RAM STATE	SG OJHA-P NARENDRA SINGH-P
	0102		
88	CRL.A. 300/1994	BHERU & ANR. STATE	VINEET JAIN-P RAMESH PUROHIT-P
	0102 EX 5		
89	CRL.A. 1090/2003	RINKU KUMAR STATE	VIJAY CHAHAR-P HS SIDHU-P KL BANSAL-P KR BHATI-P RS GILL-P
	0102		
90	CRL.A. 688/2014	RAJU @ RAJESH KUMAR & ANR. STATE	RK CHARAN-P RS GILL-P
	0107		
91	CRL.A. 693/2016	CHENA RAM & ANR. STATE	RANJEET JOSHI-P ABHIJEET JOSHI-P CP OJHA-P KAPIL BISSA-P RANU PUROHIT-P VISHWAJEET JOSHI-P
	0104		

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
92	CRL.A. 517/2016	RATARAM STATE	MOTI SINGH-P PP-R PD RAJ PUROHIT-P DASHRATH SINGH-R
	0104 (BAIL)		
93	CRL.A. 953/2016	SUKH PREET SINGH @ KALA & ANR. STATE	JITENDRA OJHA-P PP-R BHAWESH TRIVEDI-P
	0107		
With			
94	CRL.A. 478/2016	STATE JASVINDER SINGH @ CHHINDA	PP-P B RAY BISHNOI-R
	0107		
95	CRL.A. 1095/2017	ISRAR @ RAJA STATE	SIKANDER KHAN-P PP-R JAVAD KHAN-P NK BOHRA-R
	0103		
With			
96	CRL.A. 1097/2017	NARPAT STATE	PP-R NK BOHRA-R PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P
	0103		
97	CRL.A. 1620/2017	MAHI PAL STATE	JITENDRA OJHA-P PP-R
	0103		
98	CRL.A. 1646/2017	KALU @ RAMESH CHANDRA STATE	P NAYAK-P PP-R
	0103		
99	CRL.R. 1102/2014	BHANWARI DEVI & ORS. STATE & ANR.	PP-R DN YADAV-R MAHESH THANVI-P AR RAJPUROHIT-P BHAWANI SINGH-P
	0206 (EXP - 5)		

NOTE: HEARING CASES SHALL BE TAKEN UP FROM WEEKLY CAUSE LIST FOR MONDAY DATED 11/12/2017 TO FRIDAY DATED 15/12/2017.

HON'BLE MR. JUSTICE MANOJ KUMAR GARG
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Monday Dated : 11/12/2017

Court No :16

HON'BLE MR. JUSTICE MAHENDRA MAHESHWARI

10.30 AM - 1.00 PM

2.00 PM - 4.30 PM

SB Criminal Bails u/s 438 & 439 Cr. P. C., SB Criminal Residue Matters. All S.B. Matters Pertaining to Prevention of Corruption Act where prosecution sanction has been challenged. SB Criminal Appeals u/s 14A SC & ST (Prevention of Atrocities) Act, 1989 related to Bails.

S.No.	Case Type /No	Title of The Case	Name of Advocate
Cr. Misc. Bail 439 crpc			
1	CRL.M.(BAIL) 1957/2017 0202	BHOOP SINGH STATE	SK POONIA-P PR MEGHWAL-P PP-R
2	CRL.M.(BAIL) 6014/2017 0202	VALCHAND @ VALLA @ MAMA STATE	SS SHAKTAWAT-P PP-R
3	CRL.M.(BAIL) 6686/2017 0202	SURESH STATE	BS CHARAN-P LAL SINGH-P VINOD KUMAR-P PP-R
4	CRL.M.(BAIL) 6767/2017 0202	GANPAT LAL STATE	MAHAVEER SINGH-P PP-R
5	CRL.M.(BAIL) 6925/2017 0202	SUKHJINDRA SINGH @ JASSI STATE	RAJENDRA CHARAN-P DS THIND-R PP-R
6	CRL.M.(BAIL) 6982/2017 0202	YASH @ PRAKASH STATE	RAJENDRA CHARAN-P PP-R
7	CRL.M.(BAIL) 7309/2017 0202	POKARRAM STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P PP-R BR CHOUDHARY-R IR CHOUDHARY-R RJ PUNIA-R
8	CRL.M.(BAIL) 7681/2017 0202	AJAY SINGH @ AJAY KUMAR STATE	RAKESH ARORA-P BHARAT K SANKHLA-P RAJDEEP SINGH-P VINAY ARORA-P PP-R
9	CRL.M.(BAIL) 9079/2017 0202	YOGESH KUMAR STATE	RS CHUNDAWAT-P PP-R
10	CRL.M.(BAIL) 9123/2017 0202 EX-7	JAGGU @ JAGDISH & ANR STATE	SIKANDER KHAN-P DINESH CHOUDHARY-P JAVED KHAN-P KN VYAS-P PP-R
11	CRL.M.(BAIL) 9263/2017 0202	MANGILAL STATE	VINEET JAIN-P PP-R SK VERMA-R
12	CRL.M.(BAIL) 9477/2017 0202	JAMALUDEEN & ORS. STATE	SRAVAN SAINI-P MAHIPAL GARASNI-P SUMER SINGH JODHA-P SURESH GAUR-P PP-R
13	CRL.M.(BAIL) 9724/2017 0202	MANDEEP KUMAR STATE	RAJENDRA CHARAN-P PP-R
14	CRL.M.(BAIL) 9745/2017 0202	GANPAT STATE	RS CHUNDAWAT-P PP-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
Cr. Misc. Bail 439 crpc			
15	CRL.M.(BAIL) 9752/2017 0202	MAHAVEER SINGH STATE	HR CHAWLA-P PP-R SR GODARA-R
16	CRL.M.(BAIL) 9753/2017 0202 2ND BAIL	PAWAN KUMAR STATE	SHREE DHAR PUROHIT-P RAM SUKH MALI-P RAVI PUROHIT-P PP-R PRADEEP CHOUDHARY-R
17	CRL.M.(BAIL) 9856/2017 0202	OM PRAKASH STATE	KAN SINGH OAD-P RAJESH PRAJAPAT-P PP-R
18	CRL.M.(BAIL) 9905/2017 0202	JETHA RAM & ANR. STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P PP-R HM SARASWAT-R SHREEKANT VERMA-R
19	CRL.M.(BAIL) 9930/2017 0202	ATUL DILIP MHATRE UOI	VIKAS BALIA-P VD VAISHNAV-P PP-R
20	CRL.M.(BAIL) 9946/2017 0202	VINESH KUMAR @ VINOD KUMAR STATE	HUKAM SINGH-P PP-R
21	CRL.M.(BAIL) 10254/2017 0202	MAHENDRAPAL @ MAHENDRA STATE	P NAYAK-P PP-R
22	CRL.M.(BAIL) 10256/2017 0202	RAKESH STATE	P NAYAK-P PP-R
23	CRL.M.(BAIL) 10257/2017 0202	SHAILESH TRIVEDI STATE	MRIDUL JAIN-P BHAGAT DADHICH-P PP-R
24	CRL.M.(BAIL) 10284/2017 0202	JITENDRA SINGH STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P PP-R
25	CRL.M.(BAIL) 10293/2017 0202	NARAYAN LAL STATE	RS MANKAD-P PP-R
26	CRL.M.(BAIL) 10306/2017 0202	OMPRAKASH STATE	RAMDEV POTALLIA-P SHARWAN CHOUDHARY-P PP-R
27	CRL.M.(BAIL) 10334/2017 0202	PARASNATH STATE	ANIL LIMBA-P BPS INDA-P DK DHAKA-P GOPAL SINGH-P PP-R
28	CRL.M.(BAIL) 10335/2017 0202	NEERAJ STATE	MAHIPAL BISHNOI-P KAMLESH SHARMA-P PP-R
29	CRL.M.(BAIL) 10390/2017 0202 (EXP - 7)	BHAGIRATH RAM STATE	HARISH PUROHIT-P PP-R ASHOK CHHANGANI-R DHIRENDRA SINGH-R
30	CRL.M.(BAIL) 10468/2017 0202	KUMBHARAM STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
Cr. Misc. Bail 439 crpc			
31	CRL.M.(BAIL) 10608/2017	BALWANT STATE	SUNIL BENIWAL-P MANJEET GODARA-P SAHEE RAM MUNDEL-P VINOD SIHAG-P
	0202		
32	CRL.M.(BAIL) 10618/2017	RAJU @ RAJMAL STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI-P
	0202		
33	CRL.M.(BAIL) 10680/2017	PRAHLAD STATE	SL JAIN-P ABHINAV JAIN-P OP CHOUDHARY-P
	0202		
34	CRL.M.(BAIL) 10723/2017	FARUKH HUSSAIN STATE	NK GURJAR-P
	0202		
35	CRL.M.(BAIL) 10825/2017	CHEARAM @ SETARAM STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
	0202		
36	CRL.M.(BAIL) 10863/2017	IBRAHIM @ SALMAN STATE	VLS RAJPUROHIT-P SUNIL MERAJER-P
	0202		
37	CRL.M.(BAIL) 10901/2017	VIKRAM SINGH STATE	FIROZ KHAN-P ABHIJEET GEHLOT-P OP VISHNOI-P PRAVEEN SINGH -P
	0202		
38	CRL.M.(BAIL) 10911/2017	RAVI STATE	PARIKSHIT NAYAK-P
	0202		
39	CRL.M.(BAIL) 10925/2017	CHIMA RAM STATE	VIJAY RAJ BISHNOI-P VIJAY JANI-P
	0202		
40	CRL.M.(BAIL) 10930/2017	DHAN KISHOR @ NAND KOSHORE VYAS STATE	PRANAV MEHTA-P MAHENDRA SINGH MEHTA-P
	0202		
41	CRL.M.(BAIL) 10944/2017	AKHLAK KHAN & ANR. STATE	ANUJ SAHLOT-P ARUN DADHICH-P NAMITA SAHLOT-P
	0202		
42	CRL.M.(BAIL) 10953/2017	MADAN LAL STATE	RAJENDRA CHARAN-P
	0202		
43	CRL.M.(BAIL) 10957/2017	TEJMAL SINGH & ORS STATE	VIJAY RAJ BISHNOI-P VIJAY JANI-P
	0202		
44	CRL.M.(BAIL) 11169/2017	PHULA RAM & ANR. STATE	BS DEORA-P BS DEORA-P KP RAJ SINGH-P
	0202		
45	CRL.M.(BAIL) 11190/2017	MITHU LAL @ KAMLESH STATE	RS CHUNDAWAT-P
	0202		

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
Cr. Misc. Bail 439 crpc			
46	CRL.M.(BAIL) 11192/2017 0202	DEVKISHAN STATE	RS CHUNDAWAT-P PP-R
47	CRL.M.(BAIL) 11193/2017 0202	NARPAT SINGH STATE	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT -P RANJEET SINGH-P SABIR KHAN-P PP-R
48	CRL.M.(BAIL) 11195/2017 0202	RAM CHANDRA @ RAMESH STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P PP-R
49	CRL.M.(BAIL) 11199/2017 0202	NARAYAN STATE	KULDEEP SHARMA-P PP-R
50	CRL.M.(BAIL) 11201/2017 0202	HEERA SINGH STATE	DASHRATH SINGH-P RS KUMPAWAT-P PP-R
51	CRL.M.(BAIL) 11206/2017 0202	SUNIL KUMAR @ RINKU STATE	TC SHARMA-P AA SHARMA-P AK AGGARWAL-P JITENDRA MAROTHIA-P PP-R
52	CRL.M.(BAIL) 11207/2017 0202	MUKESH PURI @ KALU PURI STATE	SANJAY MATHUR-P GOPAL NARAWAT-P MANOJ PAREEK-P PP-R
53	CRL.M.(BAIL) 11208/2017 0202	SHYAM LAL STATE	BS DEORA-P KP RAJ SINGH-P PP-R
54	CRL.M.(BAIL) 11215/2017 0202	SUNIL KUMAR STATE	MAHAVEER PAREEK-P GAJENDRA SHEKHAWAT-P MANOJ PAREEK-P PP-R
55	CRL.M.(BAIL) 11217/2017 0202	DEV PRAKASH KHATIK STATE	NK GURJAR-P PP-R
56	CRL.M.(BAIL) 11219/2017 0202	MOHD. BILAL STATE	VISHAL SHARMA-P MAHIPAL CHARAN-P PP-R
57	CRL.M.(BAIL) 11220/2017 0202	MOHD. BILAL STATE	VISHAL SHARMA-P MAHIPAL CHARAN-P PP-R
58	CRL.M.(BAIL) 11221/2017 0202	JASPAL @ BITTU STATE	BHARAT SHRIMALI-P VIPIN MAKKAD-P PP-R
59	CRL.M.(BAIL) 11224/2017 0202	JITENDRA STATE	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH-P PP-R
With			
60	CRL.M.(BAIL) 11222/2017 0202	MUKESH KUMAR STATE	BHARAT DEVASI-P SL KUMAWAT-P

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
Cr. Misc. Bail 439 crpc			
61	CRL.M.(BAIL) 11228/2017 0202	HANUMANRAM STATE	BL DUDY-P PP-R
Cr. Misc. Bail 438 crpc			
62	CRL.M.(BAIL) 3336/2017 0201 EX 6	P.K. VERDIA STATE	VINEET DAVE-P PP-R
63	CRL.M.(BAIL) 7563/2017 0201	RAMCHANDRA STATE	HEMANT JAIN-P MAHIPAL SINGH-P SURYENDRA BERA-P PANKAJ AWASTHI PP-R
64	CRL.M.(BAIL) 7851/2017 0201	SHIVDAN SINGH STATE	SUNIL MEHTA-P JAGAT TATIA-P NARPAT CHOUDHARY-P RV MUNDEL-P PP-R
65	CRL.M.(BAIL) 8508/2017 0201	GOVIND NARAYAN SHUKLA STATE	DRON KAUSHIK-P PP-R
66	CRL.M.(BAIL) 8531/2017 0201	MALAM SINGH & ORS STATE	MADAN SINGH RATHORE-P PP-R
67	CRL.M.(BAIL) 8593/2017 0201	BABU LAL JI JAIN STATE	VINEET DAVE-P PP-R
68	CRL.M.(BAIL) 8981/2017 0201	SURESH CHANDRA STATE	FARZAND ALI-P NAMAN MOHNOT-P PANKAJ CHOUDHARY-P SANGRAM SINGH SANGWA -P PP-R NARPAT CHOUDHARY-R VIVEK SHARMA-R
With			
69	CRL.M.(BAIL) 8982/2017 0201	SURESH CHANDRA STATE	FARZAND ALI-P NAMAN MOHNOT-P PANKAJ CHOUDHARY-P SANGRAM SINGH SANGWA -P PP-R
70	CRL.M.(BAIL) 9157/2017 0201	RAMESHCHANDRA STATE	RK CHARAN-P ABHISHEK CHARAN-P PP-R
With			
71	CRL.M.(BAIL) 7384/2017 0201	ARIF HUSSAIN STATE	KULDEEP SHARMA-P PP-R
72	CRL.M.(BAIL) 9807/2017 0201	SHARDA STATE	ANIL JOSHI-P PP-R DS NIMLA-R PRADEEP CHOUDHARY-R
With			
73	CRL.M.(BAIL) 9808/2017 0202	PRATAP RAM STATE	ANIL JOSHI-P PP-R PRADEEP CHOUDHARY-R DS NIMLA-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
Cr. Misc. Bail 438 crpc			
74	CRL.M.(BAIL) 9812/2017 0201	PARAS RAM STATE	JITENDRA CHOUDHARY-P PP-R
75	CRL.M.(BAIL) 9833/2017 0201	MOHD SHABBIR STATE	SANJAY MATHUR-P MANOJ PAREEK-P PP-R
76	CRL.M.(BAIL) 9949/2017 0201	SARJEET SINGH STATE	KAUSHAL GAUTAM-P PP-R
77	CRL.M.(BAIL) 10000/2017 0201	SMT MADHU STATE	FIROZ KHAN-P ABHIJEET GEHLOT-P OP VISHNOI-P PP-R
78	CRL.M.(BAIL) 10038/2017 0201	RANJANA KANWAR STATE	DEVENDRA MAHALANA-P HINGLAJ DAN CHARAN-P PP-R
79	CRL.M.(BAIL) 10115/2017 0201	AMIT STATE	DEVESH BOHRA-P RAJEEV SHARMA-P PP-R
80	CRL.M.(BAIL) 10168/2017 0201	GANESHRAM & ORS STATE	VINOD PUROHIT-P SANJEET PUROHIT-P PP-R SHREYANSH MARDIA-R
81	CRL.M.(BAIL) 10377/2017 0201	BABU SINGH STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P PP-R
82	CRL.M.(BAIL) 10613/2017 0201	TARA RAM STATE	RAJESH CHOUDHARY-P MANJU CHOUDHARY-P PRADEEP SHAH-R
83	CRL.M.(BAIL) 10682/2017 0201	KRISHAN KUMAR SHARMA STATE	PK MATHUR-P PP-R
With			
84	CRL.M.(BAIL) 9360/2017 0201	KHINYA RAM STATE	SURENDRA SURANA-P RAJESH PAWAR-P PP-R
85	CRL.M.(BAIL) 10958/2017 0201	PAL SINGH STATE	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P VINOD CHOUDHARY-P PP-R
With			
86	CRL.M.(BAIL) 10975/2017 0201	AJMER SINGH STATE	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P PP-R
87	CRL.M.(BAIL) 11196/2017 0201	KALAWATI STATE	VIJAY JAIN-P PP-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
Cr. Misc. Bail 438 crpc			
88	CRL.M.(BAIL) 11198/2017 0201	BABULAL STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P
89	CRL.M.(BAIL) 11203/2017 0201	TILOK SINGH STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P
90	CRL.M.(BAIL) 11210/2017 0201	SHEOPAT BARUPAL STATE	MRIDUL JAIN-P BHAGAT DADHICH-P
91	CRL.M.(BAIL) 11211/2017 0201	RAMESH STATE	VINEET JAIN-P
92	CRL.M.(BAIL) 11212/2017 0201	ASHOK KUMAR DHAKAD STATE	TRS SODHA-P DILIP SINGH RATHORE-P
93	CRL.M.(BAIL) 11223/2017 0201	RADHEYSHYAM STATE	LS JAKHANIYA-P RAJENDRA RATHORE-P
94	CRL.M.(BAIL) 11229/2017 0201	CHETANRAM STATE	BL DUDY-P
95	CRL.M.(BAIL) 11235/2017 0201	SHYAM LAL BHATI STATE	DS UDAWAT-P BS MERTIA-P
96	CRL.M.(BAIL) 11236/2017 0201	RAMESHWAR LAL @ RAMESH STATE	FARZAND ALI-P NAMAN MOHNOT-P SANGRAM SINGH SANGWA-P
97	CRL.M.(BAIL) 11237/2017 0201	MUKAND STATE	RDSS KHARLIA-P DINESH LOL-P HARVEER SIDHU-P
98	CRL.M.(BAIL) 11240/2017 0201	CHETANRAM STATE	BL DUDY-P
FOR ORDERS -DEFFECT CASES			
99	CRL.TSFR.PT. 31/2017 0207	ANKIT UPADHYAY RAJENDRA KUMAR SHARMA & ANR.	RK CHARAN-P ABHISHEK CHARAN-P
100	CRL.M.(BAIL) 7798/2017 0202	SMT PHOOLI DEVI & ORS. STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P
FOR ORDERS			
101	CRL.TSFR.PT. 10/2016 0207 (STAY)	JAGDISH STATE & ANR.	YP KHILEREE-P DINESH JYANI-P JAMWANT GURJAR-P RAJENDRA PRASAD-P RAJESH PUNIA-P
102	CRL BAIL CAN 21/2017 0203	ANJU KUMARI ARYA STATE & ANR.	DL MOTHSRA-P VIJAY CHOUDHARY-P

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
103	CRL BAIL CAN 47/2017 0203	STATE BADRI RAM	SK VYAS-P PP-R
104	CRL.A. 1311/2017 0113	DHARMI CHANDRA STATE	JVS DEORA-P PP-R
105	CRL.A. 1703/2017 0113	UMMED SINGH STATE	PANKAJ SHARMA-P CHETANA SHARMA-P PP-R
106	CRL.A. 1833/2017 0113	J.P. @ JAIPAL SINGH STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SURENDRA BISHNOI-P PP-R
107	CRL.A. 1993/2017 0113	PEKA RAM STATE	HUKAM SINGH-P PP-R
108	CRL.A. 1997/2017 0113	JEETRAM STATE	IR CHOUDHARY-P AK ANAND-P SN GOSWAMI-P VS CHOUDHARY-P PP-R KULDEEP CHOUDHARY-R
FOR FRESH ADMISSION WITH STAY			
109	CRL.R. 1488/2017 0206 (STAY) (ACD) +	JAGDISH PRASAD BUNKER STATE	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P VIKASH KUMAR SIHAG-P PP-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
110	C.W. 1894/2017 4300 (STAY) ACD	UMESH KUMAR STATE OF RAJASTHAN & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P AR GODARA-R ANIL BISSA-R

HON'BLE MR. JUSTICE MAHENDRA MAHESHWARI
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist
Monday Dated : 11/12/2017
Before Registrar (Admn.)

11.30 AM - 1.30 PM

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
1	C.W. 3247/2002	AMI LAL & ANR B.O.R.& ORS	CR JAKHAR-R ADD.G.A.-R AK KHATRI-R G.A.-R GR PUNIA-R KR SAHRAN-R OP BOOB-R SAJJAN SINGH-R SUNIL MEHTA-R
	1804		
2	C.W. 1233/2006	FATEH LAL B.O.R.,AJMER & ORS.	PAWAN SHARMA-P JAGDISH VYAS-P LD KHATRI-R LD KHATRI-R NM LODHA-R
	6500		
3	C.W. 2735/2006	PURKHA RAM STATE & ORS.	PRITAM SOLANKI-P KL VISHNOI-P PRITAM SOLANKI-P SS MANAKLAO-P S S LADRECHA-R MANOJ BHANDARI-R
	1804 EX-8		
4	C.W. 8766/2008	SARDARA LAXMAN SINGH & ORS	AMIT MEHTA-P G.A.-R KL THAKUR-R MS PANWAR-R
	1804		
5	C.W. 1833/2014	SARAJUDIN THE MANAGING DIRECTOR & ANR	NISHANT MOTSARA-P J GEHLOT-R BK VYAS-R
	1502		
6	C.W. 3284/2015	AJEET SINGH & ANR. AJEET KAUR & ORS.	VN KALLA-P RR ANKIYA-P
	4300 (STAY)		
7	C.W. 5987/2015	THE STATE OF RAJ. & ANR. NARAYAN RAM & ANR.	BL BHATI-P PRAMENDRA BOHRA-R
	0507 (STAY)		
8	C.W. 8919/2015	ASSI. PROVIDENT FUND COMMISSIONER M/S. U.N. AUTOMOBILES LIMITED	MR PAREEK-P
	1507 (STAY)		
9	C.W. 14112/2016	SHIVSHANKAR CHANDAK THE ADDL. CIVIL JUDGE (J.D.) NO 2 & ORS	SANJEET PUROHIT-P HARISH PUROHIT-R
	4300 (STAY)		
10	C.W. 15007/2016	PRADEEP KUMAR DIST. REGISTRAR (COLLECTOR) HNUGRH & ORS	KISHAN BANSAL-P DEEPAK BANSAL-P PANKAJ GUPTA-R
	4300 (STAY)		
11	C.W. 2665/2017	ARVIND @ ISHWAR LAL BABU LAL & ANR.	MANISH PITALIYA-P HARI SINGH-P
	0702		
12	C.W. 5589/2017	BHIKAM CHAND BISHNOI STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P RAMESH PUROHIT -P
	0515 (STAY)		
13	C.W. 7948/2017	JAIKISHAN STATE OF RAJASTHAN & ORS.	MOHAN LAL-P BHOOP SINGH-P PANKAJ BANSHIWAL-P
	0516		

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
14	C.W. 9548/2017 0515 (STAY)	DR. GARIMA GUPTA STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P	
15	C.W. 11197/2017 0515 (STAY)	NEHA JAIN STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID -P HARISH JANGID-P	
16	C.M.A. 932/2015 0603 (STAY)	ALOK SINGH SAINI SMT. RUKSANA & ORS.	KR SAHARAN-P CR CHOUDHARY-P	
17	C.M.A. 2330/2016 0603	SMT. CHANDA DEVI & ORS. OM PRAKASH & ANR.	BHARAT SHRIMALI-P RAJESH BISHNOI-P	JAGDISH VYAS-R LALIT VYAS-R
18	C.M.A. 2820/2016 0603 (STAY)	ICICI LOMBARD G.I.C.LTD. SMT. KAMLA DEVI & ORS.	JAGDISH VYAS-P LALIT VYAS -P	
19	C.Ist.Appl 419/2011 1103 (STAY)	LRS.OF PRABHU DAYAL SMT.SUWATI & ORS.	PRADEEP SHAH-P MRS P SHAH-P SANDEEP SHAH-P	SURESH KUMBHAT-R
FOR DEFECT CASES				
20	C. RES 35/2014 4200 (IN CSA 692/11)	STATE THROUGH COLLECTOR LRS OF TEJ SINGH	SUNDEEP BHANDAWAT, GC-P	TRS SODHA-R
21	CIV.CRO.APP 16/2017 4200	I.C.I.C.I.LOMBARD G.I.C.LTD. BHAWANI SINGH & ORS.	VD VYAS-P JAGDISH VYAS-P LALIT VYAS-P	
22	C.M.Appl. 37/2017 4200	A.V.V.N. LTD. & ORS. SMT. DEVA & ORS.	SMT. LAKSHMI VYAS-P YOGENDRA VYAS-P	
23	WRIT RESTO. 144/2017 4200	RITA ARORA STATE & ORS.	SHREE KANT VERMA-P PRITAM JOSHI-P	
24	C.W. 12288/2017 4300	M/S. DIWAKAR SOLAR PROJECT LTD., STATE & ORS	VINEET R DAVE-P CVS SHEKHAWAT-P HARSHIT BHURANI-P KAILASH JOSHI-P KAPIL JOSHI-P	
25	C.M.A. 3133/2011 0603	KAMLA KANWAR & ORS DEV RAJ & ANR	AK SINGH-P MAHESH SHARMA-P	
26	C.M.A. 2186/2012 0603	BHERU LAL RATAN LAL & ORS.	RAMESH PUROHIT-P MS SHEIKH-P	DS NIMLA-R
27	C.M.A. 712/2013 0603	LUMBA RAM LAADUDI & ORS.	RS CHOUDHARY-P BR CHAHAR-P JR CHAWEL-P RAJESH PUNIA-P	ANIL KAUSHIK-R
28	C.M.A. 1353/2013 0603	AMINA & ORS. BHANWARU KHAN & ORS.	ANIL KAUSHIK-P PRAKASH R DEVASI-P	SANDEEP SARUPARIA-R SUNIL A VYAS-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR DEFECT CASES			
29	C.M.A. 1854/2016 0603	SMT. SUMAN KANWAR & ORS. CHANAN SINGH & ORS.	MAHAVEER PAREEK-P MANOJ PAREEK-P
30	C.M.A. 2346/2017 1001	PUNAM CHAND SMT. PARVATI DEVI	PANKAJ GUPTA-P PANKAJ GUPTA-P
31	C.M.A. 2418/2017 0603	UNITED INDIA INS. CO. LTD. URMILA DEVI	ANIL BACHHAWAT-P MP GOSWAMI-P SR PALIWAL-P
32	C.M.A. 2551/2017 0603	GHEESA LAL B.M. I.C.I.C.I LOMBARD INS. CO. & ORS.	MANISH KUMAR PITALIYA-P HARI SINGH-P
33	C.M.A. 2719/2017 0603	SMT. MADHU KANWAR & ORS. RAJESH KUMAR & ORS.	HR CHAWLA-P
34	C.M.A. 2901/2017 0603	R.S.R.T.C. SMT. SURYAPRABHA & ORS.	LK PUROHIT-P
35	C.M.A. 3079/2017 1001	PRETI JAI NARAYAN SAHARAN	SUSHIL BISHNOI-P
36	C.Ist.Appl 657/2011 3800	NAGAR NIGAM JODHPUR RAJESH VYAS	RS SALUJA-P HS SHEKHAWAT-P MAHENDRA SINGH-P P CHOUDHARY-P RK MISHRA-P SS NIRBAN-P
37	C.Ist.Appl 431/2017 3800	RAMCHANDRA HARIJAN TULSI RAM HARIJAN & ANR.	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P
38	C.IInd.APPL 195/2017 3900	DURGA MEDICAL AGENCY GOYAL MEDICAL STORE & ANR.	RAJESH CHOUDHARY-P MANJU CHOUDHARY-P
39	C.RVW. 27/2017 4200	C.I.T.UDAIPUR LAKE PALACE HOTELS & MOTELS PVT.LTD.	KK BISSA-P
40	I.T.APPEAL 45/2017 1303	PR. COMMISSIONER OF INCOME TAX, JAIPUR NOBLE EDUCATIONAL SOCIETY	KK BISSA-P GS CHOUHAN-P HG CHANDA-P

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist
Monday Dated : 11/12/2017
Before Dy. Registrar (Judicial)

2.30 PM - 4.30 PM

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
1	WRIT CONT. 633/2013 2401	SMT. SUPLA JAIN DR. SHASHI SHARMA & ANR.	MUKTESH MAHESHWARI-P VANDANA BHANSALI-P	DS RAJVI-R
2	C.TRNS.APPLI 130/2016 4200	SMT. RAKHI SURENDRA GURJAR	RAJESH PANWAR-P MS SONI-P	
3	C.TRNS.APPLI 4/2017 4200 (STAY)	SMT. MANJU GOPAL LAL LAKHARA	DEEPAK MENARIA-P MRS UJJWAL TIWARI-P	
4	WRIT RESTO. 145/2017 4200	YASHPAL JOSHI UNION OF INDIA & ORS.	RAJESH PANWAR-P MS SONI-P S N MALIK-P	
5	WRIT M.APPL 195/2017 4200	SMT.UCHHAB KANWAR RSRTC & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P	HARISH PUROHIT-R
6	WRIT REVIEW 210/2017 4200	STATE OF RAJASTHAN & ORS. RAM SINGH & ORS.	SS LADRECHA AAG-P	
7	WRIT CONT. 545/2017 2401	LEELADHAR NAVEEN GUPTA & ANR.	VIJAY JAIN-P	NS RAJPUROHIT AGC-R
8	CRL.R. 763/2017 0208	OM PRAKASH STATE & ANR	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P	PP-R
9	CRL.R. 1188/2017 0208	DAYARAM JANGU CBI	FARZAND ALI-P NAMAN MOHNOT-P PANKAJ CHOUDHARY-P SANGRAM SINGH SANGWA -P	DR SACHIN ACHARYA-R
10	CRL.R. 1284/2017 0208	JAFAR VARSII CHEN SINGH & ANR.	RS RAWAL-P RS RAWAL-P	PP-R
11	C.W. 911/2006 5900 EX-9	RAJ.FINANCIAL CORPORATION,JAIPUR BOARD FOR INDUSTRIAL & FIN.RECO.& ORS.	AS RATHORE-P RDSS KHARLIA-P	KR CHOUDHARY-R ASHOK CHHANGANI-R LALIT PAREEK-R SANJEET PUROHIT-R
12	C.W. 6710/2008 1804	PABU SINGH & ANR STATE & ORS	SAJJAN SINGH-P DR KAWADIA-P JAI KISHAN BHAIYA-P KR SAHARAN-P MS PANWAR-P NARENDRA SINGH-P	KULDEEP MATHUR-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
13	C.W. 8626/2008	NEMI CHAND & ORS NARAYAN LAL & ORS	SAJJAN SINGH-P DR KAWADIA-P JAI KISHAN BHAIYA-P KR SHARAN-P MS PANWAR-P NARENDRA SINGH-P	
	4300			
14	C.W. 6461/2009	EKALOVYA SINGH STATE OF RAJ. & ORS.	LS JODHA-P ASHOK PATEL-P SHAILJA PARIHAR-P	LR MEHTA-R RAMIT MEHTA-R SUNDEEP BHANDAWAT GA-R
	1804 (STAY)			
15	C.W. 2058/2011	AMAR SINGH LABOUR COURT, BIKANER & ANR.	PRITHVI RAJ SINGH-P DEEPIKA PUROHIT-P	MA SIDDIQUI AGC-R SANJAY RAJ PALIWAL-R
	1502			
16	C.W. 4439/2011	NAHAR SINGH & ANR. JAGTAR SINGH & ORS	CS KOTWANI-P RAVINDRA SINGH-P SURENDRA SINGH-P	SUNIL A VYAS-R DK BHOOTRA-R
	0603 (STAY)			
17	C.W. 3253/2012	RAKESH KUMAR NANAK CHAND & ORS	VIJAY JAIN-P	RAKESH ARORA-R
	4300 (STAY)			
18	C.W. 1674/2013	KALU LAL MEENA STATE OF RAJ. & ORS.	VN KALLA-P RR ANKIYA-P	
	5701 (STAY)			
19	C.W. 11769/2013	SATYADEV SANDU & ANR. DALPAT SINGH & ANR.	JAI KISHAN BHAIYA-P	
	4300 (STAY)			
20	C.W. 12932/2013	GHASINATH & ORS. HANUMAN PRASAD & ANR.	DEEPIKA VYAS-P	
	4300 (STAY)			
21	C.W. 14645/2013	NARSINGHA RAM ADDL. DISTRICT COLLECTOR II, JOD. & ORS	VIKAS BIJARNIA-P	MANISH PATEL-R
	5200			
22	C.W. 1702/2014	GANESH RAM STATE & ORS	SANJAY NAHAR-P	OP BOOB GC-R
	1806 (STAY)			
23	C.W. 2528/2014	MISHRI MAL GAVRI & ORS	AMIT MEHTA-P	VIJAY R BISHNOI-R RAMSUKH SHARMA-R
	4300 (STAY)			
24	C.W. 6574/2014	HARISH KUMAR & ORS. STATE & ORS.	NK GOYAL-P VARUN GOYAL-P	NL JOSHI-R MANISH PATEL AGC-R TRILOK JOSHI-R
	1804 (STAY)			
25	C.W. 7370/2014	NITESH KUMAR KHATIK DIST. & SESSIONS JUDGE, CHITTORGARH & ORS	NIKHIL DUNGAWAT-P NIHAR JAIN-P	OP BOOB,GC-R NK MEHTA-R
	0515 (STAY)			
26	C.W. 7580/2014	CHHAGAN RAJ STATE & ORS.	RAKESH ARORA-P MANISH TAK-P	DR. PRATISHTHA DAVE-R
	5400			
27	C.W. 3933/2015	AVADHESH KATARA STATE & ORS	VIJAY PUROHIT-P AA SHARMA-P AK AGGARWAL-P TC SHARMA-P	MANISH PATEL-R
	0503 (STAY)			

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
28	C.W. 5646/2015 1804 (STAY)	HARISH CHANDRA STATE & ORS	SAJJAN SINGH-P OP BOOB-P
29	C.W. 8655/2015 0516 (STAY)	MAGHA RAM STATE & ORS	VIJAY MEHTA-P PRAMENDRA BOHRA-P
30	C.W. 9401/2015 4300 (STAY)	SHARDA & ANR NARESH KUMAR & ORS	ARPIT BHOOT-P ARPANA BHOOT-P DC KHATRI-P MEHATK BHOOT-P
31	C.W. 10745/2015 2205 (STAY)	KALU RAM STATE & ORS.	KR SAHARAN-P CR CHOUDHARY-P
32	C.W. 11030/2015 0900 (STAY)	SUNDER LAL SUWALKA STATE & ORS	DD THANVI-P AMIT VYAS-P ARVIND SHRIMALI-P
33	C.W. 20/2016 1804 (STAY)	GURNAM SINGH GURDEV SINGH & ORS	PANKAJ GUPTA-P SR GUPTA-P
34	C.W. 198/2016 1806 (STAY)	MAKHAN SINGH RAO STATE & ORS	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P MANVENDRA SINGH-P RAKESH CHOTIA-P
35	C.W. 3451/2016 5500 (STAY)	RANVEER SINGH STATE & ORS	SUDHEER SHARMA-P SANJEEV SHARMA-P
36	C.W. 5773/2016 2203 (STAY)	LAXMAN RAM AJAY CHARAN & ORS	MOTI SINGH-P PD RAJPUORHIT-P SUKHDEV-P
37	C.W. 7268/2016 4300 (STAY)	CHAILA RAM STATE & ORS	RAMESHWAR DAVE-P GS BHATI-P HS BHATI-P MK DUDI-P OP CHOUDHARI-P
38	C.W. 7366/2016 6300 (STAY)	SUKHDEV SINGH & ANR STATE & ORS	HEMANT JAIN-P MAHIPAL SINGH-P
39	C.W. 9079/2016 1301 (STAY)	M/S. SANJAY KUMAR RAJKUMAR STATE & ORS	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P
40	C.W. 9415/2016 1804 (STAY)	INDIAN OIL CORPORATION LTD., STATE & ANR	VD GAUR-P OP MEHTA-P PRADEEP GEHLOT-P
41	C.W. 10828/2016 0507	SURENDRA KUMAR & ORS. STATE & ORS	BHAWANI SINGH VIRAMDEVRA-P
42	C.W. 14198/2016 0506 (STAY)	SAROJ MEENA STATE & ORS	SUKESH BHATI-P MP RANGA-P
43	C.W. 14275/2016 4300 (STAY)	MOD SINGH LRS OF KUMBHA RAM & ORS	HIMANSHU SHRIMALI-P HARISH JANGID-P

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
44	C.W. 686/2017 1502 (STAY)	HINDUSTAN ZINK LTD., RAMPURA JUDGE, LABOUR COURT CUM I.T., & ORS	DR. SACHIN ACHARYA-P DR PRAMILA ACHARYA -P	DEELIP KAWADIA-R
45	C.W. 687/2017 1502 (STAY)	HINDUSTAN ZINK LTD., RAMPURA JUDGE, LABOUR COURT CUM I.T., & ORS	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P	DEELIP KAWADIA-R
46	C.W. 4724/2017 0503 (STAY)	RENU SAHDEV STATE OF RAJASTHAN & ORS.	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P	
47	C.W. 5371/2017 4300 (STAY)	ANJANI KUMAR THE DISTRICT JUDGE,CHURU & ORS.	SL JAIN-P ABHINAV JAIN-P	
48	C.W. 5377/2017 0510 (STAY)	PARSA RAM STATE OF RAJASTHAN & ORS.	MS GODARA-P	MANISH PATEL-R
49	C.W. 5501/2017 4300 (STAY)	CHAND MAL PRATAP CHAND & ANR.	HS SIDHU-P DIGVIJAY SINGH-P	
50	C.W. 9945/2017 0507	SMT. VIDHYA DEVI VYAS STATE OF RAJASTHAN & ORS.	JAIPAL CHOUDHARY-P	
51	C.W. 13389/2017 6800 (STAY)	KULDEEP SINGH THE ADDL.DIST.JUDGE NO1 & ORS.	TRILOK JOSHI-P CHANDRAVEER SINGH-P SUMAN JOSHI-P UMAID SINGH-P	
52	C.W. 14140/2017 0515 (STAY)	KAVITA STATE & ORS	KAILASH CHOUDHARY-P HR VISHNOI-P KAILASH JANGID-P SURENDRA SINGH-P VIKAS K SIYAG-P	SS LADHRECHA-R
53	S.A.W. 335/2017 0507	V.C., JAI NARAIN VYAS UNIVERSITY & ANR. GAURI SHANKER VYAS & ORS.	DEEPESH SINGH BENIWAL-P HARENDRA BENIWAL-P VIKRAM CHETAN SARGARA-P	
54	C.M.A. 2111/2015 0603	SMT. KALI DEVI & ORS. GAJADHAR & ORS.	SK SANKHLA-P RC LEKHAWAT-P	ANIL BACHHAWAT-R
55	C.M.A. 1231/2016 0602	LOKESH ICICI LOMBARD GENERAL INS. CO. & ORS.	MANISH PITALIYA-P HARI SINGH-P	VINAY KOTHARI-R
56	C.M.A. 1531/2016 0602	BABU KHAN LRS OF MADAN LAL & ORS.	USMAN GHANI-P TRIBHUWAN GUPTA-P	SANJAY NAHAR-R MAHESH THANVI-R
57	C.M.A. 2319/2016 0603	BHAGWANTI KANWAR & ORS. PUSHPENDRA SINGH & ORS.	MANISH PITALIYA-P HARI SINGH-P	TRS SODHA-R
58	C.M.A. 151/2017 0603	KAMLA DEVI RADHE KISHAN ROY & ORS.	SK SANKHLA-P	VIPUL SOLANKI-R

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
59	C.M.A. 1025/2017 0603	RAJESH JOSHI MOHAMMAD SABIR & ORS.	LOVE JAIN-P	
60	C.M.A. 1728/2017 0603 (STAY)	UNITED INDIA INSURANCE CO. LTD. SUMAN DEVI & ORS.	ANIL BACHHAWAT-P MP GOSWAMI-P SR PALIWAL-P UMMED SINGH-P	
61	C.M.A. 2411/2017 0603 (STAY)	UNITED INDIA INSURANCE CO. LTD. GOVIND RAM & ORS.	SUNIL A VYAS-P	
62	C.Ist.Appl 98/2009 2800	MOHAN LAL DALIP SINGH & ANR.	SP SHARMA-P MS RATHORE-P NS KHILERI-P	RK THANVI-R NARENDRA THANVI-R S D PUROHIT-R
63	C.Ist.Appl 189/2009 3800 (STAY)	M/S A.M.SISODIYA MARBLES SUPPLIERS M/S GAYTRI MARBLES	RANJEET JOSHI-P ANISH BANO-P DEEPIKA VYAS-P SUSHIL KUMAR-P VISHWAJEET JOSHI-P	
64	C.Ist.Appl 690/2011 1103	LRS OF MADANLAL SATYANARAYAN & ORS	H S BALOT-P M S BALOT-P VP SINGH-P	
65	C.Ist.Appl 483/2012 3800 (STAY)	LRS.OF JETH MAL MANMAHENDRA SINGH & ORS.	PK SHARMA-P NAMITA SHARMA-P RAHUL SHARMA-P	ANIL KUMAR SINGH-R
66	C.Ist.Appl 299/2013 3800 (STAY)	SARDAR KAMALJEET SINGH SURESH CHANDRA	DS THIND-P	
67	C.Ist.Appl 57/2016 0603 [CORRECTION] [IA 537/17]	UNITED INDIA INS. CO. LTD. SMT PARVATI DEVI & ORS.	MANOJ BHANDARI-P	RAJESH PUNIA-R DHANESH SARASWAT-R
68	C.EXCISE APP 107/2017 1304	UNION OF INDIA SHRINATH GUM AND CHEMICALS & ANR,	FALGUN BUCH-P	
#DEFECT CASES				
69	C. RES 140/2011 4200	BHUPENDRA KAUR @ HARPREET KAUR JASVEER KAUR @ JASVINDER KAUR & ORS.	PRADEEP SHAH-P MRS P SHAH-P SANDEEP SHAH-P	SAJJAN SINGH-R
70	CIV.LV.APPEA 4/2016 4200 IN CMA	HAJI IBRAHIMDIN PANWAR NIRMAL KUMAR & ORS.	VS MERTIYA-P SUBODH JANGID-P	
71	WRIT M.APPL 170/2017 4200	SHAMBHU SINGH CHARAN & ORS. STATE OF RAJASTHAN & ORS.	SURESH KUMAR GAUR-P MAHIPAL GARASANI-P SRAVAN SAINI-P SUMER SINGH JODHA-P	

Daily Causelist
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
#DEFECT CASES			
72	C.W. 8644/2017 3500	CHOLAMANDALAM INVEST. & FINANCE COM.LTD. STATE OF RAJASTHAN & ANR.	TC SHARMA-P AA SHARMA-P
73	C.M.A. 2599/2011 0603	RUSANA ABDUL MAJID & ORS.	PARIKSHIT NAYAK-P TRS SODHA-R
74	C.M.A. 3709/2011 0603	MAN SINGH & ANR BALKAR SINGH	SURESH SHRIMALEE-P RAJESH PARIHAR-P YOGESH SHARMA-P BS BHATI-R DHANPAT CHOUDHARY-R
75	C.M.A. 3713/2011 0603	ALOK BUDHESHWAR & ORS.	CHAITANYA GAHLOT-P MONARK GAHLOT-P MS HEMLATA CHOUDHARY-P MS KRISHNA SHARMA-P SANJAY SINGH-P
76	C.M.A. 3808/2011 0603 (IA 2137/15)	N.I.C.LTD. BHAGWAN LAL & ORS.	SANJEEV JOHARI-P ANIL H JOSHI-P MOHIT CHOUDHARY-P
77	C.M.A. 4045/2011 0602	U.O.I. MISS SEEMA @ SUMITRA & ORS.	KAMAL DAVE-P BS TANWAR-R MANISH KUMAR PITALIYA-R SANJAY NAHAR-R
78	C.M.A. 1523/2012 1504	N.I.C.LTD. SMT.NAJMA & ORS.	RAJESH CHOUDHARY-P RAJESH CHOUDHARY-P ABDUL LATIF-R
79	C.M.A. 17/2013 0603	MADAN SINGH SMT.KALI @ KALKI & ORS.	JVS DEORA-P
80	C.M.A. 18/2013 0603	MADAN SINGH KESA PANDER & ORS.	JVS DEORA-P
81	C.M.A. 71/2015 0603	SMT. BHURKI & ORS. CHANDU DABI & ORS.	DEELIP KAWADIA-P GS RATHORE-P
82	C.M.A. 1472/2017 0602	SANTOSH THE NEW INDIA INSURANCE CO. LTD. & ORS.	SHAMBHOO SINGH-P BHARAT SINGH-P HITENDRA SINGH-P VIKRAM SINGH-P
83	C.M.A. 1746/2017 0603	UGAM RAJ SUKHA RAM & ORS.	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P SURESH KUMBHAT-R